



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate                                       | Respondent Advocate       |
|------------------|--|--|---|---------------------------|
| <b>MOTION</b>    |  |  |   |                           |
| 1                | PIL/63/2022  | BISWAJIT RAJBONGSHI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS. | MR B D DAS<br>MR D KALITA<br>MS K PHUKAN                  | SC, PWD ROAD<br>GA, ASSAM |
| <b>ADMISSION</b> |  |  |   |                           |
| 2                | WA/129/2021<br>FIXED   | PANKAJ CHAMUAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.        | MR S SARMA  | SC, HEALTH                |
|                  | <b>WITH</b><br>I.A.(Civil)/929/2021<br><b>in</b> WA/129/2021 | PANKAJ CHAMUAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.        | MR S SARMA  | SC, HEALTH                |
| 3                | WA/125/2021  | RAJA SARMA @ RAJA SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.       | MR. U K NAIR<br>MR H K DAS<br>MR. U PATHAK<br>MR. D J DAS | SC, HEALTH                |
|                  | <b>WITH</b><br>WA/127/2021                                   | JULEE SINHA @ JULEE SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.     | MR. U K NAIR<br>MR H K DAS<br>MR. U PATHAK<br>MR. D J DAS | SC, HEALTH                |
| 5                | WA/130/2021  | MANOJ DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                      | MR S SARMA<br>MR. A SAXENA                                | SC, HEALTH                |
|                  | <b>WITH</b><br>I.A.(Civil)/928/2021<br><b>in</b> WA/130/2021 | MANOJ DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                      | MR S SARMA<br>MR. A SAXENA                                | SC, HEALTH                |
|                  | <b>WITH</b><br>WA/133/2021                                   | ABEDUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                   | MR S SARMA<br>MR. A SAXENA                                | SC, HEALTH                |

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|---------------|---|---|--|--|
|               | <b>WITH</b><br>I.A.(Civil)/956/2021<br><b>in</b> WA/133/2021  | ABEDUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
| 7             | <b>WITH</b><br>WA/134/2021                                    | JITUMONI KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                             | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
|               | <b>WITH</b><br>I.A.(Civil)/958/2021<br><b>in</b> WA/134/2021  | JITUMONI KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                             | MR S SARMA   | SC, HEALTH                               |
| 8             | <b>WITH</b><br>WA/137/2021                                    | SAMARJIT MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                            | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
|               | <b>WITH</b><br>I.A.(Civil)/1002/2021<br><b>in</b> WA/137/2021 | SAMARJIT MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                            | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
| 9             | <b>WITH</b><br>WA/138/2021                                    | BABITA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                  | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
|               | <b>WITH</b><br>I.A.(Civil)/1008/2021<br><b>in</b> WA/138/2021 | BABITA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                  | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
| 10            | <b>WITH</b><br>WA/139/2021                                    | SAYEDA JURIMA AHMEDA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                        | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
|               | <b>WITH</b><br>I.A.(Civil)/1012/2021<br><b>in</b> WA/139/2021 | SAYEDA JURIMA AHMEDA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                        | MR S SARMA<br>MR. A SAXENA                               | SC, HEALTH                               |
| 11            | WA/100/2022<br>FIXED  | MANDIRA DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM 4 ORS.                                 | MR.A K RAY<br>MR.I GOGOI<br>MISS T DAS                   | SC, K A A C<br>SC, HEALTH                |
| 12            | WA/112/2022   | GS 170929Y SFWALA RANJIT SINGH<br><b>Versus</b><br>UNION OF INDIA AND 8 ORS.                  | MS N CHATTERJEE  | MR. A K DUTTA (r-1 to 7)<br>ASSTT.S.G.I. |
| 13            | WA/170/2022   | MANIK SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                 | MR. A THAKUR<br>MS. J R THAKUR<br>MR H MEDHI             | GA, ASSAM                                |
| 14            | WA/207/2022   | TUFAIL AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                      | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM    | SC, P AND R.D.<br>GA, ASSAM              |
| 15            | WA/232/2022   | SEKHAR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                | MR. A S DHILLON<br>MR K BISWAKARMA<br>MS B DEVI          | GA, ASSAM<br>SC, REVENUE                 |
| 16            | WA/333/2022   | DEEPAK DAMANI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                      | MR. K N CHOUDHURY<br>MR B SHARMA<br>MR S SHARMA          | GA, ASSAM<br>SC, I O C<br>SC, REVENUE    |
| 17            | WA/334/2022   | SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR G N SAHEWALLA<br>MS. S SENAPATI<br>MS K BHATTACHARYYA | GA, ASSAM<br>SC, REVENUE<br>SC, I O C    |
| <b>ORDERS</b> |   |   |  |  |
| 18            | WA/268/2011   | GOLAP BARPATRA GOHAIN and 3 ORS,<br><b>Versus</b><br>THE STATE OF ASSAM and ORS,              |  | MR.P S DEKA<br>MR.G GOSWAMI              |
|               | <b>WITH</b><br>MC/2637/2011<br><b>in</b> WA/268/2011          | GOLAP BARPATRA GOHAIN and 3 ORS,<br><b>Versus</b><br>THE STATE OF ASSAM and ORS,              | MR.S K MEDHI<br>MISSM BARMAN<br>MR.M AHMED<br>MS.J DEKA  | GA, ASSAM                                |

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|----|--|---|--|---|
| 19 | I.A.(Civil)/2481/2018<br>FIXED, WITH WA/392/2015 (D/O)<br>in WA/392/2015 | THE COMMISSIONER and SECY. TO THE<br>GOVT. OF ASSAM<br><b>Versus</b><br>RATAN BASUMATARY and 9 ORS. | MR. B GOGOI<br>MR D SAIKIA   | GA, ASSAM<br>MR. S S S RAHMAN (R7)<br>MR. M R SODIAL (R7)   |
|    | <b>WITH</b><br>I.A.(Civil)/2484/2018                                     | THE COMMISSIONER AND SECY. TO THE<br>GOVT. OF ASSAM<br><b>Versus</b><br>RATAN BASUMATARY AND 9 ORS  | MR. B GOGOI  | GA, ASSAM   |
| 20 | Mat.App./32/2019<br>FIXED, WITH LCR                                      | SRI PRODIP KARMAKAR<br><b>Versus</b><br>SMTI. JUHIDEV KARMAKAR                                      | MR. D DAS<br>MR B CHANDA   | MS. R B BORA<br>MR. R DEV   |
|    | <b>WITH</b><br>I.A.(Civil)/2969/2019<br>in Mat.App./32/2019              | SRI PRODIP KARMAKAR<br><b>Versus</b><br>JUHIDEV KARMAKAR  | MR. B CHANDA   |   |
| 21 | WA/212/2019  | ABDUS SUKUR @ MD. ABDUS SHUKUR<br>AND 45 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS       | MR H R A CHOUDHURY (A-<br>22)<br>MR S S DEY<br>DR. B U AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD (A-22)<br>MR. S R BARBHUIYA<br>MR M HUSSAIN<br>MR. D J KAPIL | GA, ASSAM<br>SC, FOREST<br>SC, REVENUE  |
|    | <b>WITH</b>  |   |  |   |
| 22 | WP(C)/4328/2021  | NIYAMAT ALI AND 88 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS                            | MR H R A CHOUDHURY<br>MR. A R TALUKDAR   | GA, ASSAM<br>SC, REVENUE<br>SC, FOREST  |
| 23 | PIL/11/2021  | JOYDEB DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. M K SHARMA<br>MS. S S SAIKIA<br>MR G DAS   | GA, ASSAM<br>MR. S CHAMARIA (R-4,5)<br>MR. R DUBEY (r-8)<br>MS. A B KAYASTHA (r-8)<br>MR. A N I HUSSAIN (r-8)<br>MR. M ALI (R-4,5)<br>MR A N SARMAH (R-4,5)<br>SC, AGRI. DEPARTMENT |
| 24 | I.A.(Civil)/42/2021<br>FIXED<br>in PIL/1/2021                            | GLOBAL TRUST CLUB<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.                                     | MR. N DHAR<br>MR. B K SEN<br>MR F HAQUE  | ASSTT.S.G.I.<br>GA, NAGALAND  |
|    | <b>WITH</b><br>PIL/1/2021  | GLOBAL TRUST CLUB<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.                                     | MR. N DHAR<br>MR. B K SEN<br>MR F HAQUE  | ASSTT.S.G.I.<br>GA, NAGALAND  |
| 25 | Cont.Cas(C)/66/2021  | DEBABRATA SAIKIA<br><b>Versus</b><br>RAMESHWAR PRASAD GUPTA AND 7 ORS                               | MR. S S S RAHMAN<br>SYED BURHANUR RAHMAN<br>MR A W AMAN<br>MR S A BARBHUYAN  | MR. D NATH (R-2,4,5,6)<br>MR D KALITA (R-2,4,5,6)   |
| 26 | PIL/81/2021  | HIFZUR RAHMAN CHOUDHURY<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                            |  | GA, ASSAM<br>ASSTT.S.G.I.<br>SC, REVENUE<br>SC, HEALTH  |
| 27 | PIL(Suo Moto)/3/2022<br>FIXED  | XXX<br><b>Versus</b><br>IN RE- THE STATE OF ASSAM AND 4 ORS.  | SC, GHC  |   |
| 28 | PIL/17/2022  | MONOJ HAZARIKA AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 15 ORS.                          | MR J I BARBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MR. K H CHOUDHURY   | ASSTT.S.G.I.<br>SC, FOREST  |
| 29 | Mat.App./18/2022<br>B/O, WITH LCR  | MANOWAR HUSSAIN<br><b>Versus</b><br>HELMINA AKTER   | MR. SURAJIT DAS<br>MR SARFRAZ NAWAZ<br>MR. J ABBAS<br>MR S A BARBHUYAN<br>MR S T ADNAN<br>MS. P KHATUN   |   |

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|----|--|---|---|--|
| 30 | Review.Pet./60/2022<br>FIXED, WITH WA/37/2021 (D/O),<br>WA/20/2021 (D/O), WA/16/2021<br>(D/O), WA/74/2021 (D/O)                    | P LANUNTHARA<br><b>Versus</b><br>THE STATE OF MIZORAM AND 6 ORS.                | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>N GAUTAM                   | GA, MIZORAM  |
| 31 | WA/114/2022  | THE STATE OF ASSAM AND ANR.<br><b>Versus</b><br>AJIT SONOWAL AND 3 ORS.         | MR. D SAIKIA<br>MR. B GOGOI<br>MR P NAYAK<br>SC, FINANCE          | GA, ASSAM<br>SC, AG<br>MR. P J SAIKIA<br>MR S BORTHAKUR<br>MR. L N DIHINGIA<br>SC, P H E |
| 32 | I.A.(Civil)/387/2022<br>FIXED, WITH Mat.App./47/2017<br>(D/O)<br><b>in</b> Mat.App./47/2017<br><b>WITH</b><br>I.A.(Civil)/386/2022 | DR MOHD MERAJ ALAM<br><b>Versus</b><br>MRS REHANA BEGUM and ANR                 | MR.P DEKA<br>MR.A CHETIA<br>MR.M SAHEWALLA                        | MR. D DAS SR. ADV<br>H A AHMED<br>MR. R ALI<br>MR A S SK                                 |
|    |  | DR MOHD MERAJ ALAM<br><b>Versus</b><br>MRS REHANA BEGUM and ANR                 | MR G N SAHEWALLA<br>MR.A CHETIA<br>MR.M SAHEWALLA                 |  |
|    |  | <b>HEARING</b>  |   |  |
| 33 | WP(C)/1726/2020<br>FIXED   | MITHUN CHAKRABORTY AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. | MS. J HAZARIKA<br>MR. M CHOUDHURY<br>MR S DIFUSA<br>MRS. R YASMIN | GA, ASSAM<br>SC, S E C   |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number   | Main Parties  | Petitioner Advocate                              | Respondent Advocate   |
|------------------|---|---|--|---|
| <b>ADMISSION</b> |   |   |  |   |
| 1                | Crl.A./227/2022<br>WITH OFFICE NOTE                             | LAKHI PRASAD DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR. A BARUAH<br>MR. J P MORE                     | PP, ASSAM   |
|                  | <b>WITH</b><br>I.A.(Crl.)/546/2022<br><b>in</b> Crl.A./227/2022 | LAKHI PRASAD DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR. A BARUAH<br>MR. J P MORE                     | PP, ASSAM   |
| 2                | Crl.A./261/2022   | KALAM MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.            | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD | PP, ASSAM   |
|                  | <b>WITH</b><br>I.A.(Crl.)/630/2022<br><b>in</b> Crl.A./261/2022 | KALAM MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.            | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD | PP, ASSAM   |
| 3                | Crl.A./262/2022   | SAHJAHAN ALOM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. D HUSSAIN                                    | PP, ASSAM   |
|                  | <b>WITH</b><br>I.A.(Crl.)/633/2022<br><b>in</b> Crl.A./262/2022 | SAHJAHAN ALOM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. D HUSSAIN                                    | PP, ASSAM   |
| <b>ORDERS</b>    |   |   |  |   |
| 4                | Crl.A./370/2019<br>WITH OFFICE NOTE, LCR 4 FILES,<br>P.B.-2     | HUSSAIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS          | MR H R A CHOUDHURY<br>MR. A AHMED                | MR. M U MONDAL(R3)<br>MR. M U MONDAL(R3)<br>MS. N NASRIN(R3)<br>MS. N NASRIN(R3)<br>MRS. P GOSWAMI (R2,R4 &<br>R5)<br>MD. I H KHAN(R3)<br>MD. I H KHAN(R3)<br>PP, ASSAM |
| 5                | CRL.A(J)/80/2020<br>WITH OFFICE NOTE, LCR 4 FILES,<br>P.B.-2    | SUNIL MURARI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MS. B SARMA, AMICUS<br>CURIAE                    | PP, ASSAM   |

|    |  |   |   |           |
|----|--|---|---|-----------|
| 6  | CRL.A(J)/92/2020<br>WITH OFFICE NOTE                                       | JYOTISH BURAGOHAIN<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. A DHAR, AMICUS<br>CURIAE  | PP, ASSAM |
| 7  | W.P.(CrI.)/26/2022   | PEERU @ PIRU AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.               | MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED | GA, ASSAM |
| 8  | CRL.A(J)/29/2022<br>WITH OFFICE NOTE                                       | BIREN DAS @ BIRA<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR A TEWARI, AMICUS<br>CURIAE   | PP, ASSAM |
| 9  | CRL.A(J)/52/2022<br>WITH OFFICE NOTE                                       | MD. TAFAZUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR JASHADHIR DAS,<br>AMICUS CURIAE  | PP, ASSAM |
| 10 | I.A.(CrI.)/453/2022<br>WITH OFFICE NOTE, LCR 6 FILES<br>in CrI.A./194/2022 | FAJALUR RAHMAN @ MD. FAZLUR<br>RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY                      | PP, ASSAM |
|    | <b>WITH</b><br>CrI.A./194/2022   | FAJALUR RAHMAN @ MD. FAZLUR<br>RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY                      | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
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| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,26th October 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate               |
|------------------|--|--|--|-----------------------------------|
| <b>ADMISSION</b> |  |  |  |                                   |
| 1                | Arb.P./4/2022<br>PART-HEARD, FIXED                             | M/S HCC-DSD-VNR CONSORTIUM<br><b>Versus</b><br>NORTHEAST FRONTIER RAILWAY AND ANR.                         | MR. K GOSWAMI<br>MS. A NEOG<br>MS M KAKOTY<br>MR. A SANDILYA | SC, RAILWAY                       |
| 2                | <b>WITH</b><br>Arb.P./7/2021                                   | M/S. HCC-DSD-VNR CONSORTIUM<br><b>Versus</b><br>NORTHEAST FRONTIER RAILWAY                                 | MR. K GOSWAMI<br>MS. A NEOG<br>MS M KAKOTY<br>MR. A SANDILYA | SC, RAILWAY                       |
| 3                | <b>WITH</b><br>Arb.P./8/2021                                   | M/S. HCC-DSD-VNR CONSORTIUM<br><b>Versus</b><br>NORTHEAST FRONTIER RAILWAY                                 | MR. K GOSWAMI<br>MS. A NEOG<br>MS M KAKOTY<br>MR. A SANDILYA | MS S CHAKRABORTY<br>SC, RAILWAY   |
| 4                | Arb.P./3/2020<br>FIXED   | M/S. RAITANI ENGINEERING WORKS PVT. LTD.<br><b>Versus</b><br>THE UNION OF INDIA AND ANR.                   | MS. M JAIN   | MR G GOSWAMI<br>SC, NF RLY        |
| 5                | Arb.P./18/2022<br>FIXED  | GAMMON ENGINEERS AND CONTRACTORS PVT. LTD.<br><b>Versus</b><br>GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY | MR D DEKA<br>MR N J KUMAR<br>MR. R KAMAN                     | SC, G M D A                       |
| 6                | Arb.P./19/2022<br>FIXED  | GAMMON ENGINEERS AND CONTRACTORS PVT. LTD.<br><b>Versus</b><br>GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY | MR D DEKA<br>MR N J KUMAR                                    | SC, G M D A                       |
| 7                | Arb.P./27/2022<br>FIXED  | M/S S R ENGINEERING CONSTRUCTION<br><b>Versus</b><br>THE COMMANDER WORKS ENGINEER AND ANR                  |  | MR. R K D CHOUDHURY<br>MR H GUPTA |
| <b>ORDERS</b>    |  |  |  |                                   |
| 8                | Review.Pet./95/2022<br>FIXED                                   | THE UNION OF INDIA AND 3 ORS.<br><b>Versus</b><br>THE DIKOI VILLAGE AND 6 ORS.                             | MR. B CHAKRABORTY<br>T KICHU<br>SC, C.G.C.<br>MR. A ZHO      | GA, NAGALAND                      |
|                  | <b>WITH</b><br>I.A.(Civil)/1581/2022<br>in Review.Pet./95/2022 | THE UNION OF INDIA AND 3 ORS.<br><b>Versus</b><br>THE DIKOI VILLAGE AND 6 ORS.                             | T KICHU<br>MR. A ZHO   | GA, NAGALAND                      |

9 I.A.(Civil)/711/2022  
FIXED, WITH Arb.P./13/2019 (D/O)  
in Arb.P./13/2019

DAVENDER KUMAR JAIN  
**Versus**  
RAVINDER KUMAR JAIN AND ANR. E

MD K RAHMAN

MR G N SAHEWALLA (R-2)  
MR. S SAHU (R-2)  
MR M SAHEWALLA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

| Sr.No. Case Number         | Main Parties   | Petitioner Advocate                                      | Respondent Advocate                       |
|----------------------------|--|--|---|
| <b><u>MOTION</u></b>       |  |  |   |
| 1 WP(C)/3632/2018          | AMIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR. P SAIKIA<br>MS. GARGI KASHYAP                        | SC, SEC. EDU.                             |
| 2 WP(C)/996/2022           | BASHAB DAS AND 10 ORS<br><b>Versus</b><br>THE COMMISSIONER AND SECRETARY<br>TO THE GOVT OF ASSAM AND 7 ORS | MR. N HOSSAIN<br>MR M MONDAL                             | SC, ELEM. EDU<br>SC, SCERT, ASSAM         |
| 3 WP(C)/1462/2022          | ABU SUFI MD HIFJUR RAHMAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                          | MR. N HOSSAIN<br>MR M MONDAL                             | SC, ELEM. EDU<br>GA, ASSAM                |
| 4 WP(C)/4329/2022          | RAJIB KUMAR ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MRS M BARMAN<br>MR. A DAS                                | SC, ELEM. EDU<br>GA, ASSAM                |
| 5 WP(C)/4717/2022          | GUDEN SINGH @ JAMILA ZAMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                | MR. S P CHOUDHURY  | SC, ELEM. EDU                             |
| 6 WP(C)/4770/2022<br>FIXED | DAMAYANTI BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. S B PRASAD   | SC, ELEM. EDU<br>SC, AG<br>SC, BTC        |
| 7 WP(C)/4937/2022<br>FIXED | MD ASKOR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MR. M DUTTA<br>MS S DEV                                  | SC, ELEM. EDU<br>SC, FINANCE              |
| 8 WP(C)/4966/2022          | PARASH NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. K SINGHA<br>MS. P BHUYAN                             | SC, SEC. EDU.<br>MR G PEGU, GA, ASSAM.    |
| 9 WP(C)/4991/2022          | HITESH KUMAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.   | MR. N B P SINGHA<br>MR. D BARMAN                         | SC, ELEM. EDU                             |
| 10 WP(C)/5004/2022         | NIREN CH. SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.  | MRS R BEGUM<br>MR. N AHMED<br>MR R A AHMED<br>MR M AHMED | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE |
| 11 WP(C)/5062/2022         | IDRISH ALI SARKAR AND 31 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                            | MRS R BEGUM<br>MR. N AHMED<br>MR R A AHMED<br>MR M AHMED | SC, ELEM. EDU<br>SC, FINANCE              |

|                              |  |  |  |  |
|------------------------------|--|--|--|--|
| 12                           | WP(C)/5153/2022  | BHARATI BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MRS R BEGUM<br>MR. N AHMED<br>MR R A AHMED<br>MR M AHMED   | SC, ELEM. EDU<br>SC, FINANCE   |
| 13                           | WP(C)/5418/2022  | RAJIB KUMAR JHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR A SHARMA  | SC, ELEM. EDU<br>GA, ASSAM   |
| 14                           | WP(C)/5633/2022  | NIPUL BHARALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. D HAZARIKA<br>MR. R PHUKAN   | GA, ASSAM<br>SC, EDU   |
| 15                           | WP(C)/5674/2022  | PADMINI BALA NARZARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MS J DEKA<br>MS. A TALUKDAR<br>S BORA  | SC, HIGHER EDU<br>SC, BTC  |
| 16                           | WP(C)/5688/2022  | DEVAJANI DHAR<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS   | MR. P J SAIKIA<br>MS D DUTTA   | SC, ELEM. EDU<br>ASSTT.S.G.I.  |
| 17                           | WP(C)/6744/2022  | SMT. DIPALI DEKA @ DIPALI MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                       | MR. U K DAS<br>MS. B D SARMAH<br>MR. S N KRISHNATRAYA  | SC, ELEM. EDU  |
| 18                           | WP(C)/6747/2022  | MD MIJANUR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MS. B BHUYAN<br>MRS. R S DEURI   | SC, AG<br>SC, EDU<br>SC, FINANCE   |
| 19                           | WP(C)/6752/2022  | AFIA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS   | MR P BHARADWAJ<br>MR. D J BORAH  | SC, SEC. EDU.  |
| 20                           | WP(C)/6759/2022  | NUR BANU BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS  | MD H R AHMED   | SC, ELEM. EDU<br>SC, SSA<br>SC, FINANCE  |
| 21                           | WP(C)/6763/2022  | RUMIA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MS. B BHUYAN<br>MRS. R S DEURI   | SC, AG<br>SC, EDU<br>SC, FINANCE   |
| <b>ORDER (STAY VACATING)</b> |  |  |  |  |
| 22                           | I.A.(Civil)/2332/2021<br>FIXED<br>in WP(C)/2132/2021<br><b>WITH</b><br>WP(C)/2132/2021 | PARBATI KONWAR<br><b>Versus</b><br>MUKTA RAM DEKA<br><br>MUKTA RAM DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS | MR. P MAHANTA<br><br><br>MR. A DEKA  | MR. A DEKA<br><br><br>SC, ELEM. EDU<br>GA, ASSAM<br>MR. P MAHANTA<br>MR B N KONWAR |
| <b>ADMISSION</b>             |  |  |  |  |
| 23                           | WP(C)/5521/2020<br>FIXED   | ATIQUZZAMAN MONDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MS. L DEVI   | SC, SEC. EDU.  |
| 24                           | WP(C)/1949/2021<br>B/O   | SHEIKH MEHBUB ALOM<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. M A SHEIKH<br>MR. N M SARKAR<br>MS F INTAZ   | SC, ELEM. EDU<br>GA, ASSAM<br>MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN       |
| 25                           | WP(C)/3597/2021  | ALOKESH CHANDRA RAY AND 62 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. S ROY<br>MR. M H LASKAR<br>MR M HOSSAIN  | SC, ELEM. EDU<br>GA, ASSAM   |
| 26                           | WP(C)/5564/2021  | PRAKASH BAISHYA AND 174 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. A R SIKDAR<br>MR. A MANNAF<br>MD A S ALI   | SC, SEC. EDU.<br>GA, ASSAM   |
| 27                           | WP(C)/481/2022<br>CAVT. NO.00312/022,<br>FIXED   | MD. ABDUL JABBER CHOWDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. B RAHMAN   | MR. U K GOSWAMI (R-5)<br>U PRASAD (R-5)<br>SC. EDU.<br>FOR CAVEATOR                |
| 28                           | WP(C)/1692/2022<br>B/O   | AYESHA BEGUM LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. S B LASKAR<br>MR F Z MAZUMDER<br>MR. H A LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA | SC, ELEM. EDU<br>GA, ASSAM   |

|               |                               |  |  |   |
|---------------|-------------------------------|--|--|---|
| 29            | WP(C)/2153/2022<br>FIXED      | RIAZ AHMED CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                | MR. S B LASKAR<br>MR F Z MAZUMDER<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA                   | SC, ELEM. EDU<br>GA, ASSAM  |
| 30            | WP(C)/2295/2022<br>FIXED      | TAYABUR RAHMAN BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS            | MR. S B LASKAR<br>MR F Z MAZUMDER<br>MR. H A LASKAR<br>A. H. AHMED                                 | SC, ELEM. EDU<br>GA, ASSAM  |
| 31            | WP(C)/4176/2022<br>FIXED      | PUNIT KUMAR DAS AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.         | MR K K MAHANTA (Sr.<br>Advocate)<br>MS N BEGUM<br>MR. K M MAHANTA<br>MR S GAUTAM<br>M R Sharma     | SC, ELEM. EDU<br>SC, N C T E<br>SC, CBSE<br>ASSTT.S.G.I.<br>SC, BTC   |
| <b>WITH</b>   |                               |  |  |   |
| 32            | WP(C)/3663/2021               | MINTU MODOK AND 21 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.            | MR K K MAHANTA<br>MR. K SINGHA<br>MR. K M MAHANTA<br>M R Sharma                                    | SC, ELEM. EDU<br>MR. K GOGOI (r-3)<br>SC, BTC<br>ASSTT.S.G.I.   |
| <b>WITH</b>   |                               |  |  |   |
| 33            | WP(C)/4009/2021               | PROSUN KUNDU AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                | MR A A DEWAN<br>MR M K DAS   | SC, ELEM. EDU<br>ASSTT.S.G.I.<br>SC, CBSE<br>SC, BTC  |
| <b>WITH</b>   |                               |  |  |   |
| 34            | WP(C)/4881/2022               | CHANSUMA KHUNGUR BRAHMA AND 333 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MR. B D KONWAR SR. ADV.<br>MR. R KALITA<br>MS M DAS<br>MRS V LAHON<br>MR H AGARWAL                 | MR P N SARMA, SC, ELE.<br>EDU. DEPTT.<br>SC, EDU  |
| 35            | WP(C)/6202/2022<br>FIXED      | MD HAZARAT ALI @ HAZARAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS        | MD. M H CHOUDHURY<br>MR MONZUR K<br>CHOUDHURY<br>MR. T NORBU<br>MR. P CHAKRABORTY<br>MR. S N AHMED | SC, ELEM. EDU<br>GA, ASSAM  |
| <b>ORDERS</b> |                               |  |  |   |
| 36            | WP(C)/285/2019<br>FIXED       | CHANDAN KUMAR ROY AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS        | MR. A D CHOUDHURY  | SC, ELEM. EDU<br>SC, SSA  |
| 37            | WP(C)/466/2020<br>FIXED       | ABINASH KALINDI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                    | MR. A DEKA<br>MR. S R GOGOI<br>MR H BARUAH<br>MS S SHARMA  | SC, ELEM. EDU<br>GA, ASSAM<br>MR B SHARMA   |
| 38            | Cont.Cas(C)/375/2021<br>FIXED | SMTI GITANJALI KALITA<br><b>Versus</b><br>JAGADISH PRASAD BRAHMA, AES                | MRS A BUJARBARUAH<br>MS N DAS  | MR. D SAIKIA<br>MR. S BORA  |
| 39            | WP(C)/1165/2021               | MANI KANT JHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                       | MR. A DEKA   | SC, ELEM. EDU<br>SC, BTC  |
| 40            | WP(C)/1423/2021               | CHAYA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                          | MR. B CHAKRAVARTY<br>MR. D BARMAN<br>MS P DEVI<br>MR. S BORDOLOI                                   | SC, ELEM. EDU<br>GA, ASSAM<br>MR. A M KHAN (R4)<br>MR A CHALIHA (R-7)                                       |
| 41            | WP(C)/2986/2021               | MD. IMTIAZ HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                 | MR. A R BHUYAN<br>MD E AHMED<br>MR. H A TALUKDAR   | SC, HIGHER EDU<br>SC, G U   |
| 42            | WP(C)/7194/2021               | MD. RAFUL AMIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 17 ORS                     | MR. B RAHMAN   | SC, ELEM. EDU<br>MR. M A I HUSSAIN (R-7 TO<br>18)<br>MR A R BHUYAN (R-7 TO<br>18)<br>MR N ISLAM (R-7 TO 18) |
| 43            | WP(C)/5231/2022<br>FIXED      | DR. ALPANA TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                 | MR. B D KONWAR SR. ADV.<br>MR. R KALITA<br>MR H AGARWAL<br>MR J SINGH                              | GA, ASSAM<br>SC, HEALTH   |

44 WITH  
WP(C)/8292/2019

ALPANA TALUKDAR  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. B D KONWAR SR. ADV. MR. R BORPUJARI  
MR. R KALITA SC, HEALTH  
MR H AGARWAL  
MS. M K BROWN

45 WITH  
WP(C)/228/2020

ALPANA TALUKDAR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR J SINGH MS. M BARMAN  
MR. B D KONWAR SR. ADV. MR. M ISLAM  
MR R KALITA SC, HEALTH  
MR. R SALOI  
MR H AGARWAL  
MS. J KONWAR

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number                 | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|---------------|-----------------------------|---|---|--|
| <b>MOTION</b> |                             |   |   |  |
| 1             | WP(C)/1892/2019<br>WITH LCR | ABDUL JALIL AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.      | MR. M A SHEIKH<br>DR. K U AHMED<br>MR. M HOSSAIN<br>MD. S Z B AKLAS<br>MS F INTAZ | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T                          |
| 2             | WP(C)/2150/2019<br>WITH LCR | ANOWARA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.             | MD. A MATLIB  | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T      |
| 3             | WP(C)/2177/2019<br>WITH LCR | HASINA KHATOON<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS                 | MR. B BANERJEE<br>MR. S BHUYAN<br>MR. A MOBARAQUE                                 | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.      |
| 4             | WP(C)/2264/2019<br>WITH LCR | JITEN PAUL<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                | MR. R ALI<br>MR. H A AHMED  | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                          |
| 5             | WP(C)/2287/2019<br>WITH LCR | ABDUL SALAM @ ABDUS SALAM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS  | MR. S A AHMED<br>MS M GOGOI   | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.      |
| 6             | WP(C)/2320/2019<br>WITH LCR | MAGUL HUSSAIN @ MAGBUL HAQUE<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.  | MR. N H MAZARBHUIYAN<br>MR. N ISLAM<br>MS. L WAJEEDA                              | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T      |
| 7             | WP(C)/3583/2019<br>WITH LCR | KUDDUS ALI @ ABDUL KUDDUS<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS. | MR. A ROSHID<br>MS. M R DEVI  | SC, NRC (R6)<br>SC, ELECTION<br>COMMISSION. (R5)<br>SC, F.T (R2,3,4,7) |

|    |                             |  |  |  |
|----|-----------------------------|--|--|--|
| 8  | WP(C)/4857/2019<br>WITH LCR | MOMOTAZ BEGUM<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS                     | MS B GOGOI<br>MS. M DEORI  | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.              |
| 9  | WP(C)/6038/2022             | BARKAT ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.                   | MS. D GHOSH<br>MS N DEKA<br>MS H BETALA<br>MR I CHAKMA<br>MS. P. NAG<br>MR. S. K. CHAKMA | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION. |
| 10 | WP(C)/6044/2022             | SUBASH DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.                   | MR. T ROY<br>MS. B SARKAR  | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION. |
| 11 | WP(C)/6422/2022<br>FIXED    | USHA RANI LAHIRI @ UMA LAHARI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS | MR S DAS   | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                     |
| 12 | WP(C)/6745/2022             | HAMID ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                     | MR K BHUYAN<br>MR N AHMED<br>MR N ISLAM  | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T                     |
| 13 | WP(C)/6764/2022             | PRAN GOPAL GHOSH<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS              | ALHAJJ I UDDIN<br>MRS. R MOMTAZ  | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI                     |

**ADMISSION**

|    |                             |   |  |   |
|----|-----------------------------|---|--|---|
| 14 | WP(C)/6050/2018<br>WITH LCR | ABDUL JABBAR<br><b>Versus</b><br>UNION OF INDIA AND 6 ORS.                        | MR. J SARMAH   | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 15 | WP(C)/2230/2019<br>WITH LCR | KALAM ALI @ KALAM UDDIN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.         | MR A ALI<br>MR M ALI                                       | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T                           |
| 16 | WP(C)/3003/2020<br>WITH LCR | AMIR UDDIN @ AMIR HOSEN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.         | MR M H AHMED   | SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T   |
| 17 | WP(C)/5811/2022<br>WITH LCR | AKHIRUN NESSA @ AKHI BIBI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.       | MR. U N CHATTRY<br>MR. O LASKAR<br>MS. K SHARMA            | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T                                  |
| 18 | WP(C)/6536/2022<br>FIXED    | MD. MUJAHIL ALI @ MD. MAJHIL ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. S A AHMED<br>MISS M GOGOI<br>MR F A AHMED<br>A. KHANAM | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T                                     |

**ORDERS**

|    |  |  |                               |                           |
|----|--|--|-------------------------------|---------------------------|
| 19 | WP(C)/7196/2017<br>WITH LCR                                      | MUSSTT. PHULJAN NESSA<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS | MR.B C DAS                    | GA, ASSAM<br>ASSTT.S.G.I. |
| 20 | Review.Pet./3/2021<br>WITH WP(C)/4298/2017 (D/O),<br>LCR 3 FILES | NAREN BAIRAGI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.        | MR. P C DEY<br>MR. A L MANDAL | GA, ASSAM<br>ASSTT.S.G.I. |

|             |  |  |   |  |
|-------------|--|--|---|--|
| 21          | Review.Pet./110/2021<br>WITH WP(C)/6707/2018 (D/O),<br>LCR 3 FILES   | NEPAL DAS AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.         | MS. D GHOSH<br>MS N DEKA<br>MR SAURADEEP DEY<br>MS H BETALA | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI              |
| 22          | I.A.(Civil)/2949/2022<br>WITH LCR<br><b>in</b> I.A.(Civil)/1075/2022 | MAJAR ALI @ MAJAM ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.        | MR K BHUYAN   | GA, ASSAM<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI            |
| <b>WITH</b> |  |  |   |  |
| 23          | WP(C)/1714/2022  | MAJAR ALI @ MAJAM ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.        | MR H BHUYAN<br>MR K BHUYAN<br>MR. H A AHMED<br>MR. L KHAN   | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 24          | I.A.(Civil)/3037/2022<br><b>in</b> WP(C)/5500/2022                   | JARIMAN NESSA @ JARINA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS | MR. A ROSHID  | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T |
| <b>WITH</b> |  |  |   |  |
|             | WP(C)/5500/2022  | JARIMAN NESSA @ JARINA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS | MR. A ROSHID<br>MS. M R DEVI                                | GA, ASSAM<br>SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |

**STAY MATTERS**

|    |                            |  |           |              |
|----|----------------------------|--|-----------|--------------|
| 25 | WP(C)/656/2018<br>WITH LCR | MINATI BALA DEBNATH @ MINATI<br>DEBNATH<br><b>Versus</b><br>THE UNION OF INDIA | MR. A DAS | ASSTT.S.G.I. |
|----|----------------------------|--|-----------|--------------|

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-54), ALONG WITH THE FOLLOWING  
MATTERS]**

| Sr.No.        | Case Number              | Main Parties  | Petitioner Advocate   | Respondent Advocate                     |
|---------------|--------------------------|---|---|---|
| <b>MOTION</b> |                          |   |   |   |
| 1             | WP(C)/5671/2022<br>FIXED | JAYKRISHNA SARMA AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS             | MR. M H RAJBARBHUIYAN<br>MR. A MANNAF<br>MD A S ALI                         | SC, AG<br>SC, IRRIGATION<br>SC, FINANCE |
| 2             | WP(C)/5683/2022          | KUNTIL BHUYAN<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                          | MS. B CHOUDHURY<br>MR. P. CHOUDHURY   | ASSTT.S.G.I.                            |
| 3             | WP(C)/5684/2022          | BIBHUTI BHUSHAN KARMAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS               | MR. P J SAIKIA, SR. ADV<br>MR. A K GUPTA<br>MR K J SAIKIA                   | GA, ASSAM<br>SC, REVENUE                |
| 4             | WP(C)/5703/2022<br>FIXED | SUCHITRA ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                           | MR A R BHUYAN<br>MR. A M KHAN<br>MR. R I DEWAN                              | GA, ASSAM                               |
| 5             | WP(C)/6066/2022<br>FIXED | SMT. DAIMU ROJE DAIMARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.               | MR. S D PURKAYASTHA<br>MR. U CHOUDHURY<br>MS. S PHUKAN                      | GA, ASSAM<br>SC, APDCL                  |
| 6             | WP(C)/6200/2022          | RINGCHAR DAIMARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                       | MR. R PHUKAN  | GA, ASSAM                               |
| 7             | WP(C)/6203/2022          | PRASANTA DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                         | MR. S KALITA<br>MS P BORUA<br>MR. S KAKATI<br>MR P DAS                      | GA, ASSAM                               |
| 8             | WP(C)/6234/2022          | SHEKH AHMED RAJAKUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS             | MR J C GOGOI<br>MR R DAS  | GA, ASSAM                               |
| 9             | WP(C)/6269/2022          | RIJU DEKA<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LIMITED AND 5 ORS | MR. R MAJUMDAR<br>MRS P RAI<br>MR H BEZBARUA<br>MS. S. SAIKIA<br>MR. R DEKA | SC, APDCL                               |
| 10            | WP(C)/6271/2022          | PABAN CHETRY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                           | MR. A KHANIKAR<br>MR. P KONWAR  | GA, ASSAM                               |
| 11            | WP(C)/6467/2022<br>FIXED | NIRUPAMA KAKATI<br><b>Versus</b><br>THE UCO BANK AND 2 ORS                              | MR. P J SAIKIA<br>MS D DUTTA  | SC UCO BANK                             |



|                                     |   |  |   |  |
|-------------------------------------|---|--|---|--|
| 12                                  | WP(C)/6485/2022                             | AMOLA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MS. D GHOSH<br>OWEN. C<br>MS N DEKA<br>MS H BETALA<br>MR I CHAKMA<br>MS. P. NAG<br>MR. S. K. CHAKMA | SC, P AND R.D.<br>GA, ASSAM<br>SC, AG                                  |
| 13                                  | WP(C)/6655/2022<br>FIXED                    | MONOWAR HOSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                       | MR. M U MONDAL<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK  | GA, ASSAM<br>SC, FINANCE<br>SC, REVENUE                                |
| 14                                  | WP(C)/6743/2022                             | KAMANA RANJAN ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                    | MR. S ROY<br>MR. M H LASKAR<br>M. HOSSAIN   | GA, ASSAM  |
| 15                                  | WP(C)/6746/2022                             | SUDIP KR DHAR AND 13 ORS<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LIMITED AND 8 ORS | MR D KALITA<br>MR. U K NAIR<br>MR. M P SARMA  | SC, APDCL  |
| 16                                  | WP(C)/6748/2022                             | EMPLOYEE NO. 003738 MD AMZAD<br>ALAM<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                  | MR. A AHMED<br>MS. D GOSWAMI<br>MS ANKITA SAHARIA   | ASSTT.S.G.I.   |
| 17                                  | WP(C)/6754/2022                             | MANTU SAIKIA<br><b>Versus</b><br>ASSAM POWER GENERATION CORP LTD<br>AND 2 ORS (F)                      | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MR. S D ROY  | SR. SC, APGCL  |
| 18                                  | WP(C)/6755/2022                             | BISHAYA BARUA @ BIKHAYA BARUAH<br>AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS             | MR. R Deka<br>MR. B BHARALI<br>S I AKAND  | GA, ASSAM<br>SC, REVENUE   |
| 19                                  | WP(C)/6758/2022                             | BHARAT KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MS. D SAIKIA<br>MR S A BARBHUYAN                                 | GA, ASSAM<br>SC, GHC   |
| 20                                  | WP(C)/6760/2022                             | DIGANTA KULI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MS. D SONOWAL<br>SC, FINANCE  | SC, WPT AND BC   |
| 21                                  | WP(C)/6762/2022                             | SAMARI SORENG @ SAMARI BHUMIJ<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                         | MR. K R PATGIRI<br>MS CHITRALEKHA DAS<br>MS. U HAZARIKA<br>MS K BARMAN                              | SC, PWD ROAD<br>GA, ASSAM<br>SC, AG<br>SC, FINANCE                     |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |   |  |   |  |
| 22                                  | I.A.(Civil)/3041/2022<br>in WP(C)/5235/2022 | BHASKARJIT SAIKIA<br><b>Versus</b><br>ASSAM PUBLIC SERVICE COMMISSION<br>AND ORS.                      | MR. C CHOWDHURY   |  |
|                                     | <b>WITH</b><br>WP(C)/5235/2022              | BHASKARJIT SAIKIA<br><b>Versus</b><br>ASSAM PUBLIC SERVICE COMMISSION<br>AND 2 ORS.                    | MR. C CHOWDHURY<br>MR. D K BAGCHI   | SC, APSC<br>MR R SENSUA (r-3)<br>MR D BORAH (r-3)<br>M. A. OASIS (r-3) |
| <b>ADMISSION</b>                    |   |  |   |  |
| 23                                  | WP(C)/8779/2019<br>PART-HEARD               | IMRAN HUSSAIN KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                   | MD. B ISLAM<br>MR. A A MONDAL<br>MR S HUSSAIN   | SC, NHM  |
| 24                                  | WP(C)/4606/2020<br>FIXED                    | NO. 115330082 EX RT/GD MUSTAQUE<br>AHMED<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS              | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM   | MR. S K MEDHI<br>ASSTT.S.G.I.  |
| 25                                  | WP(C)/3967/2021                             | ARUNABHA GOSWAMI AND 9 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                          | MR A C BORBORA<br>MR. U K NAIR<br>MRS. R BORBORA<br>MR. N B GOHAIN                                  | SC, PNRD<br>SC, PERSONAL DEPT.<br>SC, FINANCE                          |
| 26                                  | WP(C)/4371/2021<br>FIXED                    | ANJAN HAFILA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | S BORGHAIN<br>MS. B DEVI  | GA, ASSAM<br>SC, DIMA HASAO<br>SC, PWD                                 |

|    |                          |  |  |  |
|----|--------------------------|--|--|--|
| 27 | WP(C)/4415/2021          | PABAN KUMAR SAHU AND 233 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                          | MR. N J KHATANIAR  | MRS. R DEVI (R-4,5)<br>SC, HEALTH<br>ASSTT.S.G.I.                                  |
| 28 | WP(C)/4431/2021          | BIPLAB MEDHI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. A AHMED<br>MR J P KACHARI<br>U U KHAN  | GA, ASSAM<br>SC, PWD   |
| 29 | WP(C)/6363/2021          | JOJNESWAR BORAH<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                                       | MR. N C DAS<br>MS. M DEVI<br>MR. A DAS   | MR. A K DUTTA (C.G.C.,<br>R1, R2)<br>ASSTT.S.G.I.<br>SC. EPFO                      |
| 30 | WP(C)/6471/2021          | PRANAB KUMAR SAIKIA AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                         | MR. U J SAIKIA   | GA, ASSAM<br>SC, FINANCE   |
| 31 | WP(C)/6620/2021          | HC/GD, FORCE NO.010030018 RANVEER SINGH AND 151 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS. | MR. M KALITA<br>MR. J HATIMURIA  | MR. A K DUTTA<br>ASSTT.S.G.I.  |
| 32 | WP(C)/6846/2021          | PRABIR KUMAR BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                              | MR. M K DEURI<br>MR. D GOGOI   | GA, ASSAM  |
| 33 | WP(C)/4172/2022<br>FIXED | DIPI GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR G RAHUL<br>MR. D M NATH   | MR B D DAS<br>GA, ASSAM<br>MR H K SARMA<br>B B HUSSAIN<br>MR S BORA<br>SC, REVENUE |
| 34 | WP(C)/5483/2022<br>FIXED | MD. AZAHAR ALI @ MD. AZHAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                        | MR A ISLAM   | GA, ASSAM<br>SC, REVENUE   |
| 35 | WP(C)/5986/2022<br>FIXED | MRIDUL BEZBORAH AND 582 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                           | MR. B D KONWAR SR. ADV.<br>MR. R KALITA<br>MR. R SALOI<br>MR H AGARWAL<br>MR J SINGH | GA, ASSAM<br>SC, GMC   |

**ORDERS**

|    |   |   |  |           |
|----|---|---|--|-----------|
| 36 | Review.Pet./141/2022<br>WP(C)/6327/2019 REV.PET<br>103/2022 (BOTH D/O), FIXED | FATEMA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. B | MR. S SARMA<br>MR. C CHAKRAVARTY<br>MR D DAS<br>MR H M R HOQUE | GA, ASSAM |
| 37 | Cont.Cas(C)/519/2022<br>FIXED   | RANJIT PATOWARY<br><b>Versus</b><br>RAHUL CHANDRA DAS, A.C.S.,    | MS M DAS   |           |

**HEARING**

|    |                        |  |  |   |
|----|------------------------|--|--|---|
| 38 | WP(C)/5329/2016<br>B/O | ARUN KALITA<br><b>Versus</b><br>THE OIL INDIA LIMITED and 3 ORS. | MR.U K NAIR<br>MR.A CHETRY<br>MS W YHOSHII<br>MR.M P SARMA | MR.A SARMA(R- 1-3)<br>MS.P KHOOND(R- 1-3)<br>MR.S CHOWDHURY R-4<br>MR.A JAHID(R- 1-3) |
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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number   | Main Parties   | Petitioner Advocate   | Respondent Advocate                      |
|---------------|---|--|---|--|
| <b>MOTION</b> |   |  |   |  |
| 1             | WP(C)/3691/2021<br>WP(C) 1688/2020(D/O)                           | INTAZ ALI SHEIKH AND 67 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                 | MR. M U MONDAL<br>MS. N NASRIN<br>MR. M HUSSAIN<br>MD. I H KHAN   | GA, ASSAM<br>SC, REVENUE                 |
| 2             | WP(C)/4080/2021   | BAMPARA FISHERY CO OPERATIVE SOCIETY LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR S DAS<br>MR. T DEWAN   | GA, ASSAM                                |
| 3             | WP(C)/5762/2021   | PADUMI BHUYAN AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                       | MR A CHOUDHURY<br>MR. R Deka<br>S I AKAND   | GA, ASSAM<br>ASSTT.S.G.I.<br>SC, REVENUE |
| 4             | WP(C)/6388/2021   | NILBHANU KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                               | MD H R AHMED  | GA, ASSAM<br>SC, REVENUE                 |
|               | <b>WITH</b><br>I.A.(Civil)/2955/2022<br><b>in</b> WP(C)/6388/2021 | NILBHANU KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                               | MD H R AHMED  | GA, ASSAM<br>SC, FINANCE<br>SC, REVENUE  |
| 5             | WP(C)/6904/2021   | ABDUS SALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                   | H A AHMED<br>MR. R ALI<br>MR A S SK   | GA, ASSAM                                |
| 6             | Cont.Cas(C)/575/2022  | DHARAMPAL SATYAPAL LIMITED<br><b>Versus</b><br>SANJAY T SALUNKHE                               | DR. A SARAF<br>MR P BARUAH<br>MR. P DAS<br>MR S J SAIKIA<br>MR. N N DUTTA<br>MR P K BORA<br>B SARMA<br>MR. G. DUTTATRAY |  |
| 7             | WP(C)/3260/2022   | SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS | MR. K N CHOUDHURY<br>MR K L GUPTA   | SC, GST<br>ASSTT.S.G.I.                  |
| 8             | WP(C)/3920/2022   | OHIDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                 | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>MS R A MOSTAFI   | GA, ASSAM                                |

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| 9  | WP(C)/4700/2022                                | BAGHMARI YUBA SANGHA CUM LIBRARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                        | MR. S KALITA<br>MR. S KAKATI<br>MR P DAS  | SC, P AND R.D.<br>GA, ASSAM                               |
| 10   | WP(C)/4754/2022                                | MAHADEV CHOUDHARY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                               | MS. D J BORAH<br>MR P BHARDWAJ  | GA, ASSAM<br>SC, ASSAM STATE LEGAL<br>SERVICE AUTHORITY   |
| 11   | WP(C)/4939/2022                                | NAREN CH. DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.   | MR. B SAHARIA<br>MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>B. PATHAK | GA, ASSAM   |
| 12   | WP(C)/5036/2022                                | M/S DAS AND COMPANY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                           | MS. K MALAKAR<br>MR. A BHATTACHARYA<br>MR. A BHATTACHARJEE<br>MS P DUTTA            | GA, ASSAM<br>SC, REVENUE                                  |
| 13   | WP(C)/5064/2022                                | PARTHA KUMAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                      | MR H I CHOUDHURY<br>MR. N J KHATANIAR<br>MS. P ADHIKARI                             | GA, ASSAM<br>SC, P W D                                    |
| 14   | WP(C)/5069/2022                                | ABDUL GOFUR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MR H R A CHOUDHURY<br>MR. H ALI<br>MR. R A CHOUDHURY                                | SC, P AND R.D.<br>GA, ASSAM                               |
| 15   | WP(C)/5114/2022                                | NIZARA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR S DAS  | SC, HEALTH  |
| 16   | WP(C)/5626/2022                                | SANJIT KR DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. A A R KARIM<br>MR. A DEB  | SC, P AND R.D.<br>GA, ASSAM                               |
| 17   | WP(C)/5943/2022                                | MD. ABDUR REZZAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                                       | MR. A SARMA<br>MR. K KALITA   | SC, CO OP<br>GA, ASSAM                                    |
| 18   | WP(C)/6597/2022<br>B/O                         | ATIKUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR. S CHAMARIA  | GA, ASSAM   |
| 19   | WP(C)/6670/2022<br>FIXED (PERSONAL APPEARANCE) | NATUN MELANG MIN SILPA SAMABAY<br>SAMITY LTD. AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. R P SARMAH<br>MS. T SOM<br>MS. U HAZARIKA<br>MR. P TELI                         | GA, ASSAM<br>MR G BORDOLOI, SC, CO-<br>OPERATION DEPTT.   |
| 20   | WP(C)/6702/2022<br>FIXED                       | AMJAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS   | MD R ISLAM<br>MR D N SARMA<br>S K DAS<br>MS. M BEGUM                                | SC, P AND R.D.<br>GA, ASSAM                               |
| 21   | WP(C)/6753/2022                                | SANJIB CHETRY<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR B SINHA<br>MR. B CHAKRAVARTY<br>MR. S UPADHAY<br>MS. A LALA                      | GA, ASSAM<br>SC, REVENUE                                  |
| 22   | WP(C)/6757/2022                                | PRANAB JYOTI DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR. K KALITA  | SC, REVENUE<br>SR. GA, ASSAM                              |
| 23   | WP(C)/6761/2022                                | DAULAT MIAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. D A KAIYUM<br>MR. M ISLAM   | SC, P AND R.D.  |
| <b><u>ORDER (IMPLEADMENT OF PARTY)</u></b> |  |  |   |   |
| 24   | I.A.(Civil)/2557/2022<br>in WP(C)/4808/2022    | LILY HANSEPI<br><b>Versus</b><br>SANKIRI TISSO   | MS. S BHUYAN<br>MR. B D KONWAR SR. ADV.<br>MR H AGARWAL<br>MR J SINGH               | MS B BORA<br>SC, K A A C                                  |
|  | <b>WITH</b><br>WP(C)/4808/2022                 | LILY HANSEPI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS  | MS. S BHUYAN<br>MR. B D KONWAR SR. ADV.<br>MR H AGARWAL<br>MR J SINGH               | SC, NHIDC<br>ASSTT.S.G.I.<br>SC, K A A C                  |
| 25   | <b>WITH</b><br>WP(C)/4797/2022                 | MAYLINDA KROPI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS  | MS. S BHUYAN<br>MR. B D KONWAR SR. ADV.<br>MR H AGARWAL<br>MR J SINGH               | MR. S K MEDHI<br>SC, NHIDC<br>ASSTT.S.G.I.<br>SC, K A A C |

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| 26                      | I.A.(Civil)/3039/2022<br>in WP(C)/3423/2022                | KARMARI NANDINI MSS LTD.<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS E | MR. S K GOSWAMI<br>MR. B K GOSWAMI<br>MR. R SHARMA                      | MR. D DAS SR. ADV<br>MR D J MEDHI<br>SC, AFDC   |
|                         | <b>WITH</b><br>WP(C)/3423/2022                             | SUDHINDRA DAS<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS              | MR. D DAS SR. ADV<br>MR S KHOUND<br>MR D J MEDHI                        | SC, AFDC  |
| 27                      | WP(C)/3200/2021  | SANTOSH MALO<br><b>Versus</b><br>ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.                   | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS                        | SC, AFDC  |
|                         | <b>WITH</b><br>I.A.(Civil)/1132/2021<br>in WP(C)/3200/2021 | SUDHINDRA DAS<br><b>Versus</b><br>SANTOSH MALO AND 3 ORS   | MR D J MEDHI<br>MR. D DAS SR. ADV<br>MR S KHOUND                        | MR. R M DEKA<br>SC, AFDC  |
|                         | <b>WITH</b><br>I.A.(Civil)/1588/2021<br>in WP(C)/3200/2021 | SANTOSH MALO<br><b>Versus</b><br>ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.                   | MR. K N CHOUDHURY<br>MR. R M DEKA                                       |   |
| 28                      | I.A.(Civil)/3042/2022<br>in Cont.Cas(C)/290/2022           | BRIKENDRA BASUMATARY<br><b>Versus</b><br>ANURAG GOEL, IAS AND ANR.                                       | J U AHMED   |   |
|                         | <b>WITH</b><br>Cont.Cas(C)/290/2022                        | BRIKENDRA BASUMATARY<br><b>Versus</b><br>SIDDHARTHA SINGH, IAS AND ANR                                   | J U AHMED<br>MR S R NAWAZ   |   |
| 29                      | I.A.(Civil)/3048/2022<br>in Cont.Cas(C)/412/2019           | M/S. J. DEEP CHEMICALS AND FERTILIZERS<br><b>Versus</b><br>SRI N. K. DEBNATH, ACS                        | MR. A DHAR  |   |
|                         | <b>WITH</b><br>Cont.Cas(C)/412/2019                        | M/S. J. DEEP CHEMICALS AND FERTILIZERS<br><b>Versus</b><br>P.N.DAS, ACS                                  | MR. A DHAR<br>MISS S ROY<br>MD F FARIDI                                 | MR. D P BORAH   |
| 30                      | I.A.(Civil)/3062/2022<br>in WP(C)/5599/2022                | ARUNUDOY SELF HELP GROUP<br><b>Versus</b><br>THE COMMISSIONER AND SECRETARY                              | MR M Z SHAH<br>MR A S SK  | SC, P H E<br>SC, FINANCE  |
|                         | <b>WITH</b><br>WP(C)/5599/2022                             | ARUNUDOY SELF HELP GROUP<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                | MR M Z SHAH<br>MR A S SK  | SC, P H E   |
| 31                      | I.A.(Civil)/3064/2022<br>in Cont.Cas(C)/278/2019           | ASSENT CHEMICALS LTD.<br><b>Versus</b><br>SIDDHARTH SINGH AND 4 ORS.                                     | MR H DAS<br>MS A ROY  |   |
|                         | <b>WITH</b><br>Cont.Cas(C)/278/2019                        | ASSENT CHEMICALS LTD.<br><b>Versus</b><br>SIDDHARTH SINGH AND 2 ORS.                                     | MR H DAS<br>MR H DAS<br>MS KEWI<br>MR D KHAN<br>MS A ROY                |   |
| <b><u>ADMISSION</u></b> |  |  |   |   |
| 32                      | WP(C)/6635/2015  | SRI PHILIP NARZARY<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS.                                     | MR. M K DAS<br>MS. Z ANJUM<br>MR. R DOLEY<br>MR. R KAMAN<br>MR. D GHOSH | MR. D DAS (R-7)<br>MS. S HAZARIKA (R- 3 TO 6)<br>MR. D UPAMANYA (SC, HEALTH, R-1)<br>MS. A DAS (R-2)<br>SC, NHM |
| 33                      | WP(C)/5196/2016  | ISMAIL ALI and 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                   | MR. J P SHARMA (P1)<br>MD K RAHMAN (P1)<br>MR. J P SARMA<br>MR H HOQUE  | GA, ASSAM   |

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| 34 | WP(C)/6608/2016  | GREATER GAUHATI SHARE TAXI OWNERS CO-ORDINATION COMMITTEE<br><b>Versus</b><br>THE STATE OF ASSAM and 7 ORS. | MR. A B CHOUDHURY<br>MR. M A CHOUDHURY   | GA, ASSAM<br>MR. Y DOLOI(R- 1, 3 to 8)(R- 1 to 8)<br>MS. M D BORAH, SC,<br>TRANSPORT DEPTT.<br>ADDL. AG, ASSAM<br>ASSTT.S.G.I.                           |
| 35 | WP(C)/2886/2017  | M/S. TEA BROKERS GUWAHATI PVT. LTD. and ANR.<br><b>Versus</b><br>THE UNION OF INDIA and 2 ORS.              | MR.N DEKA<br>MR.M GOGOI  | ASSTT.S.G.I.   |
| 36 | WP(C)/5947/2017  | SHIBU DAS and ANR.<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS.  | MR.S C BISWAS<br>MS.U NANDA<br>MR.P S BISWAS<br>MR.H A TALUKDAR<br>MR.P BISWAS | MR.S C KEYAL<br>MR. R K D CHOUDHURY<br>ASSTT.S.G.I.<br>SC, C.G.C.  |
| 37 | WP(C)/3245/2020<br>B/O                                     | M/S. J.B. ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                      | MR. R C DAS<br>MR S C DAS<br>MR P BURAGOHAIN                                   | MR. B GOGOI, SC, FINANCE DEPTT.<br>SC, FOREST  |
|    | <b>WITH</b>  |   |  |  |
| 38 | WP(C)/3248/2020  | B.R.G. ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. R C DAS<br>MR S C DAS<br>MR P BURAGOHAIN                                   | MR. B GOGOI, SC, FINANCE DEPTT.<br>SC, FOREST  |
|    | <b>WITH</b>  |   |  |  |
| 39 | WP(C)/3249/2020  | SAMIR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.   | MR. R C DAS<br>MR S C DAS<br>MR P BURAGOHAIN                                   | MR. B GOGOI, SC, FINANCE SC, FOREST  |
|    | <b>WITH</b>  |   |  |  |
| 40 | WP(C)/3254/2020  | CITY STEELS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MR. R C DAS<br>MR S C DAS<br>MR P BURAGOHAIN                                   | MR. B GOGOI, SC, FINANCE DEPTT.<br>SC, FOREST  |
| 41 | WP(C)/3041/2021<br>CAVT. NO.03242/021,<br>B/O              | RAHIM UDDIN BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                                     | MR. P K DEKA<br>MD. S ALOM<br>MR. M S ALAM                                     | SC, CO OP<br>MR. N HAQUE<br>MR. S BANIK (r-5)<br>MR. S BANIK (r-5)<br>MS H AHMED (r-5)<br>MS H AHMED (r-5)<br>A N HUSSAIN<br>A N HUSSAIN<br>FOR CAVEATOR |
|    | <b>WITH</b>  |   |  |  |
| 42 | WP(C)/4357/2020<br><br>CAVT. NO. 0541/2020                 | BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.    | DR. B AHMED<br>MR. N HAQUE<br>MR. A K AZAD<br>MR M HUSSAIN                     | SC, CO OP<br>MR. I H LASKAR<br>MR. P K DEKA<br>MD. S ALOM<br>MR. H DAS (RESP. NO 6)<br>FOR CAVEATOR  |
|    | <b>WITH</b><br>I.A.(Civil)/2017/2020<br>in WP(C)/4357/2020 | ABU SAYED FAKIR<br><b>Versus</b><br>BOARD OF DIRECTORS OF JHUNKAIPARA SAMABAI SAMITTEE LTD. AND 5 ORS.      | MR H DAS   | MR. N HOQUE<br>MR M HUSSAIN  |
|    | <b>WITH</b>  |   |  |  |
| 43 | WP(C)/4398/2020<br><br>CAVT. NO. 0541/2020                 | BOARD OF DIRECTORS OF KRISHNAI SAMABAI SAMITTEE LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.       | DR. B AHMED<br>MR. N HAQUE<br>MR. A K AZAD<br>MR M HUSSAIN                     | SC, CO OP<br>MR. I H LASKAR<br>MR. P K DEKA<br>MD. S ALOM<br>FOR CAVEATOR  |
|    | <b>WITH</b>  |   |  |  |
| 44 | WP(C)/4400/2020<br><br>CAVT. NO. 0541/2020                 | BOARD OF DIRECTORS OF DARANGGIRI SAMABAI SAMITTEE LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.     | DR. B AHMED<br>MR. N HAQUE<br>MR. A K AZAD<br>MR M HUSSAIN                     | SC, CO OP<br>MR. I H LASKAR<br>MR. P K DEKA<br>MD. S ALOM<br>FOR CAVEATOR  |

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|----------------|---|--|---|---|
| 45             | <b>WITH</b><br>WP(C)/4448/2020<br>CAVT. NO. 0541/2020               | BOARD OF DIRECTORS OF<br>DHANUBHANGA SAMABAI SAMITTEE LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                   | DR. B AHMED<br>MR. N HAQUE<br>MR. A K AZAD<br>MR M HUSSAIN                | SC, CO OP<br>MR. I H LASKAR<br>MR. P K DEKA<br>MD. S ALOM<br>FOR CAVEATOR   |
| 46             | <b>WITH</b><br>WP(C)/1054/2022                                      | BOARD OF DIRECTORS OF ANANDAPUR<br>COOPERATIVE SOCIETY LTD AND 7 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS        | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR M HUSSAIN<br>MR A K AZAD   | SC, CO OP   |
| 47             | <b>WITH</b><br>WP(C)/2298/2022                                      | BOARD OF DIRECTORS OF<br>DULLAVCHERRA COOPERATIVE SOCIETY<br>LTD AND 10 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | DR. B AHMED<br>MR. N HAQUE<br>MR. A K AZAD<br>MR S A SIKDER               | SC, CO OP   |
| 48             | WP(C)/4684/2022   | AJIT MALI AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS.  | MR. K KALITA  | GA, ASSAM<br>R SARMAH (r-4-13)<br>SC, REVENUE   |
| <b>ORDERS</b>  |   |  |   |   |
| 49             | I.A.(Civil)/2889/2022<br>WP(C) 4499/2020(D/O)<br>in WP(C)/4499/2020 | ASHOK DAS<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LTD AND<br>5 ORS  | MR. M SMITH<br>MR. N BORPATRAGOHAJIN                                      | GA, ASSAM<br>SC, I O C  |
|                | <b>WITH</b><br>I.A.(Civil)/2890/2022                                | ASHOK DAS<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LTD AND<br>5 ORS  | MR. M SMITH<br>MR. N BORPATRAGOHAJIN                                      | GA, ASSAM<br>SC, I O C  |
| 50             | WP(C)/3519/2022   | MD. NEKIBUL HUSSAIN CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI<br>MS. R BEGUM                     | GA, ASSAM<br>SC, GMC<br>SC, G M D A   |
| <b>HEARING</b> |   |  |   |   |
| 51             | WP(C)/648/2018<br>PART-HEARD, FIXED WITH<br>REPORT FILE             | FABTECH PROJECTS AND ENGINEERS<br>LTD.<br><b>Versus</b><br>OIL INDIA LTD. AND ORS.   | DR. A SARAF<br>MR. P BARUAH<br>MR. S P SHARMA<br>MR. Z ISLAM<br>MR. P DAS | MRS. A GAYAN (CGC, R7)<br>MR. A SHARMA<br>MR. A SARMA<br>K KALITA<br>MR. S CHOWDHURY<br>C BASUMATARY<br>SC, OIL<br>ASSTT.S.G.I.<br>T DEVI |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.                    | Case Number                  | Main Parties   | Petitioner Advocate   | Respondent Advocate |
|---------------------------|------------------------------|--|---|---------------------|
| <b><u>MOTION (BA)</u></b> |                              |  |   |                     |
| 1                         | Bail Appln./2743/2022        | SAIFUDDIN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR M AHMED<br>MR A. ALI<br>N. CHOUDHURY                       | PP, ASSAM           |
| 2                         | Bail Appln./2754/2022<br>B/O | MD. REKIBOTDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. N J DUTTA<br>MR. M A MONDAL<br>MR M AHMED                 | PP, ASSAM           |
| 3                         | Bail Appln./2756/2022        | DANDADHAR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. C K NATH<br>MR. S MUNIR                                   | PP, ASSAM           |
| 4                         | Bail Appln./2762/2022        | ANAR HUSSAIN @ ANUWAR HUSSAIN @<br>KALA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M ALI<br>MR. R ISLAM<br>MR S ISLAM                        | PP, ASSAM           |
| 5                         | Bail Appln./2763/2022        | JAYNAL ABDIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. A M ALAMAN<br>MR. A S TAPADER<br>MR M AHMED               | PP, ASSAM           |
| 6                         | Bail Appln./2764/2022        | ANIMA BEGAM<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR G CHOUDHURY<br>MR. ARIF AHMED                              | PP, ASSAM           |
| 7                         | Bail Appln./2770/2022        | RANDOLPH YANGLEM<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. P K MUNIR<br>MR. A. GAYAN                                 | PP, ASSAM           |
| 8                         | Bail Appln./2773/2022        | GULA HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN<br>MR B SAIKIA | PP, ASSAM           |
| 9                         | Bail Appln./2777/2022        | BISWAJIT DEY<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR D K MEDHI<br>P BORUAH                                      | PP, ASSAM           |
| <b><u>MOTION</u></b>      |                              |  |   |                     |
| 10                        | CrI.Rev.P./468/2022          | ANISUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                  | MR. P D NAIR<br>MR G ALAM<br>MS J KHANOM<br>MR. H ROHMAN      | PP, ASSAM           |



|                          |   |   |  |           |
|--------------------------|---|---|--|-----------|
|                          | <b>WITH</b><br>I.A.(CrI.)/556/2022<br><b>in</b> CrI.Rev.P./468/2022 | ANISUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                       | MR. P D NAIR<br>MR G ALAM<br>MS J KHANOM<br>MR. H ROHMAN                 | PP, ASSAM |
| 11                       | CrI.Rev.P./477/2022   | MD. JAMAL UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. T CHUTIA<br>MR S PAUL  | PP, ASSAM |
| 12                       | CrI.Pet./704/2022<br>WITH LCR 1 FILE                                | RIPUNJAY GOSWAMI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR S BORTHAKUR<br>MR. P. SINGHA  | PP, ASSAM |
| 13                       | CrI.Pet./963/2022<br>FIXED  | MONI AHMED @ HASNUR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                  | MR. S MUNIR<br>MR S M ABDULLAH P<br>MR. S RAHMAN<br>MD R ISLAM           | PP, ASSAM |
| 14                       | AB/3040/2022  | ROHUL AMIN<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR H R A CHOUDHURY<br>MR I U CHOUDHURY<br>MR. A AHMED                    | PP, ASSAM |
| 15                       | AB/3075/2022  | NUR KALAM @ NADU<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. L R MAZUMDER<br>MR. A ISLAM  | PP, ASSAM |
| 16                       | AB/3079/2022  | SIDDIK ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. M A I HUSSAIN  | PP, ASSAM |
| 17                       | AB/3085/2022  | GOLOK KALITA<br><b>Versus</b><br>THE STATE OF ASSAM                                 | R DAS  | PP, ASSAM |
| 18                       | AB/3093/2022  | RAFIQUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. SK S N MOHAMMAD<br>MR. SK N MOHAMMAD<br>MR A IKBAL                   | PP, ASSAM |
| 19                       | AB/3100/2022  | BORHAN UDDIN AHMED @ BORHAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. N UDDIN<br>MR. M ISLAM<br>MR R ISLAM<br>MR S K CHHETRY               | PP, ASSAM |
| 20                       | AB/3101/2022  | JATIN CHANDRA RAY @ JATIN RAY AND 2<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A RAHMAN   | PP, ASSAM |
| 21                       | AB/3105/2022  | SAIDUL UDDIN LASKAR @ SAIDUL<br>HAQUE LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM | MR H R A CHOUDHURY<br>MR H I CHOUDHURY<br>MS. M MALLIK<br>MS. P ADHIKARI | PP, ASSAM |
| 22                       | AB/3107/2022<br>B/O   | MINTU NEOG<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR B P BORAH<br>MR P J DUTTA<br>MR. P DEKA                               | PP, ASSAM |
| <b>ADMISSION</b>         |   |   |  |           |
| 23                       | CrI.A./264/2022   | SOMED ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                           | MR. M A SHEIKH<br>MR M H CHOUDHURY<br>K U AHMED<br>MS F INTAZ            | PP, ASSAM |
|                          | <b>WITH</b><br>I.A.(CrI.)/635/2022<br><b>in</b> CrI.A./264/2022     | SOMED ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                           | MR. M A SHEIKH<br>MR M H CHOUDHURY<br>K U AHMED<br>MS F INTAZ            | PP, ASSAM |
| <b>BAIL HEARING (BA)</b> |   |   |  |           |
| 24                       | Bail Appln./1908/2022<br>FIXED                                      | MD. GULZAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR M J QUADIR<br>MR. K MIRA<br>MR. F RAHMAN                              | PP, ASSAM |
| 25                       | Bail Appln./2488/2022<br>FIXED                                      | AFSARUL HUSSAIN LASKAR @ MITHU<br>LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM     | MR F Z MAZUMDER  | PP, ASSAM |

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| 26                         | Bail Appln./2494/2022<br>FIXED  | VIVEK KESHARI<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR T H HAZARIKA<br>MR M CHETIA<br>MR A RASHID<br>MR. K ISLAM     | PP, ASSAM  |
| 27                         | Bail Appln./2544/2022<br>FIXED  | RINKU LAHKAR<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. B K GOGOI<br>MR G PHUKAN                                     | PP, ASSAM  |
| 28                         | Bail Appln./2586/2022<br>FIXED  | MUKUL ISLAM AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. B D KONWAR SR. ADV.<br>MS. P ADHIKARI<br>MR A K AZAD         | PP, ASSAM  |
| 29                         | Bail Appln./2601/2022<br>FIXED  | SAHIL KUMAR CHAUORASYA @ SAHIL<br>KR. CHAURASIA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S S S RAHMAN<br>MR. M R SODIAL<br>MS S Z HAYAT<br>H. BHARALI | PP, ASSAM  |
| 30                         | Bail Appln./2621/2022<br>FIXED  | SUMANT SINGH AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. S MUNIR  | PP, ASSAM  |
| 31                         | Bail Appln./2626/2022<br>FIXED  | DHIREN DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR. S D ROY<br>MS K DEKA   | PP, ASSAM  |
| 32                         | Bail Appln./2628/2022<br>FIXED. | ABDUL SAMAD @ MD. SAMAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY           | PP, ASSAM  |
| 33                         | Bail Appln./2640/2022<br>FIXED  | SHAHRUKH SAIFI<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR K THAKUR<br>MR D MEDHI<br>B ALI SK                            | PP, ASSAM  |
| 34                         | Bail Appln./2706/2022<br>FIXED. | MD. RIJUL ALI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                          | H. H KINIMI  | PP, ASSAM  |
| <b><u>BAIL HEARING</u></b> |                                 |  |  |  |
| 35                         | AB/2364/2022<br>FIXED           | FAZLUL ALI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. B CHOWDHURY  | PP, ASSAM  |
| 36                         | AB/2492/2022                    | NARAYAN MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>S. M. ZINNA           | MR. A R BHUYAN<br>MR. B SAHARIA<br>MS A BEGUM<br>PP, ASSAM |
| 37                         | AB/2533/2022                    | IKRAMUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. K R PATGIRI<br>MR. T K BORA                                  | PP, ASSAM  |
| 38                         | AB/2654/2022<br>FIXED           | AKIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR F HAQUE   | PP, ASSAM  |
| 39                         | AB/2660/2022<br>FIXED           | HAMED ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                       | H A AHMED<br>MR. R ALI   | PP, ASSAM  |
| 40                         | AB/2697/2022                    | MRS. MANJULA RAY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR I RAFIQUE<br>MS A AFREEN                                      | PP, ASSAM  |
| 41                         | AB/2699/2022                    | RIYAZUL @ RIAZUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR S P DAS<br>MR A ALAM  | PP, ASSAM  |
| 42                         | AB/2730/2022<br>FIXED           | MANINDRA DAS AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. A A R KARIM<br>MR. A DEB                                     | PP, ASSAM  |
| 43                         | AB/2731/2022<br>FIXED           | PRABAL BORPHUKAN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR J C GOGOI<br>MR. N GOGOI<br>MR B ISLAM                        | PP, ASSAM  |
| 44                         | AB/2733/2022<br>FIXED           | ABDUL MUNIM @ MONAI AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. A R TALUKDAR   | MR. S ROY<br>PP, ASSAM                                     |
| 45                         | AB/2737/2022                    | RAJESH KRO AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. A RAJKHOWA<br>MR. R P HAZARIKA                               | PP, ASSAM  |

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|----------------|-----------------------------|---|---|--|
| 46             | AB/2759/2022                | TALIMA KHATUN @ TALEMA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. M ISLAM   | PP, ASSAM  |
| 47             | AB/2768/2022<br>FIXED       | MONIRUL ISLAM @ MONU SK<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. M ISLAM   | PP, ASSAM  |
| 48             | <b>WITH</b><br>AB/2700/2022 | MIZANUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. M ISLAM   | PP, ASSAM  |
| 49             | AB/2785/2022<br>FIXED       | KOUSAL ALI AND PAINUR ALI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR S H SIKDAR<br>MR. S HAQUE<br>S YESMIN<br>MS S SAIKIA                     | PP, ASSAM  |
| 50             | AB/2842/2022<br>FIXED       | JOMIR HUSSAIN LASKAR @ LALU AND 2<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM             | MR F Z MAZUMDER   | PP, ASSAM  |
| 51             | AB/2846/2022<br>FIXED       | MUZIBUL ISLAM @ MUJIBUL HAQUE<br>MAJUMDER AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM                                 | PP, ASSAM  |
| 52             | AB/2855/2022<br>FIXED       | JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND<br>ANR<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. A M BORA<br>MR. U K BARMAN<br>MR H ALI<br>MR. M MALAKAR<br>MR. R KONWAR | PP, ASSAM  |
| 53             | AB/2874/2022<br>FIXED       | NUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A LAL<br>MR A BRAHMA  | PP, ASSAM  |
| 54             | AB/2884/2022<br>FIXED       | SAPIKUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A HUSSAIN   | PP, ASSAM  |
| 55             | AB/2910/2022<br>FIXED       | KHIPRADIP GOGOI @ KANCHENG GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. T J MAHANTA<br>MR. A K SAHU<br>MR. S K GOGOI                            | PP, ASSAM  |
| 56             | AB/2929/2022<br>FIXED       | DULAL CHANDRA BORAH AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. U K NAIR<br>MR. R BORA<br>MR A CHAKRABORTY                              | PP, ASSAM  |
| 57             | AB/2941/2022<br>FIXED       | PRODIP BARUAH AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. R DE<br>MR. P NEOG  | MS. S BHUYAN<br>MR. B D KONWAR SR. ADV.<br>MR H AGARWAL<br>MR J SINGH<br>PP, ASSAM |
| 58             | AB/2975/2022<br>FIXED       | ALA UDDIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>MR J M SULAIMAN                  | PP, ASSAM  |
| 59             | AB/3030/2022<br>FIXED       | FOZAL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. N J DUTTA<br>MR R A AHMED<br>MR B ISLAM                                 | PP, ASSAM  |
| <b>ORDERS</b>  |                             |   |   |  |
| 60             | CrI.Pet./538/2022<br>FIXED  | M/S HUMAN RIGHTS GROUP AND<br>ASSOCIATES AND ANR.<br><b>Versus</b><br>JAMIR ALI AND 13 ORS. | MR. J AHMED<br>MS A HUSSAIN<br>MR Z RAHMAN                                  |  |
| <b>HEARING</b> |                             |   |   |  |
| 61             | CrI.Pet./639/2018<br>FIXED  | ANIL KALITA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MR Z KAMAR<br>MR Z HUSSAIN<br>MR. N ALAM<br>MR. S U AHMED<br>MR K JAIN      | MR. S CHETIA (R2)<br>MR. A GOYAL (R2)<br>PP, ASSAM                                 |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |
| 12) | MR D K DAS       | 19-10-2022 | To | 28-10-2022 |
| 13) | MS. S KHOUND     | 26-10-2022 | To | 26-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-33), ALONG WITH THE  
FOLLOWING MATTERS]**

| Sr.No.             | Case Number                                   | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|--------------------|---|---|--|---------------------|
| <b>WITHDRAWAL</b>  |   |   |  |                     |
| 1                  | Bail Appln./2277/2022<br>WITH CASE DIARY, B/O | ANISUR RAHMAN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN                     | PP, ASSAM           |
| 2                  | Bail Appln./2590/2022<br>B/O                  | JITU BORAH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. R PHUKAN<br>MR. P TALUKDAR   | PP, ASSAM           |
| <b>MOTION (BA)</b> |   |   |  |                     |
| 3                  | Bail Appln./2740/2022                         | GOLJAR UDDIN AHMED @ RAJU AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM      | MR S DAS   | PP, ASSAM           |
| 4                  | Bail Appln./2741/2022                         | DEBABRATA DEBNATH @ DEBAJIT<br>DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM | MR. D P BORAH<br>MS. S BORO<br>MR B PAUL   | PP, ASSAM           |
| 5                  | Bail Appln./2742/2022                         | DIPANKAR RAJKHOWA<br><b>Versus</b><br>THE STATE OF ASSAM                      | TUN RAJKHOWA   | PP, ASSAM           |
| 6                  | Bail Appln./2744/2022<br>B/O                  | MIZANUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. M A MONDAL<br>S I AKAND  | PP, ASSAM           |
| 7                  | Bail Appln./2745/2022                         | OMAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. A M ALAMAN<br>MR. A S TAPADER<br>MR M AHMED  | PP, ASSAM           |
| 8                  | Bail Appln./2747/2022                         | HANIF ALI AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN | PP, ASSAM           |
| 9                  | Bail Appln./2752/2022<br>B/O                  | HIRANJYOTI BORO<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. K N CHOUDHURY<br>MR. T DEURI<br>MS N MAHANTA<br>N GAUTAM                               | PP, ASSAM           |

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|---------------|-----------------------|--|---|-----------|
| 10            | Bail Appln./2757/2022 | FARUK UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN        | PP, ASSAM |
| 11            | Bail Appln./2758/2022 | MOGAL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. M KHAN<br>MR A K DAS<br>J. AKTAR  | PP, ASSAM |
| 12            | Bail Appln./2759/2022 | SAFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                         | H A AHMED<br>MR. R ALI  | PP, ASSAM |
| 13            | Bail Appln./2760/2022 | ABUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. M A ISLAM<br>MR J I MONDAL  | PP, ASSAM |
| 14            | Bail Appln./2765/2022 | ENUSH ALI<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>MR S T ADNAN        | PP, ASSAM |
| 15            | Bail Appln./2767/2022 | RATUL HUSSAIN MONDAL<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. M KHAN<br>MR. A BURAGOHAIN<br>MR A K DAS<br>J. AKTAR  | PP, ASSAM |
| 16            | Bail Appln./2768/2022 | NARAYAN ROY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. D P MANDAL<br>MS J RAJKUMARI  | PP, ASSAM |
| 17            | Bail Appln./2772/2022 | SHAJAHAN ALI @ SHAHJAHAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM          | H A AHMED<br>MR. R ALI  | PP, ASSAM |
| 18            | Bail Appln./2774/2022 | MOHIDUL BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM                        | H A AHMED<br>MR. R ALI  | PP, ASSAM |
| 19            | Bail Appln./2778/2022 | MD. HANNAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                        | MD. R ALI   | PP, ASSAM |
| 20            | Bail Appln./2779/2022 | MD. ELIYAS RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. M A MONDAL<br>S I AKAND   | PP, ASSAM |
| 21            | Bail Appln./2780/2022 | MOHAMMAD ALI @ KUTTA<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. M K DAS<br>MR. U S BORA<br>B. CHETRY  | PP, ASSAM |
| <b>MOTION</b> |                       |  |   |           |
| 22            | Tr.P.(CrI.)/28/2022   | PRITI GOGOI<br><b>Versus</b><br>DULU GOGOI AND ANR.                          | MR N N UPADHYAYA<br>MR. B B KAKATI<br>E. YANTHAN  | PP, ASSAM |
| 23            | CrI.Pet./1067/2022    | HARI SANKAR MUKHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR. A PAUL  | PP, ASSAM |
| 24            | AB/3076/2022          | TRIDIB HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR S M ABDULLAH P<br>MR D SAIKIA<br>MD R ISLAM  | PP, ASSAM |
| 25            | AB/3084/2022<br>B/O   | REKIB HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. B K MAHAJAN<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. T K MISRA<br>MR. D BORA<br>MR. N MAHAJAN                 | PP, ASSAM |
| 26            | AB/3086/2022          | MAINUL HAQUE @ MD. MAIN UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MD. M H CHOUDHURY<br>MRS. L N CHOUDHURY<br>MR. T NORBU<br>MR. P CHAKRABORTY<br>MR. S N AHMED<br>MR. M K CHOUDHURY | PP, ASSAM |

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| 27                              | AB/3087/2022                                    | MOSTAFIZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. A RAHMAN   | PP, ASSAM |
| 28                              | AB/3088/2022<br>B/O                             | EUSUF ALI<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. B K MAHAJAN<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN | PP, ASSAM |
| 29                              | AB/3089/2022                                    | PRADIP DAS<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR S BORTHAKUR<br>MR. D GOGOI  | PP, ASSAM |
| 30                              | AB/3091/2022<br>B/O                             | GAKUL DAS<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. B K MAHAJAN<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN | PP, ASSAM |
| 31                              | AB/3094/2022                                    | MUSA KALAM<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. S C BISWAS<br>SUSHMITA SENGUPTA<br>MS A BORAH<br>MS. J GHOSH                 | PP, ASSAM |
| 32                              | AB/3095/2022                                    | MD. RASHIDUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM                    | MS. G BORAH  | PP, ASSAM |
| 33                              | AB/3096/2022                                    | KHYRUL BASAR LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY             | PP, ASSAM |
| 34                              | AB/3097/2022                                    | NABAJYOTI DUTTA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. B BARUAH<br>MR S HUSSAIN   | PP, ASSAM |
| <b><u>BAIL HEARING (BA)</u></b> |   |  |  |           |
| 35                              | Bail Appln./2104/2022<br>FIXED                  | HIRAKJYOTI DAS<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. M U MONDAL<br>J ISLAM<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK          | PP, ASSAM |
| 36                              | Bail Appln./2281/2022<br>WITH CASE DIARY, FIXED | SANJOY DEBBARMA<br><b>Versus</b><br>THE UNION OF INDIA                       | MR. A BARUAH<br>MR. J P MORE   | SC, NCB   |
| 37                              | Bail Appln./2283/2022<br>FIXED                  | RABIYAL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. N J DUTTA<br>MR N AHMED<br>MR G P CHETIA<br>M M ZAMAN                        | PP, ASSAM |
| 38                              | Bail Appln./2290/2022<br>WITH CASE DIARY, FIXED | MD. RAMIJUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. N N JHA<br>MS M SAHOO  | PP, ASSAM |
| 39                              | Bail Appln./2301/2022<br>FIXED                  | ABDUS SABUR AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. S ISLAM<br>MR A HAWARI   | PP, ASSAM |
| 40                              | Bail Appln./2313/2022<br>FIXED                  | JJARUL HAQUE @ JIYARUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. A CHOUDHURY<br>MR. S ISLAM<br>MS. A KAUSHAR<br>MR A ZAMAN                    | PP, ASSAM |
| 41                              | Bail Appln./2351/2022<br>FIXED                  | MOYNA MIYA LASKAR @ MOYNA MIA<br><b>Versus</b><br>THE STATE OF ASSAM         | MR M J QUADIR<br>MR. K MIRA  | PP, ASSAM |
| 42                              | Bail Appln./2352/2022<br>FIXED                  | UDAY NARZARY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. M K BORO<br>MS. J WARY   | PP, ASSAM |
| 43                              | Bail Appln./2353/2022<br>FIXED                  | SUKHESWAR SAOTAL @ CHUKESHWAR<br>MAZI<br><b>Versus</b><br>THE STATE OF ASSAM | MS. G BORAH  | PP, ASSAM |
| 44                              | Bail Appln./2354/2022<br>FIXED                  | MOHIBUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. M AHMED  | PP, ASSAM |

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| 45 | Bail Appln./2495/2022<br>FIXED                  | SEKENDAR ALI @ MD. SAKENDAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M AHMED                              | PP, ASSAM |
| 46 | Bail Appln./2555/2022<br>WITH CASE DIARY, FIXED | AMIT KUMAR DEBBARMA<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. DITUL DAS<br>MR. R RAHMAN            | PP, ASSAM |
| 47 | Bail Appln./2666/2022<br>FIXED                  | AKSADUL ISLAM @ MIAH<br><b>Versus</b><br>STATE OF ASSAM                | MR. M ISLAM                              | PP, ASSAM |
| 48 | Bail Appln./2701/2022<br>FIXED.                 | BILAYET HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. S K DAS<br>MR R KARIM<br>MR D BARMAN | PP, ASSAM |
| 49 | Bail Appln./2724/2022<br>FIXED                  | IMRAN HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. S AHMED<br>MD M ALI                  | PP, ASSAM |

**BAIL HEARING**

|    |  |   |  |           |
|----|--|---|--|-----------|
| 50 | AB/1775/2021                             | SMTI. NABAM AKA<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION   | MR U S BORGHAIN<br>MR. M G SINGH<br>MR. D J NATH | SC, C B I |
| 51 | AB/988/2022                              | DHANANJAY PRATAP SINGH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MS P MISHRA<br>T RAMCHIARY                       | PP, ASSAM |
| 52 | AB/1290/2022                             | NUR ISLAM @ NURISHLAM<br><b>Versus</b><br>THE STATE OF ASSAM          | MD. A A KHAN<br>MR. A AHMED<br>U U KHAN          | PP, ASSAM |
| 53 | AB/1316/2022                             | NURMAHAMMAD ALI<br><b>Versus</b><br>THE STATE OF ASSAM                | MR P UPADHYAY<br>MR A UPADHYAY                   | PP, ASSAM |
| 54 | AB/1901/2022                             | JAHIDUL ISLAM AND 8 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM       | H A AHMED<br>MR. R ALI                           | PP, ASSAM |
| 55 | AB/2560/2022<br>B/O                      | LUTFUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR G CHAMUAH                                     | PP, ASSAM |
| 56 | AB/2930/2022<br>FIXED                    | RIAZUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR M HASHAN<br>MR. M AHMED                       | PP, ASSAM |
| 57 | AB/2979/2022<br>BA 2573/2022(D/O), FIXED | AKTAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. M ISLAM                                      | PP, ASSAM |

**ORDERS**

|    |  |  |   |                            |
|----|--|--|---|----------------------------|
| 58 | I.A.(CrI.)/169/2022<br><b>in</b> AB/773/2022<br><br><b>WITH</b><br>AB/773/2022 | MUSHAHIDUL ISLAM AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.<br><br>ANJUMAN KUMAR SHARMA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. R P SARMAH<br><br>MR. JYOTIRMOY ROY<br>MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MR. S SARMA<br>MR. R HAZARIKA<br>MRS. K H CHOUDHURY<br>MR. C CHAKRAVARTY<br>MR D DAS | PP, ASSAM<br><br>PP, ASSAM |
| 59 | I.A.(CrI.)/351/2022<br>WITH LCR 4 FILES<br><b>in</b> CrI.A./137/2022           | MUSHAHIDUL ISLAM,<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS<br>DHIRAJ KUMAR KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                | MR. A M BORA<br>MR. D GAGAI<br>MR. D K BAIDYA<br>MR. V A CHOWDHURY<br>M S HUSSAIN   | PP, ASSAM                  |



**WITH**  
CrI.A./137/2022

DHIRAJ KUMAR KAKATI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A M BORA  
MR. D GAGAI  
MR. D K BAIDYA  
MR. V A CHOWDHURY  
M S HUSSAIN

PP, ASSAM

60 I.A.(CrI.)/482/2022  
WITH LCR 4 FILES, B/O  
**in** CrI.A./205/2022

ABDUL HAQUE @ ABDUL HUSSAIN KHAN  
AND ANR.  
**Versus**  
THE STATE OF ASSAM

MR J C GAUR  
MR R GOUR  
MS. M GAUR  
MS. M DEY

MS. D DEKA (r-2)  
PP, ASSAM

**WITH**  
CrI.A./205/2022

ABDUL HAQUE @ ABDUL HUSSAIN KHAN  
AND ANR.  
**Versus**  
THE STATE OF ASSAM

MR J C GAUR  
MR R GOUR  
MS. M GAUR  
MS. M DEY

MS. D DEKA (r-2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |
| 12) | MR D K DAS       | 19-10-2022 | To | 28-10-2022 |
| 13) | MS. S KHOUND     | 26-10-2022 | To | 26-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.                       | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate   |
|------------------------------|--|--|---|---|
| <b>MOTION</b>                |  |  |   |   |
| 1                            | AB/2369/2022   | RATTAN PATHAK @ RATAN KUMAR PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM      | MR. D HAZARIKA<br>MR. R PHUKAN<br>MS. J M RABHA               | PP, ASSAM   |
| <b>ORDER (STAY VACATING)</b> |  |  |   |   |
| 2                            | I.A.(Civil)/2539/2022<br>in WP(C)/4483/2022                | DAWLA KHERKATARY AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS. | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS<br>N GAUTAM  | SC, EXCISE DEPTT.   |
|                              | <b>WITH</b><br>WP(C)/4483/2022                             | JOYMATI TALUKDAR AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS. | R SARMAH<br>MR H K NATH                                       | GA, ASSAM<br>SC, EXCISE DEPTT.  |
| 3                            | I.A.(Civil)/2975/2022<br>in WP(C)/4377/2022                | OMAR ALI AND 3 ORS.<br><b>Versus</b><br>SURUJ JAMAL AND 9 ORS                  | MR. B RAHMAN  | MR. M A I HUSSAIN<br>SC, P AND R.D.<br>GA, ASSAM  |
|                              | <b>WITH</b><br>WP(C)/4377/2022                             | SURUJ JAMAL AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS         | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>N ISLAM                | MR. T J MAHANTA (R-7 TO 10)<br>SC, P AND R.D.<br>GA, ASSAM<br>MR. B RAHMAN (R-7 TO 10)<br>MR D DAS (R-7 TO 10)  |
| 4                            | <b>WITH</b><br>WP(C)/3320/2022                             | SIBARAM DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                  | MR F K R AHMED<br>MR F A AHMED                                | SC, P AND R.D.<br>MR. A CHOUDHURY (r-7,8)<br>MR. S ISLAM (r-7,8)<br>MS. A KAUSHAR (r-7,8)<br>MR A ZAMAN (r-7,8) |
|                              | <b>WITH</b><br>I.A.(Civil)/2978/2022<br>in WP(C)/3320/2022 | HANIF ALI AHMED AND ANR.<br><b>Versus</b><br>SIBARAM DEKA AND 6 ORS.           | MR. A CHOUDHURY<br>MR. S ISLAM<br>MS. A KAUSHAR<br>MR A ZAMAN | MR F K R AHMED  |

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|--|--|--|---|--|
| 5  | <b>WITH</b><br>WP(C)/3656/2022   | BAPAN BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS              | MR F K R AHMED<br>MR F A AHMED                                      | SC, P AND R.D.   |
| 6  | <b>WITH</b><br>WP(C)/3752/2022   | PRIYA NATH NATH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. A SARMA<br>MR. K KALITA<br>MR. LENTSO                           | SC, P AND R.D.   |
| 7  | <b>WITH</b><br>WP(C)/3996/2022   | MD. NABI HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS          | MR F K R AHMED<br>MR F A AHMED                                      | SC, P AND R.D.   |
| <b><u>ORDER (IMPLEADMENT OF PARTY)</u></b> |  |  |   |  |
| 8  | I.A.(Civil)/3009/2022<br><b>in</b> WP(C)/6224/2022   | SANGITA DEVI DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MS S CHAKRABORTY  | GA, ASSAM  |
|  | <b>WITH</b><br>WP(C)/6224/2022   | SANGITA DEVI DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MS S CHAKRABORTY  | GA, ASSAM<br>SC, REVENUE   |
| <b><u>ADMISSION</u></b>                    |  |  |   |  |
| 9  | WP(C)/7272/2015  | MD. YAKUB ALI and 81 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. M K BORAH<br>MRM HAZARIKA                                       | SC, CO-OP.<br>MR.D NANDI(R-4)<br>MS.P SARMA (R-4)  |
| 10   | WP(C)/3771/2016  | SHRI MUKTI NATH KAKOTI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS    | MR.R BARUAH<br>MS.K DEVI<br>MS.R BARUAH<br>MR D K MEDHI<br>MS.K DAS | GA, ASSAM<br>MR.S DAS(R-6)<br>MR.P M TALUKDAR R-6<br>MR.B AHMED<br>SC, IRRIGATION  |
| 11   | WP(C)/3967/2016  | OM PRAKASH SAH and 21 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MS.B MAHANTA<br>MR.P K SARMA<br>MS.B BHUYAN<br>MS.J DEKA            | GA, ASSAM(R1-3)<br>MR.Y DOLOI(R- 1-3)<br>MR. B GOSWAMI<br>ADDL. AG, ASSAM  |
| 12   | WP(C)/6188/2016  | MD. MOKTAB ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS           | MR.A M MAZUMDAR<br>MR. R ISLAM<br>MR.D N SARMA                      | GA, ASSAM<br>MR.S K GOSWAMI(R-10)<br>MR. J HANDIQUE (SC,<br>REVENUE & DISASTER<br>MANAGEMENT)<br>MR.J I BORBHUIYA(R-12)<br>MRS.F BEGUM(R-12)<br>MR.S BHUYAN(R-6)<br>SC, APDCL<br>MR.A ACHARYA(R-10)<br>MR.R GOSWAMI(R- 6)<br>MR.L MOHAN(R-12)<br>MR.R ALI(R-12)<br>MS.M SAIKIA(R-6)<br>MR.B K GOSWAMI(R-10)<br>MS.P BORTHAKUR(R-6) |
| 13   | WP(C)/4507/2017<br>CAVT. NO. 1051/2017<br>WP(C) 4288/17 WP(C) 4522/17 ( BOTH D/O) WITH LCR | KHURSED ALI<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS.              | MR.R ALI<br>MS.F Y HUSSAIN<br>MS.R PEGU                             | MR.H R A CHOUDHURY<br>MR. T C CHUTIA( ADDL.<br>SR. GA)<br>MR.H ALI   |
| 14   | WP(C)/5869/2017  | SUSHIL DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS.           | MR.M BISWAS<br>MR.R R KAUSHIK                                       | GA, ASSAM<br>MR. J HANDIQUE (SC,<br>REVENUE DEPARTMENT)<br>SC, BTADC<br>SC, FINANCE DEPTT.   |
| 15   | WP(C)/5951/2017  | MAHAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM and 14 ORS.               | MR B CHANDA<br>MR. F R CHOUDHURY<br>MR. Y ALI                       | GA, ASSAM<br>MR. S AHMED (R12-R14)<br>MR. D DAS (R6-R10)<br>MR. M BARUAH (R6-R10)  |

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| 16 | WP(C)/6298/2017   | DILIP RANJAN CHAKRABORTY<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS.   | MR. A R SIKDAR<br>MR. N AHMED<br>MR. A ALI  | DR. B AHMED (SC,<br>COOPERATION DEPT.)<br>GA, ASSAM<br>MR. D P BORAH (R-7)<br>MR. D P BORAH (R-7)<br>MS. S BORO (R-7)<br>MS. S BORO (R-7)<br>MR. B PAUL (R-7)<br>MR. B PAUL (R-7) |
| 17 | WP(C)/7600/2017   | SUREN CHELENG and 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS.   | MR.K GOGOI<br>MS.P BORAH<br>MR.S BORTHAKUR  | MR.C BARUAH<br>GA, ASSAM<br>SC, NHAI  |
| 18 | WP(C)/4135/2020   | AMINA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.   | MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN<br>MR J ISLAM                      | GA, ASSAM<br>MR. S Ali (R6, R7, R8)<br>MR K DAS (R6, R7, R8)<br>ASSTT.S.G.I.<br>SC, FINANCE   |
| 19 | WP(C)/4530/2020<br>CAVT. NO.0594/2020                             | DHANADA DAS BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 14 ORS   | MR. S H RAHMAN<br>MR. D A KAIYUM<br>MR. N D SARMA<br>MR J ISLAM<br>MR. P K SHARMA | SC, PNRD<br>GA, ASSAM<br>MR. B HALDAR<br>MR. S BARMAN<br>MR B DEORI<br>FOR CAVEATOR   |
| 20 | WP(C)/4992/2020<br>B/O  | M/S ARYAN MEDIA GROUP<br>COMMUNICATION AND ARYAN FILMS<br>AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS | MS. S E AHMED<br>MR. D R GOGOI  | GA, ASSAM<br>MR. M NATH, SC, PNRD<br>MR. N BORA, SC, ASSAM<br>STATE ELECTION<br>COMMISSION<br>MR N K DEV NATH,<br>SC,P&RD DEPTT.  |
| 21 | WP(C)/1452/2021   | BABUL AHMED SODIOL AND 112 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                                    | MR. R K BORAH<br>MR B BURAGOHAIN<br>MR. R PHUKAN<br>MRS M K BORAH                 | GA, ASSAM<br>SC, NHAI<br>ASSTT.S.G.I.   |
| 22 | WP(C)/2599/2021   | MANTU RAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 17 ORS  | MR H GUPTA<br>MR F KHAN<br>MR U CHAUDHURY<br>MS D BARUAH<br>MS BISMITA BARMAN     | GA, ASSAM<br>MR. S NATH<br>MR S MUKTAR (R5-R13)<br>MR H DAS (r-5 to 13)<br>MS. M BEGUM<br>MR S N NATH   |
| 23 | WP(C)/3205/2021   | M/S B. B. ELECTRICALS<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS.  | MS. M BORAH<br>MR S DAS   | MR. B CHAKRAVARTY<br>ASSTT.S.G.I.   |
| 24 | WP(C)/5193/2021   | M/S BN INFRAPROJECTS LLP AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                              | MR. M BISWAS<br>MR. M BISWAS<br>MS M DAS  | MR. B DAS<br>SC, NF RLY   |
|    | <b>WITH</b><br>I.A.(Civil)/1548/2022<br><b>in</b> WP(C)/5193/2021 | THE UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>M/S BN INFRAPROJECTS LLP AND 4 ORS.                              |   |   |
| 25 | WP(C)/5189/2021   | M/S BN INFRAPROJECTS LLP AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                              | MR. M K CHOUDHURY<br>MR. M BISWAS<br>MS M DAS                                     | MR. B DAS<br>SC, NF RLY   |
|    | <b>WITH</b><br>I.A.(Civil)/570/2022<br><b>in</b> WP(C)/5189/2021  | THE UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>M/S BN INFRA PROJECTS LLP AND 4 ORS.                             | MR. B SARMA<br>SC, RAILWAY  | MR. M K CHOUDHURY<br>MR. M BISWAS   |
| 26 | WP(C)/5905/2021   | M/S B N INFRAPROJECTS LLP AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                               | MR. M K CHOUDHURY<br>MR. M BISWAS<br>MS M DAS                                     | MR. S BARUAH (R4)<br>SC, NF RLY   |
| 27 | LA.App./9/2022  | DULAGRAM TEA LTD.<br><b>Versus</b><br>THE COLLECTOR, CACHAR  | MR A SARMA  | GA, ASSAM   |
|    | <b>WITH</b><br>I.A.(Civil)/2374/2022<br><b>in</b> LA.App./9/2022  | DULAGRAM TEA LTD.<br><b>Versus</b><br>THE COLLECTOR, CACHAR  | MR A SARMA  | GA, ASSAM   |

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| 28            | <b>WITH</b><br>LA.App./8/2022  | PALLORBUND TEA LTD.<br><b>Versus</b><br>THE COLLECTOR, CACHAR   | MR A SARMA  | GA, ASSAM   |
|               | <b>WITH</b><br>I.A.(Civil)/2127/2022<br><b>in</b> LA.App./8/2022             | PALLORBUND TEA LTD.<br><b>Versus</b><br>THE COLLECTOR, CACHAR   | MR A SARMA  | GA, ASSAM   |
| 29            | WP(C)/227/2022<br>B/O  | RISHU KALANTRI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. S CHAMARIA<br>MR. M ALI<br>MR A N SARMAH<br>MR. D DAS                                 | GA, ASSAM<br>MR. S NAG (R-5)<br>MR. N D SARMA (R-5)   |
| 30            | WP(C)/3409/2022  | MD. MUSLIM UDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                 | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD<br>MR S A SIKDER                 | GA, ASSAM<br>SC, IRRIGATION   |
| 31            | WP(C)/4687/2022  | SURAT ALI SHEIKH<br><b>Versus</b><br>THE GAUHATI HIGH COURT AND 4 ORS                                   | MR. B J MUKHERJEE<br>MS R SAHA  | GA, ASSAM<br>SC, GHC<br>SC, TRANSPORT   |
| <b>ORDERS</b> |  |   |   |   |
| 32            | Review.Pet./88/2010<br>WP(C) 4534/2006 WP(C)<br>4301/2006 WA 224/09(ALL D/O) | THE DEPUTY COMMISSIONER and ANR,<br><b>Versus</b><br>MRS LOONA SARMA BARUA and ORS.                     | K N CHOUDHURY<br>MR. R K D CHOUDHURY,<br>S.G.A.<br>M MAHANTA<br>J PATOWARY<br>B K KASHYAP | MR.B D DAS  |
| 33            | <b>WITH</b><br>Review.Pet./71/2011   | THE DEPUTY COMMISSIONER and ANR,<br><b>Versus</b><br>AJOY KR. BARUAH and ORS,                           | MR.K N CHOUDHURY<br>MR.M MAHANTA<br>ADDL. AG,ASSAM<br>MR.B K KASHYAP<br>MR.J PATOWARY     | MR S DEY<br>MR. T ROY<br>MS. B SARKAR   |
| 34            | Review.Pet./172/2018<br>WP(C)/3518/2017 (D/O)                                | SAMSUL HOQUE AND 8 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                 | MR. A J SARMA<br>MR. P D NAIR<br>MR G ALAM<br>MR. H ROHMAN<br>MR. D NAG                   | GA, ASSAM<br>MR. R BORPUJARI<br>SC, REVENUE   |
| 35            | WP(C)/1540/2018  | THE GREATER COOCH BEHAR PEOPLES<br>ASSOCIATION<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.        | DR. R SARMAH<br>MR. K K GOSWAMI<br>MS. M PAUL<br>MR. S TAMANG                             | GA, ASSAM<br>MR A CHAKRABORTY (R- 1<br>to 4)<br>SC, N.F. RAILWAY                            |
| 36            | Review.Pet./62/2019<br>WP(C) 2430/14(D/O)                                    | GANGU ORANG<br><b>Versus</b><br>KAMAL BAHADUR CHETRI AND 8 ORS  | MS. S KHANIKAR<br>MS. P BARUAH<br>MR. S BARTHAKUR   | MR. P SARMAH<br>MR. B CHAKRAVARTY<br>MR. S UPADHAY<br>MS THUYEKHRULU<br>G. A. ASSAM, SC-BTC |
| 37            | Cont.Cas(C)/527/2019   | M/S. JOGANIAR<br><b>Versus</b><br>ANURAG GOEL, IAS  | MR. D GOGOI<br>MR. S BARTHAKUR  | MR. D SAIKIA<br>MR. D P BORAH   |
| 38            | Cont.Cas(C)/603/2019   | SUMATI KUMAR SURANA AND ANR.<br><b>Versus</b><br>AMAR CHAND BAKLIWAL                                    | MR S SANCHETI<br>MS S BHUMIJ<br>MR. A SANCHETI<br>MR. R C SANCHATI                        |   |
| 39            | Cont.Cas(C)/612/2019   | SUBHAM SETHIA<br><b>Versus</b><br>NEERAJ KUMAR PUGALIYA   | MR. A R AGARWALA  |   |
| 40            | WP(C)/5035/2019  | BASUDEB DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR. M K CHOUDHURY<br>MR. A BARKATAKI<br>MR P BHARDWAJ<br>MR. M SARMA                      | GA, ASSAM<br>MR. M H RAJBARBHUIYAN<br>MS. S RASUL   |
| 41            | WP(C)/6450/2019  | M/S. RAJSHEKHAR CONSTRUCTION PVT.<br>LTD. AND ANR.<br><b>Versus</b><br>ASSAM BOARD OF REVENUE AND 3 ORS | MR Z MUKIT<br>MR. A SATTAR  | MR B D DAS<br>GA, ASSAM<br>MR H K SARMA<br>B B HUSSAIN<br>SC, REVENUE                       |

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| 42 | Review.Pet./42/2020<br>WP(C) 213/2020(D/O)                 | ON THE DEATH OF DIPALI BARUAH<br>KENWAR, HER LEGAL HEIRS MONALISA<br>KENWAR AND 2 ORS.<br><b>Versus</b><br>DHARANI BHARALI AND 6 ORS | MR. B CHETRI<br>MR. K K PARASAR<br>MS Y BHUTIA | MR G CHOUDHURY<br>SC, APDCL   |
| 43 | Cont.Cas(C)/346/2020<br>FIXED                              | MUSLIM ALI<br><b>Versus</b><br>RAJESH KEMPRAI AND 3 ORS.   | MR P SARMA                                     | MR. D SAIKIA (R1, R2, R4)<br>MR. D NATH (R1, R2, R4)  |
| 44 | <b>WITH</b><br>Cont.Cas(C)/339/2020                        | MUSLIM ALI<br><b>Versus</b><br>RAJESH KEMPRAI AND 3 ORS.   | MR P SARMA                                     | MR. B GOSWAMI (R3)<br>MR. B GOGOI (R-5)<br>MR. P K MUNIR (R4)<br>MR P NAYAK (R-5)<br>MS. S CHUTIA (R3)<br>MR A CHALIHA (R-5)<br>MR. P KAKATI (R3)<br>MR A V SINGH (r-4)<br>MR W R MEDHI (r-4) |
| 45 | Cont.Cas(C)/583/2020<br>WITH WP(C)/1036/2020 (D/O)         | BANAJIT BARMAN<br><b>Versus</b><br>DR. RAMEN TALUKDAR AND ANR  | MD S HOQUE<br>MR. B HALDAR<br>MR. S BARMAN     | MR. D SAIKIA<br>MR. D P BORAH   |
| 46 | <b>WITH</b><br>Review.Pet./37/2022<br>CAVT. NO. 00612/022, | THE STATE OF ASSAM AND 3 ORS.<br><b>Versus</b><br>BANAJIT BARMAN AND ANR.  | MR. D P BORAH                                  | MD S HOQUE (R-1)<br>MR. S BARMAN<br>FOR CAVEATOR  |
| 47 | WP(C)/1706/2020<br>FIXED                                   | M/S. R.S.ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.  | MR. S K GOSWAMI<br>MS P SARMA<br>MR. R SHARMA  | GA, ASSAM<br>SC, J M B  |
| 48 | Cont.Cas(C)/120/2021<br>B/O                                | BIKUL BORAH<br><b>Versus</b><br>PROF (DR) RATNA KANTA TALUKDAR   | MR. U SAIKIA<br>MR MINTU SAIKIA<br>MR. S D ROY |   |
| 49 | Cont.Cas(C)/352/2022                                       | M/S UDAY DISTRIBUTORS AND ANR<br><b>Versus</b><br>B KALYAN CHAKRAVARTHY AND 2 ORS<br>(B)   | MR R SINGHA                                    | MR. D SAIKIA (r-1, 2)<br>MR S M T CHISTIE (R-1)<br>MR. N J KHATANIAR (R1)<br>MR. B GOGOI (r-2)<br>MR P NAYAK (r-2)<br>MR A CHALIHA (r- 2)   |
| 50 | WP(C)/4927/2022<br>B/O                                     | ABDUL WOHHAB AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.  | MR. A R TALUKDAR                               | SC, P AND R.D.<br>GA, ASSAM<br>MR. M U MAHMUD (R-7)<br>MS. S BIN (R-7)<br>MR S H MAHMUD (R-7)<br>Q A AKHTAR (R-7)   |
| 51 | WP(C)/6514/2022<br>FIXED                                   | KHOWANG GOROIMARI BORBELL MIN<br>PALAN SAMABAI SAMITY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                               | MR D R GOGOI<br>MS. S E AHMED                  | GA, ASSAM<br>SC, AFDC   |

**STAY MATTERS**

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate   |
|------------------|--|--|---|---|
| <b>ADMISSION</b> |  |  |   |   |
| 1                | WP(C)/8186/2017<br>FIXED                                   | RANJU MILI and 13 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS.       | MR.N G KUNDU<br>MRG DEKA<br>MS.P UPAMANYU<br>MR.P K R CHOUDHURY | GA, ASSAM   |
|                  | <b>WITH</b><br>I.A.(Civil)/2995/2022<br>in WP(C)/8186/2017 | RANJU MILI and 13 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 30 ORS.      | MR. P K ROYCHOUDHURY<br>MR.N G KUNDU<br>MRG DEKA                | GA, ASSAM<br>GA, ASSAM  |
| 2                | WP(C)/2251/2020  | MANAB JYOTI KAMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS             | MR. P K ROYCHOUDHURY<br>MR. N G KUNDU<br>MR G DEKA              | GA, ASSAM   |
| 3                | WP(C)/5574/2018<br>FIXED                                   | KANDARPA KUMAR KALITA<br><b>Versus</b><br>UCO BANK AND 3 ORS.                  | MR. T DEURI<br>MR. R BORA<br>MR. P C SARMA<br>MS. M BAISHYA     | MR. M SHARMA  |
| 4                | WP(C)/13/2019  | MALATI BALA ROY @ MALATI RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. | MR. A DAS   | GA, ASSAM<br>MR. R BORPUJARI (SC,<br>REVENUE DEPTT)<br>SC, FINANCE DEPTT. |
| 5                | WP(C)/2745/2019  | MITHLESH KUMAR DEVEDI<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.            | MS. P BARUAH  | MS. B SARMA (C.G.C.)<br>ASSTT.S.G.I.                                      |
| 6                | WP(C)/5221/2019  | KHANINDRA RABHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS               | MR S KHOUND<br>MR H K NATH                                      | GA, ASSAM<br>SC, FINANCE<br>SC, PERSONNEL DEPT.                           |
| 7                | WP(C)/5983/2019  | RAJESH KUMAR<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS                      | MS. S BORA<br>MS. N CHAKRABORTY                                 | MR K GOGOI, (C.G.C.)<br>ASSTT. S.G.I.                                     |
| 8                | WP(C)/8943/2019  | PRADIP KUMAR DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.            | MR. P K BARMAN<br>MS. P CHUTIA                                  | SC, PNRD<br>SR. GA, ASSAM<br>SC, FINANCE                                  |
| 9                | WP(C)/916/2021   | NIRAMONI BURAGOHAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS           | MRS M D CHOWDHURY<br>MS. R K SAINI                              | SC, FOREST  |

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|    | <b>WITH</b><br>I.A.(Civil)/1750/2021<br><b>in</b> WP(C)/916/2021 | SMT NIRAMONI BURAGOHAİN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                            | MRS M D CHOWDHURY<br>MS. R K SAINI  | SC, FOREST   |
|    | <b>WITH</b><br>I.A.(Civil)/1625/2022<br><b>in</b> WP(C)/916/2021 | NIRAMONI BURAGOHAİN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                | MRS M D CHOWDHURY<br>MR N BARUAH  | SC, FOREST   |
| 10 | WP(C)/1215/2021<br>FIXED   | SIVA PRASAD BEZBARUAH<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                              | MR. L K BORAH<br>SC, F C I<br>MR. J PAWE                                    | ASSTT.S.G.I.   |
|    | <b>WITH</b><br>I.A.(Civil)/625/2022<br><b>in</b> WP(C)/1215/2021 | SIVA PRASAD BEZBARUAH<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                              |   | ASSTT.S.G.I.   |
| 11 | WP(C)/1225/2021  | CHATAKLAL SAHU<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                     | DR. B AHMED<br>MR. A K AZAD<br>MR A U AHMED<br>MS. H SARMA                  | SC, HEALTH   |
| 12 | WP(C)/1568/2021  | PRASHNA BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                     | MR. D P BORAH   | MS. A TALUKDAR (R5)<br>SC, PWD<br>MS. R B BORA (R2,3,4)<br>SC, BTC                   |
|    | <b>WITH</b><br>WP(C)/1116/2021                                   | JOY PRAKASH MACHAHARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                              | MR. D P BORAH   | SC, PWD<br>SC, BTC   |
| 14 | WP(C)/1712/2021  | ANKITA LAHAN<br><b>Versus</b><br>THE SECRETARY AND 4 ORS.   | MR. K R BORA<br>MR D CHUTIA   | GA, ASSAM<br>SC, AG<br>MR. K BORUAH<br>MR. M ALOM<br>SC, FINANCE                     |
| 15 | WP(C)/3086/2021  | GS 178288 M OVERSEER DHARMENDRA<br>RAM AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 9 ORS. | MR. P MAHANTA<br>MS. P SAHARIA  | MR. K GOGOI<br>ASSTT.S.G.I.  |
| 16 | WP(C)/4191/2021  | BIJOY CHANDRA GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                             | MR. A K PURKAYASTHA<br>MR. M K MAJUMDAR<br>MR. S SHARMA<br>MR. N K MURRY    | SC, FINANCE AND<br>TAXATION<br>GA, ASSAM<br>SC, AG<br>SC, PERSONAL DEPT.             |
| 17 | WP(C)/4845/2021  | RAJDEEP KONWAR AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                           | MR S CHAUHAN<br>MR. P MAZUMDER  | MR B PUSHILAL (R-5,6)<br>MR. C K S BARUAH (C.G.C.)<br>ASSTT.S.G.I.                   |
| 18 | WP(C)/4937/2021  | SURENDRA KUMAR SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                              | MR D C K HAZARIKA<br>MS J KALITA  | GA, ASSAM<br>SC, GAD<br>SC, IRRIGATION   |
| 19 | WP(C)/5710/2021  | INDRESWAR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                    | MS. P BORAH<br>MR. T BARUKIAL   | GA, ASSAM<br>SC, AG<br>SC, WATER RESOURCE  |
| 20 | WP(C)/6368/2021  | FIRDUJA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                                      | MD J ALOM<br>MR. M ISLAM<br>H M ALI<br>MS RUKMINI BARUA<br>MS PADMINI BARUA | MR. K GOGOI (R-1,2,3)<br>MR. M HUSSAIN (R-4,5)<br>MR A K DAS (R-4,5)<br>ASSTT.S.G.I. |
| 21 | WP(C)/6971/2021  | MR. HIRU MAHANTA AND 27 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                        | MR B BURAGOHAİN<br>MR. N BORUAH   | GA, ASSAM  |
| 22 | WP(C)/7400/2021  | SODHA ROHITSINH KHIMJI<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                             | MR P BHARDWAJ<br>MR. M SARMA  | MR. P S BHATTACHARYYA<br>ASSTT.S.G.I.  |
| 23 | WP(C)/325/2022   | PHULESWAR BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                    | MR S BORTHAKUR<br>MS N DUTTA<br>MR H P NEPAL                                | SC, AG<br>MR. R BORO (R-3)<br>MR. P NAYAK, SC, P W D<br>(R-1,2,4)                    |



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| 24            | WP(C)/367/2022<br>CAVT. NO.00322/022,<br>FIXED | PRABIR CHANDRA KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                      | MR. K N CHOUDHURY<br>MR S BHARALI<br>MR. M DAS<br>MR. A DAS<br>MR. N K NEOG | GA, ASSAM<br>MR. D C BORAH (r-5)<br>MR. B CHOUDHURY (r-8,9)<br>MR. B GOGOI (r-8,9)<br>MR P NAYAK<br>ASSTT.S.G.I.<br>FOR CAVEATOR<br>SC, UPSC<br>GA, ASSAM |
| 25            | WP(C)/426/2022                                 | SUDHANYA BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                    | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM                       | GA, ASSAM   |
| 26            | WP(C)/714/2022                                 | PAPARI BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                              | MR MINTU SAIKIA   | GA, ASSAM<br>SC, AG<br>MR S P DAS (R.Nos. 3 & 4)  |
| 27            | WP(C)/1073/2022                                | MANARONJAN SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                          | MR. I A HAZARIKA<br>MR. M A CHOUDHURY<br>MRS. S ISLAM<br>MR. R K GOSWAMI    | GA, ASSAM<br>SC, IRRIGATION<br>SC, AGRI. DEPARTMENT   |
| 28            | WP(C)/1231/2022                                | BIJON HAPILA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                               | MR B D DAS<br>MR H K SARMA<br>MR. D THAOSEN<br>MS K PHUKAN                  | SC, P H E<br>SC, NCHAC<br>SC, FINANCE   |
| 29            | WP(C)/1947/2022                                | MOHAMMED ANSARI<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS.                           | MRS. R BORAH<br>MR. D BORAH   | ASSTT.S.G.I.  |
| 30            | WP(C)/5357/2022                                | MOMTAJ HOSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                             | MR. M ISLAM   | SC, P AND R.D.<br>GA, ASSAM<br>SC, FINANCE  |
| <b>ORDERS</b> |  |   |   |   |
| 31            | Cont.Cas(C)/397/2018                           | JINISH LAL RAY<br><b>Versus</b><br>RAM SWARUP BAJAJ   | MR A DASGUPTA<br>MS B DAS   | MR B SHARMA<br>MR S SHARMA  |
| 32            | Cont.Cas(C)/284/2019<br>FIXED                  | NURJAHAN BEGUM MAZUMDER<br><b>Versus</b><br>S. JAGANNATHAN, IAS AND 4 ORS.                  | MR. A B T HAQUE   | MR. M BHAGABATI<br>MR G BAISHYA<br>MR. S K MEDHI<br>MR R DHAR<br>MS. M HAZARIKA (R4)<br>MD. A HASSAN<br>MS. B BORA  |
| 33            | Cont.Cas(C)/408/2019<br>FIXED                  | KIRTI MOHAN NATH<br><b>Versus</b><br>JURI PHUKAN and ORS.                                   | MR. S K GOSWAMI<br>MR. R SHARMA   | MR D KALITA (r-3)<br>MR. C S HAZARIKA<br>MR. D NATH (r-3)<br>MS. N BARMAN (r-3)   |
| 34            | Cont.Cas(C)/226/2020<br>FIXED                  | JAGADISH CHANDRA MEDHI<br><b>Versus</b><br>RAVIKANT GUPTA AND 4 ORS.                        | MS S K CHAUHAN<br>MR R S CHAUHAN<br>MD M S ALI                              | MR. S C BISWAS (R3)<br>MR. B SARMA<br>MR. P S BISWAS (R3)   |
| 35            | WP(C)/1500/2021                                | RANJIT KUMAR ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                           | MR. S BANIK<br>A N HUSSAIN<br>MR. P J DAS                                   | DR. B AHMED (R-6)<br>SC, CO OP<br>GA, ASSAM<br>MR. A K AZAD (R-6)<br>MR. R A CHOUDHURY (R-6)  |
| <b>WITH</b>   |  |   |   |   |
| 36            | WP(C)/1171/2021<br>CAVT. NO. 02022/021,        | RANJIT KUMAR ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                           | MR. S BANIK<br>A N HUSSAIN<br>MS F BEGUM                                    | DR. B AHMED (R-6)<br>SC, CO OP<br>GA, ASSAM<br>MR B SINHA<br>MR. A K AZAD (R-6)<br>MR. R A CHOUDHURY<br>FOR CAVEATOR                                      |
| 37            | Cont.Cas(C)(Suo Moto)/1/2022                   | XXX<br><b>Versus</b><br>IN RE - KUJENDRA DOLEY  | SC, GHC   | MR. R DE<br>MS. D DEVI  |
| 38            | Cont.Cas(C)/37/2022                            | HEMEN MAHANTA @ HEMENDRA<br>CHANDRA MAHANTA<br><b>Versus</b><br>MONALISA GOSWAMI AND 3 ORS. | MR B M DEKA<br>MS D MAHANTA   | MR. A GAYAN (r-3)   |

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| 39                         | I.A.(Civil)/1757/2022<br>in WP(C)/3655/2022                | E. RAGHUMANI SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS                         | MR. K N CHOUDHURY<br>MR. J PATOWARY                                | SC, GAD  |
|                            | <b>WITH</b><br>WP(C)/3655/2022                             | E. RAGHUMANI SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS                         | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MS N MAHANTA<br>N GAUTAM    | GA, ASSAM<br>SC, SAD   |
| 40                         | WP(C)/5162/2020  | JITU KR. SAIKIA AND 9 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                  | MR. U K NAIR<br>MR. A KHANIKAR<br>MR. P KONWAR                     | MR P BHARADWAJ (R-4,5,6)<br>MR. M K CHOUDHURY (R-4,5,6)<br>GA, ASSAM<br>MR. A BARKATAKI (R-4,5,6)<br>MR. A PHUKAN (R-2,3)<br>MR M SARMA (R-4,5,6)<br>SC, SAD |
|                            | <b>WITH</b><br>I.A.(Civil)/1143/2022<br>in WP(C)/5162/2020 | UTPAL KONWAR AND 2 ORS<br><b>Versus</b><br>JITU KR. SAIKIA AND 12 ORS.                        | MR P BHARADWAJ<br>MR. A BARKATAKI<br>MR. A PHUKAN<br>MR M SARMA    | MR. A KHANIKAR   |
| 41                         | WP(C)/2223/2022  | MRIDUL KANTI CHAKRABORTY AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS          | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MR. S D ROY                   | GA, ASSAM<br>MR S HOQUE (R-8 TO 10)  |
|                            | <b>WITH</b><br>WP(C)/3707/2020                             | MRIDUL KANTI CHAKRABORTY AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS           | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MR. C P SHARMA<br>MS. T GHOSH | GA, ASSAM  |
| 43                         | I.A.(Civil)/2934/2022<br>in Cont.Cas(C)/504/2021           | R C AGANSIMANI (RAMNATH CHINTAMAN A)<br><b>Versus</b><br>ADDITIONAL DIRECTOR GENERAL AND ANR. | MS. N UPADHYAY   | MR. S S ROY  |
|                            | <b>WITH</b><br>Cont.Cas(C)/504/2021                        | R C AGANSIMANI (RAMNATH CHINTAMAN A)<br><b>Versus</b><br>DR AJAY KUMAR, IAS AND 2 ORS         | MS. N UPADHYAY   | MR. S S ROY (r-3)  |
| 44                         | WP(C)/4856/2022  | DILIP SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                 | MR. R K D CHOUDHURY<br>MS. L DEVI                                  | GA, ASSAM<br>SC, REVENUE   |
| <b><u>STAY MATTERS</u></b> |  |   |  |  |
| 45                         | WP(C)/952/2022   | SATYA NATH NARAH AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                   | MR. N HASAN<br>MS. S KAKATI<br>MR. A HASAN<br>MR. I K BURAGOHAJIN  | GA, ASSAM<br>MR. B CHETRI (r-2)<br>M KATAKY<br>MR K KASHYAB (r-2)  |
| 46                         | WP(C)/2233/2022  | ALTAF HUSSAIN MOZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                       | MR. A H M R CHOUDHURY<br>SC, P H E                                 | SC, P AND R.D.<br>SC, FINANCE  |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|    |                  |            |    |            |
|----|------------------|------------|----|------------|
| 1) | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2) | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3) | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4) | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5) | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6) | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7) | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |

|     |               |            |    |            |
|-----|---------------|------------|----|------------|
| 8)  | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU    | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED  | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA  | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.34-52), ALONG WITH THE  
FOLLOWING MATTERS]**

| Sr.No.                    | Case Number           | Main Parties  | Petitioner Advocate   | Respondent Advocate |
|---------------------------|-----------------------|---|---|---------------------|
| <b><u>MOTION (BA)</u></b> |                       |   |   |                     |
| 1                         | Bail Appln./2746/2022 | GAUTAM MAZUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. A M KHAN<br>MR KUTUB ALI  | PP, ASSAM           |
| 2                         | Bail Appln./2753/2022 | JINA BEGUM @ BHARATI BARUAH @<br>BINA BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S MUNIR<br>MR S M ABDULLAH P<br>MR. S RAHMAN<br>MR. J ALI<br>MD R ISLAM | PP, ASSAM           |
| 3                         | Bail Appln./2761/2022 | RAKIBUL ALI @ RIKIBUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. N UDDIN<br>MR. M ISLAM<br>MR S K CHHETRY                                | PP, ASSAM           |
| 4                         | Bail Appln./2766/2022 | SUMIT DAS AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. P BORAH<br>MRS K M SAIKIA   | PP, ASSAM           |
| 5                         | Bail Appln./2769/2022 | MD. FORIDUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. M A I HUSSAIN   | PP, ASSAM           |
| 6                         | Bail Appln./2775/2022 | UMADE ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. A PARAMANIK   | PP, ASSAM           |
| 7                         | Bail Appln./2781/2022 | JAYANTA DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. M DASGUPTA<br>MD S ALI  | PP, ASSAM           |
| <b><u>MOTION</u></b>      |                       |   |   |                     |
| 8                         | AB/3078/2022          | SAHIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. M U MAHMUD<br>MRS. M SAIKIA<br>MR S H MAHMUD<br>MR S ISLAM              | PP, ASSAM           |
| 9                         | AB/3090/2022          | TAPAN CHANDRA BORA<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. S D PURKAYASTHA<br>MR. A DEKA   | PP, ASSAM           |

**ADMISSION**

|                          |   |  |  |   |
|--------------------------|---|--|--|---|
| 10                       | Crl.Pet./237/2021<br>WITH LCR 1 FILE, FIXED | BINOY KUMAR BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR. B D GOSWAMI<br>MR. J C GOGOI<br>MR B ISLAM                                   | MR. A DUTTA (r-2)<br>PP, ASSAM  |
| 11                       | Crl.Pet./714/2021<br>WITH LCR 1 FILE, FIXED | KAJI HOBIUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM                                      | MR. S KALITA (R-2)<br>MR. S KAKATI (R-2)<br>MR P DAS (R-2)<br>PP, ASSAM |
| 12                       | Crl.Pet./680/2022<br>B/O                    | DIPAYAN PAUL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR F Z MAZUMDER  | MR A SHARMA<br>MR M RAHMAN<br>PP, ASSAM                                 |
| <b>BAIL HEARING (BA)</b> |   |  |  |   |
| 13                       | Bail Appln./2623/2022<br>FIXED              | AMIRUL ISLAM @ MD. AMIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM   | MR S HOQUE   | PP, ASSAM   |
| 14                       | Bail Appln./2655/2022<br>FIXED              | RUPESH KUMAR ROY<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A K SINGH  | PP, ASSAM   |
| 15                       | Bail Appln./2711/2022<br>FIXED.             | SURATHJYOTI KALITA<br><b>Versus</b><br>THE STATE OF ASSAM  | MR S E M AHMADIA<br>MR A SHAH  | PP, ASSAM   |
| <b>BAIL HEARING</b>      |   |  |  |   |
| 16                       | AB/1111/2022                                | HANUFA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A RAHMAN   | PP, ASSAM   |
| 17                       | AB/1166/2022                                | JESIM AKHTAR @ JESIM AHMED<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. S RANA<br>MR. I RAHMAN   | PP, ASSAM   |
| 18                       | AB/2459/2022                                | MORJIYANA KHATUN @ BEGUM AND 2<br>ORS<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR. M ISLAM  | PP, ASSAM   |
| 19                       | AB/2498/2022                                | JALANDHAR KUMAR SINGH @<br>JALANDHAR KUMAR @ JALANDHAR<br>SINGH AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR N N UPADHYAYA<br>MR. B B KAKATI   |   |
| 20                       | AB/2528/2022                                | BHAIRAB BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. I CHOUDHURY<br>R L CHUTIA<br>MS N GUPTA                                      | PP, ASSAM   |
| 21                       | AB/2548/2022                                | ALAL UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR Z HUSSAIN<br>MS B B AHMED<br>MR R ISLAM                                       | PP, ASSAM   |
| 22                       | AB/2588/2022                                | MD. IMRAN HUSSAIN AL AMEEN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. J ABBAS<br>MR M HANDIQUE   | PP, ASSAM   |
| 23                       | AB/2613/2022                                | MRINAL PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. G PHUKAN<br>MS. A CHAKRABARTY  | PP, ASSAM   |
| 24                       | AB/2626/2022                                | ASWINI BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. D SARMAH<br>S. J. SAHARIAH<br>MR. B D KAKATI                                 | PP, ASSAM   |
| 25                       | AB/2642/2022                                | TAFIZ UDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. B K MAHAJAN<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN | PP, ASSAM   |
| 26                       | AB/2665/2022                                | NILIM DUTTA @ SRI PRITHVIJEET DUTTA<br>AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. A C SARMA<br>MR G BHARADWAJ<br>MR B DEORI                                    | PP, ASSAM   |
| 27                       | AB/2666/2022                                | DEBASHIS KR. NATH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. R DE<br>MR. P NEOG   | PP, ASSAM   |

|                      |  |  |  |   |
|----------------------|--|--|--|---|
| 28                   | AB/2667/2022   | RAJAT CH. BAISHYA<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR T H HAZARIKA<br>MR M CHETIA<br>MR A RASHID<br>MR. K ISLAM                     | PP, ASSAM   |
| 29                   | AB/2681/2022   | RABIUL ALI AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM             | MR F HAQUE   | PP, ASSAM   |
| 30                   | AB/2682/2022   | MANARANJAN BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. K K HANDIQUE<br>MR. T BARUKIAL<br>MR. R RABHA                                | PP, ASSAM   |
| 31                   | AB/2686/2022   | RAJIB JOHRI<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. M SARANIA<br>MD. S U AHMED<br>MR H MEDHI<br>MS. I KEITZAR<br>MR. A SARANIA   | PP, ASSAM   |
| 32                   | AB/2687/2022   | MITHUN MANDAL AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM          | MR S M ABDULLAH P<br>MR. S RAHMAN<br>MR. J ALI<br>MD R ISLAM                     | PP, ASSAM   |
| 33                   | AB/2689/2022   | HAFIZUR RAHMAN @ HIFZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM    | MR T KALITA<br>MR. B DEKA<br>MR. A KAKATI  | PP, ASSAM   |
| 34                   | AB/2690/2022   | BABUL HUSSAIN LASKAR @ KALA BABLU<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A M BARBHUIYA<br>MS S R MAZARBHUIYA<br>MS A BEGUM<br>S. M. ZINNA             | PP, ASSAM   |
| 35                   | AB/2706/2022   | MONIKHA CHETRI<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. J KALITA<br>MR. S KAR  | PP, ASSAM   |
| 36                   | AB/2711/2022   | DEBAJIT GOGOI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. M KALITA<br>MR. N M DAS<br>MR. J HATIMURIA                                   | PP, ASSAM   |
| 37                   | AB/2773/2022   | NIRODE DEBNATH<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR A BHATTACHARYA<br>MR. A GANGULY<br>MS. M ROY<br>MR T CHHETRI                  | PP, ASSAM   |
| 38                   | AB/2782/2022   | PRANAB KR. PATOWARY<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. B K MAHAJAN<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN | PP, ASSAM   |
| 39                   | AB/2834/2022<br>FIXED  | MD MANIRUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR F HAQUE<br>MR. S K M ALOMGIR  | PP, ASSAM   |
| 40                   | AB/2883/2022   | NOMITA BOJE<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. B PRASAD<br>MR P J BORAH<br>MS. T M LAHKAR                                   | PP, ASSAM   |
| 41                   | <b>WITH</b><br>AB/2670/2022  | TADEK BOJE<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. B PRASAD<br>MR P J BORAH<br>MS. T M LAHKAR                                   | PP, ASSAM   |
| <b><u>ORDERS</u></b> |  |  |  |   |
| 42                   | I.A.(CrI.)/585/2020<br>AB 1553/2020(D/O)<br><b>in</b> AB/1553/2020 | VIKRANT KUMAR RAY,<br><b>Versus</b><br>FARUK AHMED AND ANR               | MR. N N JHA<br>MR. J KHAN<br>MR. M BERIA   | MR. M ALI (R-1)<br>PP, ASSAM  |
| 43                   | I.A.(CrI.)/132/2021<br>AB 517/2019(D/O)<br><b>in</b> AB/517/2019   | MOHIB UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS      | MR. A Y CHOUDHURY<br>MR. T A CHOUDHURY   | MR H R A CHOUDHURY (R-2)<br>MR. S B LASKAR (R-2)<br>MR. A AHMED (R-2)<br>MS N KALITA (R-2)<br>R BORUAH (R-2)<br>PP, ASSAM |
| 44                   | CrI.Pet./71/2022<br>WITH LCR 1 FILE, FIXED                         | CHINTAMONI MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR. P MAHANTA<br>MS. D PAUL  | PP, ASSAM   |

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| 45             | <b>WITH</b><br>Crl.Pet./782/2021<br><br>WITH LCR 2 FILES   | CHINTAMONI MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR. P MAHANTA<br>MS. D PAUL  | PP, ASSAM  |
| 46             | I.A.(Crl.)/584/2022<br>WITH LCR 1 FILE, FIXED<br><b>in</b> Crl.Pet./352/2021<br><b>WITH</b><br>Crl.Pet./352/2021 | SAIKH MD. SABAH AL-AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.  | MR S M ABDULLAH P  | PP, ASSAM  |
| 47             | I.A.(Civil)/3052/2022<br><b>in</b> RSA/90/2020<br><br><b>WITH</b><br>RSA/90/2020                                 | SAIKH MD. SABAH AL-AHMED AND 2<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br>BIDHU BHUSAN HAZARIKA @ BIBLU<br>HAZARIKA<br><b>Versus</b><br>SRI JAYANTA LEKHARU AND 32 ORS. | MR T H HAZARIKA<br>MR S M ABDULLAH P<br>MR. J ALI<br>MD R ISLAM<br>MR. D DAS SR. ADV<br>MR J C GAUR<br>MR S KHOUND<br>MR. K MOHAMMED | DR. N DEKA (R-2)<br>PP, ASSAM<br>MS. P CHAKRABORTY (R-2)<br><br>MR S KHOUND<br><br>MR. D DAS SR. ADV (R1,<br>R26, R27, R28, R29, R32,<br>R33)<br>MR S KHOUND (R1, R26,<br>R27, R28, R29, R32, R33) |
|                | <b>WITH</b><br>I.A.(Civil)/494/2022<br><b>in</b> RSA/90/2020   | JAYANTA LEKHARU<br><b>Versus</b><br>BIDHU BHUSAN HAZARIKA @ BIBLU<br>HAZARIKA AND 26 ORS.   | MR. D DAS SR. ADV  |  |
|                | <b>WITH</b><br>I.A.(Civil)/496/2022<br><b>in</b> RSA/90/2020   | JAYANTA LEKHARU AND<br><b>Versus</b><br>BIDHU BHUSAN HAZARIKA @ BIBLU<br>HAZARIKA AND 26 ORS.   | MR. D DAS SR. ADV  |  |
| 48             | <b>WITH</b><br>Review.Pet./11/2022   | BIDHU BHUSAN HAZARIKA<br><b>Versus</b><br>JAYANTA LEKHARU AND 32 ORS.   | MR J C GAUR<br>MS. A JAIN  | MR S KHOUND  |
| <b>HEARING</b> |  |   |  |  |
| 49             | Crl.Pet./122/2020<br>PART-HEARD, WITH LCR 3 FILES,<br>FIXED  | GYASUDDIN AHMED<br><b>Versus</b><br>NIZAMUDDIN AHMED  | MR. P J SAIKIA<br>MR. R S MISHRA   | MR P KATAKI<br>MR. S S S RAHMAN<br>MR. A ROY<br>SYED BURHANUR RAHMAN<br>MRS R BEGUM<br>MR A W AMAN   |
| 50             | Crl.A./106/2012<br>WITH LCR 3 FILES, FIXED   | HASEN ALI<br><b>Versus</b><br>STATE OF ASSAM  | MR.R SARMA<br>MR. D MAZUMDAR<br>MR.P BORAH<br>MRS.T SAIKIA   | PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |
| 12) | MR D K DAS       | 19-10-2022 | To | 28-10-2022 |







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

| Sr.No.           | Case Number                                       | Main Parties  | Petitioner Advocate                                | Respondent Advocate   |
|------------------|---|---|--|---|
| <b>MOTION</b>    |   |   |  |   |
| 1                | AB/3063/2022                                      | ATOWAR DEWAN @ SAYED ATOWAR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM | MS. T SOM<br>MS. U HAZARIKA<br>MR. P TELI          | PP, ASSAM   |
| <b>ADMISSION</b> |   |   |  |   |
| 2                | Crl.Pet./284/2022<br>PART-HEARD, WITH LCR 2 FILES | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>RAM SANKAR MAURYA          | MR. P N GOSWAMI                                    | MR. M BISWAS<br>MS M DAS  |
| <b>WITH</b>      |   |   |  |   |
| 3                | Crl.Pet./213/2022                                 | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>KAMRUL ISLAM MAZUMDAR      | MR. P N GOSWAMI<br>MR. M PHUKAN                    | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY  |
| <b>WITH</b>      |   |   |  |   |
| 4                | Crl.Pet./356/2022                                 | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>FAKRUL HAQUE LASKAR        | MR. P N GOSWAMI<br>MR. M PHUKAN                    | MR. N H MAZARBHUIYAN<br>MR Z KAMAR<br>MR. P J SAIKIA, SR. ADV<br>MR N DASGUPTA (r-1)<br>MR. N ISLAM<br>MR. A K GUPTA<br>MS. M KECHII<br>MR. N H BARBHUIYA<br>MS P SIKDAR (r-1)<br>MS. L WAJEEDA<br>MS N J BEGUM |
| <b>WITH</b>      |   |   |  |   |
| 5                | Crl.Pet./358/2022<br>WITH LCR 1 FILE              | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>SAHIDUL ALOM LASKAR        | MR. P N GOSWAMI<br>MR. M PHUKAN<br>ADDL. AG, ASSAM | MR. N H MAZARBHUIYAN<br>MR Z KAMAR<br>MR. P J SAIKIA, SR. ADV<br>MR N DASGUPTA<br>MR. N ISLAM<br>MR. A K GUPTA<br>MS. M KECHII<br>MR. N H BARBHUIYA<br>MS P SIKDAR<br>MS. L WAJEEDA<br>MS N J BEGUM             |
| <b>WITH</b>      |   |   |  |   |
| 6                | Crl.Pet./505/2022<br>WITH LCR 3 FILES             | THE STATE OF ASSAM<br><b>Versus</b><br>ANOWAR HUSSAIN LASKAR @ MONAI      | MR. M PHUKAN<br>MR. R R KAUSHIK                    | MR. N H BARBHUIYA<br>MS N J BEGUM   |

|                            |   |  |   |  |
|----------------------------|---|--|---|--|
| 7                          | <b>WITH</b><br>Crl.Pet./517/2022                                  | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>SMT. SOMA PAUL            | MR. P N GOSWAMI<br>MR. M PHUKAN<br>PP, ASSAM<br>ADDL. AG, ASSAM     | MR Z KAMAR<br>MR. N H BARBHUIYA<br>MS N J BEGUM      |
| 8                          | <b>WITH</b><br>Crl.Pet./584/2022                                  | FAKRUL HAQUE LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS     | MR. N H MAZARBHUIYAN<br>MR. N ISLAM<br>MS. L WAJEEDA                | PP, ASSAM  |
| 9                          | <b>WITH</b><br>Crl.Pet./641/2022                                  | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>MD. IMTHIAZ KHAN          | MR. P N GOSWAMI<br>MR. M PHUKAN<br>MR. K K PARASAR                  | MR. A SARMA<br>MR. P DUTTA<br>MR. LENTSO             |
|                            | <b>WITH</b><br>I.A.(Crl.)/414/2022<br><b>in</b> Crl.Pet./641/2022 | MD. IMTHIAZ KHAN,<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR         | MR. A SARMA<br>MR. P DUTTA<br>MR. LENTSO                            | MR. P N GOSWAMI<br>PP, ASSAM                         |
| 10                         | <b>WITH</b><br>Crl.Pet./642/2022                                  | THE STATE OF ASSAM AND ANR<br><b>Versus</b><br>MD. SHAMSUZZAMAN SHEIKH   | MR. P N GOSWAMI<br>MR. M PHUKAN<br>MR. K K PARASAR                  | MR N M HAZARIKA                                      |
| 11                         | Tr.P.(Crl.)/1/2022<br>WITH LCR 1 FILE                             | SYED RAJU ALI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR R DHAR<br>MR N N UPADHYAYA<br>MR B C MUCHAHARY                   | MR R K DUTTA (r-2)<br>MR. S DUTTA (r-2)<br>PP, ASSAM |
| <b><u>BAIL HEARING</u></b> |   |  |   |  |
| 12                         | AB/2754/2022  | ABDUL KADER<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN       | PP, ASSAM  |
| 13                         | AB/2758/2022  | ABDUL KADER<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN       | PP, ASSAM  |
| 14                         | AB/2780/2022  | RAHUL HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR H R A CHOUDHURY<br>MR. M I HUSSAIN<br>MR. S M RAHMAN<br>N. UDDIN | PP, ASSAM  |
| 15                         | AB/2783/2022  | SAYED ALI<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR H R A CHOUDHURY<br>MR. M I HUSSAIN<br>MR. S M RAHMAN<br>N. UDDIN | PP, ASSAM  |
| 16                         | AB/2797/2022  | ABDUL KADER<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN       | PP, ASSAM  |
| 17                         | AB/2977/2022  | SABIDUR RAHMAN @ SABIDUR<br><b>Versus</b><br>THE STATE OF ASSAM          | MR S N SARMA SENIOR<br>ADVOCATE<br>MR. M HUSSAIN                    | PP, ASSAM  |
| <b><u>HEARING</u></b>      |   |  |   |  |
| 18                         | Crl.Rev.P./304/2021<br>PART-HEARD, WITH LCR 2 FILES               | MD. DILBOR ALI<br><b>Versus</b><br>FOZILA KHATUN                         | MR. M U MAHMUD<br>MS. M BEGUM<br>MR S H MAHMUD<br>Q A AKHTAR        | MR. M HUSSAIN<br>MR A K DAS                          |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|    |                  |            |    |            |
|----|------------------|------------|----|------------|
| 1) | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2) | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3) | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4) | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5) | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6) | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |

|     |               |            |    |            |
|-----|---------------|------------|----|------------|
| 7)  | MR. N J GOGOI | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU    | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED  | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA  | 26-10-2022 | To | 28-10-2022 |
| 12) | MR D K DAS    | 19-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ON MONDAY, TUESDAY AND WEDNESDAY ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate            |
|------------------|--|---|--|--------------------------------|
| <b>MOTION</b>    |  |   |  |                                |
| 1                | Tr.P.(C)./94/2022  | SMT. SUPARNA DEY<br><b>Versus</b><br>JAYANTA DEB  | MRS. R D BHUYAN  |                                |
| 2                | Tr.P.(C)./102/2022   | MANJULA RAY AND 2 ORS<br><b>Versus</b><br>RITUMANI NATH   | MR. K K HANDIQU<br>MR H NATH   |                                |
|                  | <b>WITH</b><br>I.A.(Civil)/3098/2022<br><b>in</b> Tr.P.(C)./102/2022 | MANJULA RAY AND 2 ORS<br><b>Versus</b><br>RITUMANI NATH   | MR. K K HANDIQU<br>MR H NATH   |                                |
| 3                | CRP/108/2022   | SUTAPA DEY and 4 ORS.<br><b>Versus</b><br>BHAGWATI DEVI KHEMANI and 4 ORS.                                  | MR P S DEKA  |                                |
| 4                | CRP(IO)/246/2022   | MS. CHANAM RAY<br><b>Versus</b><br>INDRAJIT NATH AND ANR.   | MRS. K BARPUZARI<br>MR. A CHAMUAH<br>MS. J GAYAN   |                                |
| <b>ADMISSION</b> |  |   |  |                                |
| 5                | CRP/102/2018<br>WITH LCR   | M/S AJMERA INDUSTRIAL SERVICES AND ANR.<br><b>Versus</b><br>ASSAM STATE WAREHOUSING CORPORATION             | MR. R J BORDOLOI<br>MR. R K BHUYAN<br>MS. A MEDHI<br>MR. R ALI<br>MR. P SARMA<br>MR. M KASHYAP | MR. L SHARMA<br>MR. R THAKURIA |
| 6                | CRP/68/2022<br>CAVT. NO.03972/022,                                   | M/S SHREYANS INFRASTRUCTURE PVT LTD AND 2 ORS<br><b>Versus</b><br>M/S SAROJ REALTORS AND DEVELOPERS PVT LTD | MR. N N JHA<br>MR. M UDDIN<br>MS M SAHOO   | MR. B BARMAN (FOR CAVEATOR)    |
| 7                | MFA/96/2022  | UNION OF INDIA<br><b>Versus</b><br>M/S MEGHALAYA CEMENT LTD.  | MR. K GOGOI  |                                |
|                  | <b>WITH</b><br>I.A.(Civil)/3108/2022<br><b>in</b> MFA/96/2022        | UNION OF INDIA<br><b>Versus</b><br>M/S MEGHALAYA CEMENT LTD.  | MR. K GOGOI  |                                |

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|--|--|--|---|--|
| 8  | MACApp./542/2022   | SMTI MAYA RANI ROY<br><b>Versus</b><br>SHRI BABUL BORUAH and 3 ORS,  | MR. D GOSWAMI   | MR. R SARMA<br>MS. P BARMAN  |
| 9  | MACApp./634/2022   | MD AZMOT ALI<br><b>Versus</b><br>THE CHIEF ENGINEER PUBLIC WORKS   | MR.R C SAIKIA<br>MR. P KHATANAR<br>MR.D MEDHI   | MRS B ACHARYA (R-6)<br>MR.A ACHARYA(R-6)   |
| 10   | MACApp./648/2022   | SMTI BASANTI GHOSH<br><b>Versus</b><br>SRI BITESH CHETIA and 2 ORS   | MR. S DAS<br>MR.N BARUAH<br>MS.R T DAS<br>MR.K DAS<br>MR.H GOGOI                              |  |
| 11   | MACApp./735/2022   | MD ABU BAKKAR SIDDIQUE and ANR<br><b>Versus</b><br>THE DIVISIONAL MANAGER NEW INDIA<br>ASSURANCE COMPANY LTD and 2 ORS | MR.S C BISWAS<br>MR. M ISLAM<br>MS.K L R YANTHAN<br>MR. S BISWAS<br>MR.N ALI<br>MR.F A HASSAN | MS.N MODI(R-1)<br>MS N KALITA(R-1)<br>MR. S DUTTA<br>MR.C SHARMA(R-1)<br>MR.SIDHANT DUTTA(R-1) |
| 12   | MACApp./757/2022   | SACHIN BASUMATARY AND ANR<br><b>Versus</b><br>THE DIVISIONAL MANAGER AND 2 ORS.  | MS M DAS<br>MS A BORAH<br>MS A BORAH  |  |
| 13   | MACApp./758/2022   | SHRIRAM GENERAL INSURANCE CO.LTD.<br><b>Versus</b><br>PORINITA GOGOI AND 5 ORS .                                       | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR  |  |
| 14   | MACApp./759/2022   | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>AMT JYOTI BORA AND 6 ORS.  | MR. R GOSWAMI<br>MS. P BORTHAKUR  |  |
|  | <b>WITH</b><br>I.A.(Civil)/3110/2022<br><b>in</b> MACApp./759/2022 | NATIONAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>AMT JYOTI BORA AND 6 ORS.  | MR. R GOSWAMI<br>MS. P BORTHAKUR  |  |
| <b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b> |  |  |   |  |
| 15   | RSA/124/2018   | BASIR ALI AND ANR<br><b>Versus</b><br>AYMUN BIBI AND 20 ORS  | DR. B AHMED<br>MR. N HAQUE<br>MR K UDDIN<br>MR. M HUSSAIN                                     | MS. R CHOUDHURY<br>MS S S ZIA  |
| 16   | RSA/224/2019   | TAYEB UDDIN AHMED @ TAYEB ALI AND<br>ANR<br><b>Versus</b><br>KAZIMUDDIN AND 10 ORS.                                    | MR. A M KHAN<br>MR. A MOBARAQUE<br>MR. R ALI<br>MD R AMIN                                     |  |
|  | <b>WITH</b><br>I.A.(Civil)/3429/2019<br><b>in</b> RSA/224/2019     | TAYEB UDDIN AHMED @ TAYEB ALI AND<br>ANR<br><b>Versus</b><br>KAZIMUDDIN AND 10 ORS.                                    | MR. A M KHAN<br>MR. R ALI<br>MD R AMIN  |  |
| 17   | RSA/152/2022<br>CAVT. NO.08262/022,                                | AFTAR UDDIN AND ORS<br><b>Versus</b><br>ANAM UDDIN 39 ORS  | MR. S K GHOSH<br>MR. P D NAIR<br>MR G ALAM<br>S R A NASER<br>MS F AHMED                       | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI<br>FOR CAVEATOR   |
| <b><u>ORDERS</u></b>                             |  |  |   |  |
| 18   | I.A.(Civil)/207/2016<br><b>in</b> RSA/272052/2016                  | DHAN KHAN<br><b>Versus</b><br>LEGAL HEIRS OF LATE RASHID HUSSAIN   | MR.D SAIKIA<br>MR.P S DEKA<br>MR.B K BHAGAWATI<br>MSK KALITA<br>MS.A CHAKRABORTY              |  |
|  | <b>WITH</b><br>RSA/272052/2016<br>(Filing Number)                  | SRI DHAN KHAN<br><b>Versus</b><br>SRI RASHID HUSSAIN   | MR.P S DEKA<br>MR.B K BHAGAWATI   |  |
| 19   | RSA/306/2017   | SMTI PUSPA GAYAN<br><b>Versus</b><br>THE STATE OF ASSAM and 9 ORS  | MR.K P SARMA<br>MR.D P MANDAL<br>MR.H DAS<br>MS.U HAZARIKA                                    | GA, ASSAM<br>MR. P J SAIKIA (R10)<br>MR. R S MISHRA (R10)<br>SC. BTC                           |

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| 20 | I.A.(Civil)/82/2018<br>in RSA/47/2011   | SYED SAHIDUR RAHMAN<br><b>Versus</b><br>MD. RASMAN ALI  | MR. K BHATTACHARJEE<br>MR. D BANERJEE<br>MS. P BHATTACHARJEE               | MR. N H MAZARBHUIYAN<br>MR. D K DEKA<br>MR. N AHMED<br>MR. N ISLAM<br>MR. P AHMED |
|    | <b>WITH</b><br>RSA/47/2011  | SYED MOHAMMAD SAIFUDDIN AHMED,<br><b>Versus</b><br>MD. RASMAN ALI and 15 ORS,   | MR.B BANERJEE<br>MR.K BHATTACHARJEE<br>MS.M BHATTACHARJEE<br>MR.N RAJKHOWA | MR.N H MAZARBHUYAN<br>MR.N ISLAM<br>MR.D K DEKA<br>MR.N AHMED<br>MS.P AHMED       |
|    | <b>WITH</b><br>I.A.(Civil)/83/2018<br>in RSA/47/2011  | SYED SAHIDUR RAHMAN<br><b>Versus</b><br>MD. RASMAN ALI  | MR. K BHATTACHARJEE<br>MR. D BANERJEE<br>MS. P BHATTACHARJEE               | MR. N H MAZARBHUIYAN<br>MR. D K DEKA<br>MR. N AHMED<br>MR. N ISLAM<br>MR. P AHMED |
|    | <b>WITH</b><br>I.A.(Civil)/85/2018<br>in RSA/47/2011  | SYED SAHIDUR RAHMAN<br><b>Versus</b><br>MD. RASMAN ALI  | MR. K BHATTACHARJEE<br>MR. D BANERJEE<br>MS. P BHATTACHARJEE               | MR. N H MAZARBHUIYAN<br>MR. D K DEKA<br>MR. N AHMED<br>MR. N ISLAM<br>MR. P AHMED |
| 21 | I.A.(Civil)/4315/2018<br>FIXED<br>in MACApp./11778/2018<br><b>WITH</b><br>MACApp./11778/2018<br>(Filing Number) | ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>MD RIBUL RAHMAN AND 2 ORS  | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                       |   |
|    |   | ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>MD RIBUL RAHMAN AND 2 ORS  |  |   |
| 22 | I.A.(Civil)/1758/2019<br>FIXED<br>in MACApp./3253/2019<br><b>WITH</b><br>MACApp./3253/2019<br>(Filing Number)   | UNITED INDIA INSURANCE COMPANY<br>LTD.<br><b>Versus</b><br>SMTI. MINU DAS AND 4 ORS.  | MR. R GOSWAMI<br>MS. M SAIKIA  |   |
|    |   | UNITED INDIA INSURANCE COMPANY LTD<br><b>Versus</b><br>SMTI MINU DAS AND 4 ORS  |  |   |
| 23 | I.A.(Civil)/2381/2019<br>FIXED<br>in MACApp./12982/2018<br><b>WITH</b><br>MACApp./12982/2018<br>(Filing Number) | SMTI. BABITA HAZARIKA AND 4 ORS.<br><b>Versus</b><br>SRI BHAKTI NATH AND 2 ORS.   | MR S DEKA  |   |
|    |   | SMTI BABITA HAZARIKA AND 4 ORS<br><b>Versus</b><br>SRI BHAKTI NATH AND 2 ORS  |  |   |
| 24 | I.A.(Civil)/2804/2019<br>WITH LCR<br>in RSA/11/2019<br><b>WITH</b><br>RSA/11/2019                               | M/S PROMOTER BUSI GUILD PVT. LTD<br><b>Versus</b><br>ON THE DEATH OF SATYAJIT KUMAR<br>BARUAH SMTI GEETANJITA BARUAH and<br>3 ORS   | MR. R K BHUYAN<br>MR A ZAMAN<br>MR. H KASHYAP                              | MR. R C SANCHATI  |
|    |   | ON THE DEATH OF SATYAJIT KUMAR<br>BARUA SMTI GEETANJITA BARUAH and 3<br>ORS<br><b>Versus</b><br>ON THE DEATH OF PRABIN BANGJANG<br>HIS LEGAL HEIRS PRIYA BALA BANGJANG<br>and 6 ORS | MRS SANCHETI   | MR H DEKA<br>MR D HAZARIKA<br>MR A HUSSAIN  |
| 25 | I.A.(Civil)/3254/2019<br>FIXED<br>in MACApp./11911/2019<br><b>WITH</b><br>MACApp./11911/2019<br>(Filing Number) | NAHERUN NESSA@ NEHERUN NESSA<br>AND ANR<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY<br>LIMITED AND 2 ORS   | MR. D DAS<br>MR. B J TALUKDAR  |   |
|    |   | NEHERUN NESSA@ NEHERUN NESSA<br>AND ANR<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY<br>LIMITED AND 2 ORS   |  |   |

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| 26 | I.A.(Civil)/1847/2020<br>in RSA/72/2009(D/O)<br>in RSA/72/2009<br><b>WITH</b><br>I.A.(Civil)/1845/2020  | SRI UMESH CH. PATHAK<br><b>Versus</b><br>NARESH CH. PATHAK AND 12 ORS.   | MR. B C DAS<br>MR. U DUTTA  | MS. M BHATTACHARJEE  |
| 27 | I.A.(Civil)/1921/2021<br>WITH LCR<br>in RSA/232/2018<br><br><b>WITH</b><br>RSA/232/2018<br><br>I.A.(Civil)/2889/2018<br>in RSA/232/2018<br><br><b>WITH</b><br>I.A.(Civil)/1471/2021<br>in RSA/232/2018<br><br><b>WITH</b><br>I.A.(Civil)/2483/2021<br>in RSA/232/2018 | SRI UMESH CH. PATHAK<br><b>Versus</b><br>NARESH CH. PATHAK AND 12 ORS.<br><br>MD ABDUL RAHIM AND 2 ORS<br><b>Versus</b><br>ON THE DEATH OF MUFAJJIL HUSSAIN<br>HIS LEGAL HEIRS<br><br>MD ABDUL RAHIM AND 2 ORS<br><b>Versus</b><br>ON THE DEATH OF MUFAJJIL HUSSAIN<br>HIS LEGAL HEIRS MUSSTT KAMALA BIBI<br>AND 9 ORS<br><br>MD ABDUL RAHIM AND 2 ORS<br><b>Versus</b><br>ON THE DEATH OF MUFAJJIL HUSSAIN<br>HIS LEGAL HEIRS MUSSTT KAMALA BIBI<br>AND 9 ORS<br><br>ON THE DEATH OF MUFAJJIL HUSSAIN<br>HIS LEGAL HEIRS MUSSTT KAMALA BIBI<br>AND 9 ORS<br><b>Versus</b><br>MD ABDUL RAHIM AND 2 ORS<br><br>ON THE DEATH OF MUFAJJIL HUSSAIN,<br>HIS LEGAL HEIRS AND ORS<br><b>Versus</b><br>MD ABDUR RAHIM AND 7 ORS. | MR. B C DAS<br>MR. U DUTTA<br><br>MR. T U LASKAR<br>MR. N DHAR<br>MR K UDDIN<br><br>DR. B U AHMED<br>MR. T U LASKAR<br>MR. N DHAR<br>MR. N HAQUE<br>MR K UDDIN<br>MR. S R BARBHUIYA<br>MR. A B T HAQUE<br>MR. S DUTTA<br><br>DR. B U AHMED<br>MR. T U LASKAR<br>MR. N DHAR<br>MR. N HAQUE<br>MR K UDDIN<br>MR. S R BARBHUIYA<br>MR. A B T HAQUE<br><br>MR. A K TALUKDAR<br>MR. A K TALUKDAR<br><br>MR. A K TALUKDAR<br>MR. S ISLAM<br>MR S I KHAN | MS. M BHATTACHARJEE<br><br>MR. A K TALUKDAR<br><br>MR S DUTTA<br>MR. A K TALUKDAR<br>MR. S ISLAM<br>MR. S ISLAM<br>MR F K R AHMED<br>MR. S SHARMA (R5)<br><br>MR K UDDIN<br><br>DR. B AHMED<br>GA, ASSAM |
| 28 | I.A.(Civil)/2467/2021<br>in RSA/12064/2019<br><br><b>WITH</b><br>RSA/12064/2019<br>(Filing Number)<br><br><b>WITH</b><br>I.A.(Civil)/3788/2019<br><br><b>WITH</b><br>I.A.(Civil)/2468/2021<br><br><b>WITH</b><br>I.A.(Civil)/2469/2021                                | MD. ISMYL ALI AND 2 ORS<br><b>Versus</b><br>ON THE DEATH OF RESP. 1 JOGENDRA<br>BHOMIK AND RESP. 2 JUJALA BHOMIK<br><br>MD. ISMYL ALI AND 2 ORS<br><b>Versus</b><br>SRI JOGENDRA BHOMIK AND ANR<br><br>MD. ISMYL ALI AND 2 ORS<br><b>Versus</b><br>SRI JOGENDRA BHOMIK AND ANR<br><br>MD. ISMYL ALI AND 2 ORS<br><b>Versus</b><br>ON THE DEATH OF RESP. 1 JOGENDRA<br>BHOMIK AND RESP. 2 JUJALA BHOMIK<br><br>MD. ISMYL ALI AND 2 ORS<br><b>Versus</b><br>ON THE DEATH OF RESP. 1 JOGENDRA<br>BHOMIK AND RESP. 2 JUJALA BHOMIK   | MR H DAS<br>MR. B C DEKA<br><br>MR H DAS<br>MR. B C DEKA<br><br>MR H DAS<br>MR. B C DEKA  | MR K UDDIN   |
| 29 | I.A.(Civil)/1944/2022<br>WITH LCR, FIXED<br>in MACApp./6843/2022<br><br><b>WITH</b><br>MACApp./6843/2022<br>(Filing Number)   | DAIBAKI BARUAH AND 2 ORS.<br><b>Versus</b><br>NISHA KUMARI AND 2 ORS.<br><br>DAIBAKI BARUAH AND 2 ORS.<br><b>Versus</b><br>NISHA KUMARI AND 2 ORS. H   | MS RUKMINI BARUA<br>MS PADMINI BARUA<br><br>MS RUKMINI BARUA  | MS. R D MOZUMDAR<br>MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA   |

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| 30 | I.A.(Civil)/2392/2022<br>FIXED<br>in MACApp./8800/2022<br><br><b>WITH</b><br>MACApp./8800/2022<br>(Filing Number)   | SUKRA MUNDA<br><b>Versus</b><br>DIPANKAR SRIMAN KASHYAP SARMA<br>AND ANR.<br><br>SUKRA MUNDA<br><b>Versus</b><br>DIPANKAR SRIMAN KASHYAP SARMA<br>AND ANR. E   | MR A ALI<br>MS. M KHATUN<br>MS D DEORI<br><br>MR A ALI   |   |
| 31 | I.A.(Civil)/2819/2022<br>WITH LCR<br>in RSA/72/2012<br><br><b>WITH</b><br>RSA/72/2012   | AKKAS ALI<br><b>Versus</b><br>MOKHLESUR RAHMAN AND ORS<br><br>AKKAS ALI<br><b>Versus</b><br>MOKHLESUR RAHMAN AND ORS   | MR. N N KARMAKAR<br>MUSTAFIJUR RAHMAN<br><br>MR.K SARMA<br>MR.N N KARMAKAR<br>MRM RAHMAN<br>MR.D DAS<br>MR.A HUSSAIN<br>MS.K M SARMA | DR.B AHMED<br>MR.N HAQUE<br>MR.S K DEORI<br>MR.A RAHMAN |
| 32 | I.A.(Civil)/1733/2020<br>in RSA/72/2012<br><br><b>WITH</b><br>I.A.(Civil)/3025/2022<br>in Tr.P.(C)./91/2022<br><br><b>WITH</b><br>Tr.P.(C)./91/2022             | AKKAS ALI<br><b>Versus</b><br>MOKHLESUR RAHMAN AND ORS<br><br>SANJAY KUMAR GHOSH<br><b>Versus</b><br>DR. ANIKA ROY.<br><br>DR. ANIKA ROY<br><b>Versus</b><br>SANJAY KUMAR GHOSH  | MR. N N KARMAKAR<br><br>MR. B CHAKRABORTY<br>MR. S P BHATTACHARJEE<br>MRS P HAZARIKA<br>MS. P AGARWAL<br><br>MR. DILIP DEY           | DR. B AHMED<br><br>MR D K DEY                           |
| 33 | I.A.(Civil)/3080/2022<br>in RSA/7376/2022<br><br><b>WITH</b><br>RSA/7376/2022<br>(Filing Number)<br><br><b>WITH</b><br>I.A.(Civil)/7377/2022<br>(Filing Number) | SHOFI AHMED<br><b>Versus</b><br>ENTEYKAF HUSSAIN MONDAL AND ANR.<br><br>SHOFI AHMED<br><b>Versus</b><br>ENTEYKAF HUSSAIN MONDAL AND ANR.<br>E<br><br>SHOFI AHMED<br><b>Versus</b><br>ENTEYKAF HUSSAIN MONDAL AND ANR.<br>E | MR T H HAZARIKA<br>MR M CHETIA<br>MR A RASHID<br>MR. K ISLAM<br>MR N AHMED<br><br>MR T H HAZARIKA<br><br>MR T H HAZARIKA             |   |
| 34 | I.A.(Civil)/3082/2022<br>in CRP/346/2011(D/O), B/O<br>in CRP/346/2011   | MD. TAZIR UDDIN and 3 ORS<br><b>Versus</b><br>MD. TAJ UDDIN and 22 ORS   | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM  | GA, ASSAM   |
| 35 | I.A.(Civil)/3091/2022<br>in MACApp./12097/2022<br><br><b>WITH</b><br>MACApp./12097/2022<br>(Filing Number)  | SUREN BHUYAN<br><b>Versus</b><br>UNITED INDIA INSURANCE COM.LTD AND<br>4 ORS .<br><br>SUREN BHUYAN<br><b>Versus</b><br>UNITED INDIA INSURANCE COM.LTD AND<br>4 ORS . E   | B R DAS<br>MS M BHARATI<br><br>B R DAS   |   |
| 36 | I.A.(Civil)/3097/2022<br>in MACApp./12090/2022<br><br><b>WITH</b><br>MACApp./12090/2022<br>(Filing Number)  | JANAKI BHUMIJ .<br><b>Versus</b><br>UNITED INDIA INSURANCE COM. LTD<br>AND 4 ORS .<br><br>JANAKI BHUMIJ .<br><b>Versus</b><br>UNITED INDIA INSURANCE COM. LTD<br>AND 4 ORS . B   | B R DAS<br>MS M BHARATI<br><br>B R DAS   |   |

**HEARING**



|    |  |   |  |  |
|----|--|---|--|--|
| 37 | MACApp./134/2015<br>WITH LCR, FIXED<br><br><b>WITH</b><br>I.A.(Civil)/2162/2021<br>in MACApp./134/2015 | SRI RANJAN KUMAR DAS<br><b>Versus</b><br>MUSTT RAHIKON BIBI and 5 ORS                             | MR.P P DAS<br>MR.R AHMED                 | MS.S ROY(R-6)<br>MRD MONDAL(R- 1-5)<br>MS.I DASR-6                         |
|    |  | SRI RANJAN KUMAR DAS<br><b>Versus</b><br>MUSTT RAHIKON BIBI and ORS                               | MR. P P DAS                              |  |
| 38 | MACApp./183/2015   | RAHIKAN BIWI and 4 ORS<br><b>Versus</b><br>SRI RANJAN KUMAR DAS and ANR                           | MR.O P BHATI<br>MRD MONDAL<br>MR.P SARMA | MR.P P DAS(R-1)<br>MR.S HANDIQUE(R-1)<br>MS.S ROY(R-2)<br>MS.A THAKURIAR-2 |
| 39 | MACApp./194/2015<br>WITH LCR, FIXED  | AMIT BORO<br><b>Versus</b><br>THE DIVISIONAL MANAGER and 2 ORS,<br><br><b><u>STAY MATTERS</u></b> | MR.M ISLAM<br>MR.A JINNA                 | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA                       |
| 40 | Tr.P.(C)./14/2020  | SHYAMO RAY<br><b>Versus</b><br>SUBAL CHANDRA RAY  | MR. K KALITA                             |  |
| 41 | Tr.P.(C)./53/2022<br>FIXED   | SURINDER KOUR<br><b>Versus</b><br>AMARDEEP SINGH  | MR. K K DEY<br>MR V K BAROOAH            | MR. A CHAMUAH<br>MR. A BHATTACHARYYA                                       |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number                           | Main Parties  | Petitioner Advocate   | Respondent Advocate  |
|------------------|---------------------------------------|---|---|--|
| <b>ADMISSION</b> |                                       |   |   |  |
| 1                | Crl.Rev.P./154/2019                   | PALLAVI JAIN @ SOGANI<br><b>Versus</b><br>SUMIT SOGANI AND 2 ORS.       | MR. O P BHATI<br>MR. T C DAS<br>MR. P SARMA<br>MR. M K GOGOI            | S CHANDA<br>MR. S CHAMARIA<br>MR. S CHAMARIA<br>MR. M ALI<br>MR. M ALI<br>MR A N SARMAH<br>MR A N SARMAH |
| 2                | Crl.Pet./516/2019                     | AYUB ALI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.     | MR. S BORTHAKUR<br>MR. D GOGOI<br>MR. J ABBAS                           | PP, ASSAM  |
| 3                | Crl.Pet./754/2019<br>WITH LCR 1 FILE  | NIZAM UDDIN CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR    | MR M J QUADIR<br>MR. K MIRA   | G UDDIN (R2)<br>MR N Y KONYAK (R2)<br>PP, ASSAM  |
| 4                | Crl.Pet./280/2019                     | NIZAM UDDIN CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR M J QUADIR<br>MR. K MIRA   | G UDDIN (R2)<br>MS. P A TALUKDAR (R2)<br>PP, ASSAM   |
| 5                | Crl.Pet./1483/2019                    | OINAM CHIRANJIT SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.  | MR H R CHOUDHURY  | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. A AHMED<br>PP, ASSAM                                       |
| 6                | Crl.Rev.P./62/2020                    | BISWAJIT DEKA<br><b>Versus</b><br>SEUTI MALAKAR                         | MR. S N KRISHNATRAYA<br>MR S DIFUSA<br>MR N RAY<br>MR RIZWAN YASIN      | MR. N K HALOI<br>MR. K M HASSAN  |
| 7                | Crl.Pet./308/2020<br>WITH LCR 4 FILES | DULAL BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.            | MR. S BORTHAKUR<br>MS. P BORAH  | MR. K BORUAH<br>MR. M ALOM<br>PP, ASSAM  |
| 8                | Crl.Pet./145/2021<br>WITH LCR 1 FILE  | HUSSAIN MD ABU TAHER AND 3 ORS<br><b>Versus</b><br>SENEHI BEGUM AND ANR | MR. S C BISWAS<br>MS A DAS<br>MR. F A HASSAN<br>MS. J GHOSH<br>A CHAKMA | PP, ASSAM  |

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| 9  | Crl.Pet./280/2021<br>WITH LCR 1 FILE    | LABANYA HAZARIKA AND 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MR J DAS | MR. P K SARMA<br>MS M KAKOTY<br>MS. B BHUYAN<br>MS R SAHIN<br>PP, ASSAM |
| 10 | Crl.Pet./467/2021                       | SWAPNALI HAZARIKA BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | Mr. A Baruah   | PP, ASSAM   |
| 11 | Crl.Pet./744/2021<br>WITH LCR 1 FILE    | JAWHAR JYOTI DEB AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | DR. B AHMED<br>MR K UDDIN<br>MR. A K AZAD                                    | MR J MOLLAH (r-2)<br>MR J DAS (r-2)<br>PP, ASSAM                        |
| 12 | Crl.Pet./21/2022<br>WITH LCR 1 FILE     | BIJU DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                  | MR G CHOUDHURY   | MR. S D PURKAYASTHA (r-2)<br>MR. A DEKA (r-2)<br>PP, ASSAM              |
| 13 | Crl.Rev.P./95/2022<br>WITH LCR 1 FILE   | ADHIR CH BARMAN<br><b>Versus</b><br>XXX                                   | MR. N ALAM R K<br>MR. A RAHMAN   | MRS. K DEVI(R-2)<br>MS S A KHALIFA(R-2)                                 |
| 14 | Crl.Rev.P./111/2022<br>WITH LCR 2 FILES | MD. IMANUL HAQUE<br><b>Versus</b><br>AMJIDA BEGUM                         | MR. B CHOWDHURY  | MR. J KALITA<br>MR D KALITA<br>MS. S. KAR                               |
| 15 | Crl.Pet./190/2022<br>WITH LCR 1 FILE    | SACHINDRA DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR              | MS. B MAHANTA<br>MR. R DE<br>MR. P K SARMA<br>MS. B BHUYAN                   | MR. K SARMA (Res. 2)<br>MR. S BORUAH (Res. 2)<br>PP, ASSAM              |
| 16 | Crl.Pet./196/2022<br>WITH LCR 1 FILE    | SANJIB KR PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR           | MR. D DAS SR. ADV<br>MR. B J GHOSH<br>MR H RAHMAN<br>MRS. B HAZARIKA         | MS. S NEWAR (R-2)<br>MR D KHAN (R-2)<br>PP, ASSAM                       |
| 17 | Crl.Pet./329/2022                       | SULTAN ALI<br><b>Versus</b><br>THE UNION OF INDIA                         | MR. A LAL<br>MR A BRAHMA   | SC, DRI   |
| 18 | Crl.Pet./398/2022<br>WITH LCR 2 FILES   | SOHID ALI<br><b>Versus</b><br>MUNIJA KHATUN                               | MR. J AHMED<br>MS A HUSSAIN<br>MS. N HASINA<br>MR Z RAHMAN                   | MR. M H TALUKDAR  |

**ORDERS**

|    |  |  |   |  |
|----|--|--|---|--|
| 19 | Crl.Pet./476/2011<br>WITH LCR 2 FILES  | UTPAL GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR.B BURAGOHAIN<br>MR.P BOIRAGI<br>MS.B TALUKDAR  | PP, ASSAM  |
| 20 | I.A./690/2015<br>WITH OFFICE NOTE, LCR 2 FILES,<br>P.B.-3 VOLUMES<br>in CrI.A./168/2016<br><b>WITH</b><br>CrI.A./168/2016                      | SRI DIGISH CHANDRA BARMAN<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION<br>and ANR   | MR.Z ALAM<br>MR.A K SARMA<br>MR.N D SARMA<br>MR.N Z AHMED   | RETAINER COUNSEL(CBI)  |
|    | <b>WITH</b><br>CrI.A./163/2015   | SRI GOVIND SINGH<br><b>Versus</b><br>THE CENTRAL BUREAU OF<br>INVESTIGATION  | MR.S CHAUHAN<br>MR.A R SHOME<br>MR.S CHAUHAN  | RETAINER COUNSEL CBI   |
| 21 | CrI.A./163/2015<br><br><b>WITH</b><br>I.A.(CrI.)/20/2016<br>in CrI.A./163/2015<br><br><b>WITH</b><br>I.A.(CrI.)/472/2018<br>in CrI.A./163/2015 | SRI DIGISH CHANDRA BARMAN<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION<br>and ANR.<br><br>SMTI. MANJUSHREE SHARMA<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION | MR.Z ALAM<br>MR.A K SARMA<br>MR.N D SARMA<br>MR.N Z AHMED<br><br>MR.Z ALAM<br>MR.N Z AHMED<br>MR.E U AHMED<br>MR.N D SARMA<br><br>MR. L R MAZUMDER<br>MS. S BEGUM | RETAINER COUNSEL CBI<br><br>MS.A BEGUM<br>SC, CBI<br><br>SC, CBI |

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| 22 | <b>WITH</b><br>Crl.A./127/2016   | SRI DIGISH CHANDRA BARMAN<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION<br>and ANR. | MR.Z ALAM<br>MR.N Z AHMED<br>MR.E U AHMED<br>MR.N D SARMA                      | MS.A BEGUM<br>SC, CBI   |
| 23 | <b>WITH</b><br>Crl.A./128/2016   | SRI DIGISH CHANDRA BARMAN<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION<br>and ANR. | MR.Z ALAM<br>MR.N Z AHMED<br>MR.E U AHMED<br>MR.N D SARMA                      | MS.A BEGUM<br>SC, CBI   |
| 24 | <b>WITH</b><br>I.A.(Crl.)/22/2016<br><b>in</b> Crl.A./128/2016                             | SRI DIGISH CHANDRA BARMAN<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION<br>and ANR. | MR.Z ALAM<br>MR.N Z AHMED<br>MR.E U AHMED<br>MR.N D SARMA                      | MS.A BEGUM<br>SC, CBI   |
| 24 | Crl.Pet./258/2016  | MD. SAFIQU L ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                         | MS.B GOGOI<br>MR.PARAG J SAIKIA  | PP, ASSAM   |
| 25 | Crl.Pet./612/2018  | RAJIB HUSSAIN THAKURIA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                    | MR. R HAZARIKA<br>MR. N HASAN<br>MR. J ROY<br>MR. A HASAN<br>MR. C CHAKRAVARTY | MR. B SAIKIA<br>MR D K BORDOLOI (R2)<br>MS. J PAUL (R2)<br>PP, ASSAM                              |
| 26 | <b>WITH</b><br>I.A.(Crl.)/162/2022<br><b>in</b> Crl.Pet./612/2018                          | HASSNA ARA RAHMAN,<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                        | MR D K BORDOLOI  | MR. J ROY<br>PP, ASSAM  |
| 26 | Crl.L.P./107/2019<br><b>in</b> Crl.A./10408/2018   | DIRECTOR, CENTRAL BUREAU OF<br>INVESTIGATION<br><b>Versus</b><br>SH. G. S. MAHAPATRA      | MR. S C KEYAL<br>SC, CBI   | MR. T J MAHANTA<br>MR. P P DUTTA<br>MR. S DUTTA   |
|    | <b>WITH</b><br>Crl.A./10408/2018<br>(Filing Number)  | DIRECTOR CENTRAL BUREAU OF<br>INVESTIGATION<br><b>Versus</b><br>SH. G.S MAHAPATRA         |  |   |
|    | <b>WITH</b><br>I.A.(Crl.)/1066/2019  | DIRECTOR, CENTRAL BUREAU OF<br>INVESTIGATION<br><b>Versus</b><br>SH. G. S. MAHAPATRA      | MR. S C KEYAL<br>SC, CBI   |   |
| 27 | Crl.L.P./22/2021<br>WITH SCANNED COPY OF<br>RECORDS.<br><b>in</b> Crl.A./8589/2021         | UNION OF INDIA<br><b>Versus</b><br>TAPAN TALUKDAR   | MR. B K DAS  |   |
|    | <b>WITH</b><br>Crl.A./8589/2021<br>(Filing Number)   | UNION OF INDIA<br><b>Versus</b><br>TAPAN TALUKDAR E                                       | MR. B K DAS  |   |
| 28 | Crl.A./131/2021<br>WITH LCR 5 FILES  | SULTAN MAMUD<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                            | MR. S K GOSWAMI<br>MR. R SHARMA  | MR A ISLAM (R-3)<br>MR. S NEOG (R-2)<br>MS. S G BARUAH (R-2)<br>MR. B BORGHAIN (R-2)<br>PP, ASSAM |
| 29 | I.A.(Crl.)/207/2021<br>WITH LCR 3 BUNDLES(KEPT IN<br>SECTION)<br><b>in</b> Crl.A./100/2019 | ANIL KUMAR KUNJ<br><b>Versus</b><br>CBI AND ANR.  | MR. A K BHUYAN<br>MS. N CHOUDHURY  | SC, CBI   |
|    | <b>WITH</b><br>Crl.A./100/2019   | SRI ANIL KUMAR KUNJ<br><b>Versus</b><br>CBI AND ANR                                       | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MS. Y S PHOM               | SC, CBI   |
| 30 | <b>WITH</b><br>Crl.A./5516/2021<br>(Filing Number)   | DIRECTOR, CENTRAL BUREAU OF<br>INVESTIGATION<br><b>Versus</b><br>ANATH CHANDRA DAS A      | MR. S C KEYAL  |   |

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|    | <b>WITH</b><br>Crl.L.P./11/2021                                    | DIRECTOR, CENTRAL BUREAU OF INVESTIGATION<br><b>Versus</b><br>ANATH CHANDRA DAS | MR. S C KEYAL<br>SC, CBI  | MR. L TALUKDAR<br>MS. M DAS<br>MRS. M DAS                  |
| 31 | Crl.L.P./19/2022<br><b>in</b> Crl.A./8139/2021                     | BHUPEN KUMAR BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS            | MR. B PHUKAN<br>MR N M HAZARIKA   | PP, ASSAM  |
|    | <b>WITH</b><br>Crl.A./8139/2021<br>(Filing Number)                 | BHUPEN KUMAR BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.           | MR N M HAZARIKA   | PP, ASSAM  |
| 32 | Crl.L.P./21/2022<br><b>in</b> Crl.A./8134/2021                     | BHUPEN KUMAR BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.           | MR. B PHUKAN<br>MR N M HAZARIKA   | PP, ASSAM  |
|    | <b>WITH</b><br>Crl.A./8134/2021<br>(Filing Number)                 | BHUPEN KUMAR BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. B         | MR N M HAZARIKA   |  |
| 33 | Crl.L.P./25/2022<br><b>in</b> Crl.A./2886/2022                     | M/S JAIN AGENCIES AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.    | MD A ALI<br>MR. K BHATTACHARJEE<br>MR. O K SHRESTHA<br>MR. M SAIKIA<br>MS B TALUKDAR                                  | PP, ASSAM  |
|    | <b>WITH</b><br>Crl.A./2886/2022<br>(Filing Number)                 | M/S JAIN AGENCIES AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. B  | MR. K BHATTACHARJEE   |  |
| 34 | Crl.L.P./31/2022<br><b>in</b> Crl.A./3837/2022                     | BHUSAN JYOTI SAHARIA<br><b>Versus</b><br>BARANYAJYOTI SAHARIA                   | MR H R A CHOUDHURY<br>MR S CHAUHAN<br>MR A J GHOSH  |  |
|    | <b>WITH</b><br>Crl.A./3837/2022<br>(Filing Number)                 | BHUSAN JYOTI SAHARIA<br><b>Versus</b><br>BARANYAJYOTI SAHARIA E                 | MR H R A CHOUDHURY  |  |
| 35 | Crl.A./41/2022<br>WITH OFFICE NOTE, LCR 3 FILES,<br>P.B.-1         | JITU ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                        | MR. K BHATTACHARJEE<br>MR. M SAIKIA<br>MS B TALUKDAR  | PP, ASSAM  |
|    | <b>WITH</b><br>I.A.(Crl.)/106/2022<br><b>in</b> Crl.A./41/2022     | JITU ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                        | MR. K BHATTACHARJEE<br>MR. M SAIKIA<br>MS B TALUKDAR  | PP, ASSAM  |
| 36 | Crl.L.P./42/2022<br>WITH OFFICE NOTE<br><b>in</b> Crl.A./5255/2022 | SUBRATA ROY<br><b>Versus</b><br>SUDIPTA DEB                                     | MS. T ROY<br>MR . B MALAKAR<br>MS M ROY   | MS. K MALAKAR<br>MR. A BHATTACHARYA<br>MR. A BHATTACHARJEE |
|    | <b>WITH</b><br>Crl.A./5255/2022<br>(Filing Number)                 | SUBRATA ROY<br><b>Versus</b><br>SUDIPTA DEB B                                   | MS. T ROY   |  |
| 37 | I.A.(Crl.)/49/2022<br>WITH LCR 2 FILES<br><b>in</b> Crl.A./15/2018 | SUMIT YADAV<br><b>Versus</b><br>UNION OF INDIA                                  | MR. A K TALUKDAR  | SC, CUSTOMS  |
|    | <b>WITH</b><br>Crl.A./15/2018                                      | SUMIT YADAV<br><b>Versus</b><br>UNION OF INDIA                                  | MR. A M BORA<br>MR. D GOGOI<br>MR. A K TALUKDAR<br>MR. S ISLAM<br>MR. D K BAIDYA<br>MS. C CHOUDHURY<br>MS. P DASGUPTA | MR. S C KEYAL<br>SC, CENTRAL EXCISE<br>CUSTOMS             |
| 38 | Crl.A./51/2022<br>WITH OFFICE NOTE, LCR 3 FILES                    | CHANCHAL KHAIRA @ KHAYRA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.        | MR. S S BAROOAH, LEGAL<br>AID COUNSEL   | PP, ASSAM  |
|    | <b>WITH</b><br>I.A.(Crl.)/136/2022<br><b>in</b> Crl.A./51/2022     | CHANCHAL KHAIRA @ KHAYRA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.        | MR. S S BAROOAH   | PP, ASSAM  |

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| 39 | I.A.(CrI.)/90/2022<br>WITH LCR 3 FILES<br><b>in</b> CrI.A./35/2022<br><b>WITH</b><br>CrI.A./35/2022 | LIENKHOKHAI CHANGSAN<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. J LASKAR<br>MR F Z MAZUMDER<br>MR R DAS | PP, ASSAM |
|    |   | LIENKHOKHAI CHANGSAN<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. J LASKAR<br>MR F Z MAZUMDER<br>MR R DAS | PP, ASSAM |
| 40 | CrI.A./30/2022<br><br><b>WITH</b><br>I.A.(CrI.)/88/2022<br><b>in</b> CrI.A./30/2022                 | MANDEL LALTHLANGAMA DURPUI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. J LASKAR<br>MR F Z MAZUMDER<br>MR R DAS | PP, ASSAM |
|    |   | MANDEL LALTHLANGAMA DURPUI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. J LASKAR<br>MR F Z MAZUMDER<br>MR R DAS | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,26th October 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P), AND CIVIL BENCH(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|------------------|--|--|--|---|
| <b>ADMISSION</b> |  |  |  |   |
| 1                | CRP/337/2015<br>WITH LCR   | MANAGEMENT OF BOISAHABI T.E.<br><b>Versus</b><br>BADAL NAYAK                           | MR.G N SAHEWALLA<br>MR.P DEKA<br>MR.A CHETIA<br>MR.A SAHEWALLA   | MR. A K RAY<br>MR. I GOGOI<br>MIIS T DAS                      |
|                  | <b>WITH</b>  |  |  |   |
| 2                | CRP/288/2015   | MANAGEMENT OF BOISAHABI T.E.<br><b>Versus</b><br>HOREKLAL JHORA                        | MR.G N SAHEWALLA<br>MR.P DEKA<br>MR.A CHETIA<br>MD.ASLAM         |   |
|                  | <b>WITH</b>  |  |  |   |
| 3                | CRP/336/2015   | MANAGEMENT OF BOISAHABI T.E.<br><b>Versus</b><br>SMT. HIRA TANDIYA                     | MR.G N SAHEWALLA<br>MR.P DEKA<br>MR.A CHETIA                     | MR. A K RAY<br>MR. I GOGOI<br>MIIS T DAS                      |
|                  | <b>WITH</b>  |  |  |   |
| 4                | CRP/338/2015   | MANAGEMENT OF BOISAHABI T.E.<br><b>Versus</b><br>SMT. PURNIMA PATRA                    | MR.G N SAHEWALLA<br>MR.P DEKA<br>MR.A CHETIA<br>MR.A SAHEWALLA   | MR.A K RAY<br>MR.I GOGOI<br>MS.T DAS                          |
| 5                | MACApp./909/2018   | SRI UDIPTA SAIKIA<br><b>Versus</b><br>ICICI LOMBARD MOTOR INSURANCE CO.<br>LTD AND ANR | MS D D ROY<br>MS. P R BARUAH<br>MS. A BEGUM<br>MS. KAWIZENGDALIU |   |
| 6                | CRP(IO)/173/2019   | GAGANDEEP SINGH RATTI<br><b>Versus</b><br>SANDEEP ARORA                                | MR. S U AHMED<br>MR A K SHARMA<br>MR K JAIN<br>N ALAM            | MR. R BORPUJARI<br>MR F KHAN<br>MS D BARUAH                   |
|                  | <b>WITH</b><br>I.A.(Civil)/1904/2019<br><b>in</b> CRP(IO)/173/2019 | GAGANDEEP SINGH RATTI<br><b>Versus</b><br>SANDEEP ARORA                                | MR. S U AHMED<br>MR K JAIN<br>N ALAM                             |   |
|                  | <b>WITH</b><br>I.A.(Civil)/951/2021<br><b>in</b> CRP(IO)/173/2019  | SANDEEP ARORA<br><b>Versus</b><br>GAGANDEEP SINGH RATTI                                | MR F KHAN  | MR. N ALAM R K<br>MR. S U AHMED<br>MR A K SHARMA<br>MR K JAIN |

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|----|--|---|---|---|
| 7  | CRP/69/2022  | MADHAV CH DAS<br><b>Versus</b><br>ON THE DEATH OF UPANANDA GOGOI<br>HIS LEGAL HEIRS SANJOY GOGOI AND 3<br>ORS | MR. A R MEDHI<br>MS J KUMARI<br>MS. K MEDHI                                       | MR U DAS (r-1,2,4)<br>MR. S SAIKIA (r-1,2,4)<br>MS S BORO (r-1,2,4)   |
| 8  | MACApp./486/2022   | Diganta Baishya<br><b>Versus</b><br>THE CHIEF REGIONAL MANAGER AND 3<br>ORS.                                  | MR. K K BHUYAN<br>MR. B DEKA<br>MR. B P CHANGMAI                                  | MR S DUTTA<br>MS. M CHOUDHURY   |
| 9  | MACApp./617/2022   | SRI NRIPEN HAZARIKA<br><b>Versus</b><br>SRI GAHIN HAZARIKA AND 5 ORS  | MR. S C BISWAS<br>MS J BORAH<br>SUSHMITA SENGUPTA<br>MR. P S BISWAS<br>MS A BORAH | MS S MOCHAHARI<br>MR SISHIR DUTTA<br>MS. M CHOUDHURY<br>MR. P M TALUKDAR<br>MR. R BAISHYA<br>MS M BORCHETIYA<br>MS A PARVEEN<br>MS G M BORA |
|    | <b>WITH</b>  |   |   |   |
| 10 | MACApp./655/2022   | SMTI MINA HAZARIKA<br><b>Versus</b><br>SRI GAHIN HAZARIKA AND 5 ORS   | MR. S C BISWAS<br>MR. P S BISWAS<br>MS S SENGUPTA                                 |   |
| 11 | MACApp./631/2022   | DHUNSERI T.E.<br><b>Versus</b><br>SMTI KRIPA BARLA (NAG) AND 3 ORS  | MR. P SUNDI   | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR  |
| 12 | MACApp./643/2022   | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>SMTI PUSHPANJALI HAZARIKA and 6 ORS                        | MR.N BARMAN<br>MR.R KATHKATIA   | MR. U J SAIKIA (R1)   |
| 13 | MACApp./652/2022   | MRS. INDU BASFOR<br><b>Versus</b><br>KHAGEN SAIKIA and 2 ORS,   | MR. P NEOG  |   |
| 14 | MACApp./682/2022   | MUST FATEMA KHATOON and 3 ORS<br><b>Versus</b><br>SMTI MINU RAI and 2 ORS                                     | MR.P BORA<br>MR. N BHATRA<br>MR. D MAZUMDAR                                       | MR. K K DEY (R-3)<br>MRV K BAROOAH(R-3)   |
| 15 | MACApp./685/2022   | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>MUST .GUL BATUN and 4 ORS                                  | MR. A DUTTA<br>MRS.P M DUTTA  | MR.I HUSSAIN(R-4)<br>MR.T ISLAM(R-1, 2 & 3)<br>MR. Z IQBAL<br>MS.S PARBIN(R-1, 2 & 3)   |
|    | <b>WITH</b><br>I.A.(Civil)/2804/2022<br><b>in</b> MACApp./685/2022 | THE ORIENTAL INSURANCE CO. LTD<br><b>Versus</b><br>MUST .GUL BATUN and 4 ORS                                  | MR. A DUTTA<br>MRS.P M DUTTA  | MR.I HUSSAIN(R-4)<br>MR.T ISLAM(R-1, 2 & 3)<br>MR. Z IQBAL<br>MS.S PARBIN(R-1, 2 & 3)   |
| 16 | MACApp./695/2022   | THE NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>HAPPY DAS @ HEPI AND 5 ORS                     | MR. A DUTTA<br>MRS. P M DUTTA   | MR. M TALUKDAR<br>MR. M TALUKDAR<br>MR. A SHAKIL  |
|    | <b>WITH</b><br>I.A.(Civil)/2835/2022<br><b>in</b> MACApp./695/2022 | THE NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>HAPPY DAS @ HEPI AND 5 ORS                     | MR. A DUTTA<br>MRS. P M DUTTA   | MR. M TALUKDAR<br>MR. M TALUKDAR<br>MR. A SHAKIL  |
| 17 | MACApp./703/2022   | GOKUL CHETIA<br><b>Versus</b><br>M/S GARGO MOTORS AND 2 ORS.  | B R DAS   | MR. A J SAIKIA (R-3)<br>MR. B KAKATI (R-3)<br>MR G S BORO (R-3)   |
| 18 | MACApp./723/2022   | SRI BHABANI PRASAD DAS and ANR<br><b>Versus</b><br>SMT DALIMAN NESSA  | MR.S BANIK<br>MS.B SARMA<br>MR. K SARMA<br>MR. D DAS<br>MR. B J TALUKDAR          | MR. M HUSSAIN<br>MR M AHMED   |

**ORDERS**

|    |                          |   |  |                           |
|----|--------------------------|---|--|---------------------------|
| 19 | MFA/182/2017<br>WITH LCR | M/S NORTH EAST PARA MEDICAL AND<br>NURSING INSTITUTE<br><b>Versus</b><br>EMPLOYEES STATE INSURANCE<br>CORPORATION and 5 ORS | MR.R THAKURIA<br>MR.S CHAKRABARTY<br>MR.L P SHARMA | MR.K K NANDI<br>SC, E S I |
|----|--------------------------|---|--|---------------------------|



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|----|--|--|---|---|
|    | <b>WITH</b><br>I.A.(Civil)/4041/2017<br>in MFA/182/2017  | M/S NORTH EAST PARA MEDICAL AND<br>NURSING INSTITUTE<br><b>Versus</b><br>EMPLOYEES STATE INSURANCE<br>CORPORATION and 5 ORS      | MR.R THAKURIA<br>MR.L P SHARMA<br>MR.S CHAKRABARTY          | MR.K K NANDI<br>SC, E S I   |
| 20 | CRP(IO)/406/2018   | PRANAB JYOTI DAS LEGAL HEIR OF LATE<br>PARESH CH. DAS<br><b>Versus</b><br>SACHIN CH. DAS AND 10 ORS.                             | MR. D MOZUMDER<br>MR. K KALITA<br>MR. D NATH<br>MR D KALITA | MR. D NANDI (R-1.1 TO 1.4<br>AND 7)<br>MS P SARMAH (R-1.1 TO<br>1.4 AND 7)  |
| 21 | FAO/31/2020  | RENU SINGH<br><b>Versus</b><br>JAIDEEP SINGH AND ANR.  | MR. P K ROY<br>MR. S K CHAKRABORTY                          |   |
|    | <b>WITH</b><br>I.A.(Civil)/1776/2020<br>in FAO/31/2020   | RENU SINGH<br><b>Versus</b><br>JAIDEEP SINGH AND ANR.  | MR. P K ROY<br>MR. S K CHAKRABORTY                          |   |
| 22 | CRP/74/2020  | ON THE DEATH OF HAJI RASHID ALI<br>LASKAR HIS LEGAL HEIRS IKBAL AHMED<br>LASKAR AND 6 ORS<br><b>Versus</b><br>ABDUL MALIK LASKAR | MR. J LASKAR  | MR. N H BARBHUIYA<br>MS N J BEGUM   |
| 23 | I.A.(Civil)/458/2020<br>in MACApp./18403/2019            | SRI SUKUMAL BASUMATARY<br><b>Versus</b><br>MUSSTT. SAFIA KHATUN AND 8 ORS  | MR S KHOUND<br>MS B LASKAR<br>MR. H K NATH                  | MR. A J SAIKIA<br>MR G S BORO   |
|    | <b>WITH</b><br>MACApp./18403/2019<br>(Filing Number)     | SRI SUKUMAL BASUMATARY<br><b>Versus</b><br>MUSSTT. SAFIA KHATUN AND 8 ORS  |   |   |
|    | <b>WITH</b><br>I.A.(Civil)/18405/2019<br>(Filing Number) | SRI SUKUMAL BASUMATARY<br><b>Versus</b><br>MUSSTT. SAFIA KHATUN AND 8 ORS  |   |   |
| 24 | I.A.(Civil)/468/2020<br>in MACApp./983/2020              | SMTI. SANDHA DAS<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY  | MR. B BARUAH<br>MS S HASNU<br>MR. B R DAS                   | MS P SHILL<br>MS S ROY  |
|    | <b>WITH</b><br>MACApp./983/2020<br>(Filing Number)       | SMTI. SANDHA DAS<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY  |   |   |
| 25 | I.A.(Civil)/862/2020<br>in CRP/105/2018                  | SRI MAKHAN SAIKIA<br><b>Versus</b><br>SMTI. TARU BAISHYA AND 3 ORS.  | MS. B CHOUDHURY<br>MS J DAS                                 | MR. A R SHOME   |
|    | <b>WITH</b><br>CRP/105/2018                              | SRI MAKHAN SAIKIA<br><b>Versus</b><br>SMTI. TARU BAISHYA AND 3 ORS.  | MS. B CHOUDHURY<br>MR. P BORAH<br>MR. S SAHU<br>MS. J DAS   | MR. S CHAUHAN (R1, R2)<br>MS S K CHAUHAN (R1, R2)<br>MR. A R SHOME (R1, R2) |
| 26 | I.A.(Civil)/973/2020<br>in FAO/18/2020                   | SRI SUPPLY KUTUM AND 3 ORS<br><b>Versus</b><br>SMTI HEMAKANYA KUTUM  | MR. L GOGOI   |   |
|    | <b>WITH</b><br>FAO/18/2020                               | SRI SUPPLY KUTUM AND 3 ORS<br><b>Versus</b><br>SMTI HEMAKANYA KUTUM  | MR. L GOGOI   | MR. A RAJKHOWA<br>MR. R P HAZARIKA  |
| 27 | MFA/12/2021<br>WITH LCR                                  | ABDUL MAJID AND ANR.<br><b>Versus</b><br>MD. RAHUL AMIN AND ANR.   | MR. A R AGARWALA  | MR. A DUTTA (r-2)   |
| 28 | MFA/13/2021<br>WITH LCR                                  | MANUMAI DEVI AND 3 ORS.<br><b>Versus</b><br>DALBARI SANTI SAMMANNY SHG AND<br>ANR.   | MR. A R AGARWALA<br>MD. K ALI                               | MR. B J MUKHERJEE (R-2)<br>MS R SAHA (R-2)                                  |
| 29 | MACApp./98/2021<br>WITH LCR                              | M/S UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>SMTI. RANJU HANDIQUE AND 3 ORS   | MR. A DUTTA<br>MD. A AHMED<br>MRS. P M DUTTA                | A G CHOUDHURY   |
| 30 | MFA/117/2021<br>WITH LCR                                 | PASSANG LAMA<br><b>Versus</b>  | MR. A R AGARWALA  | MR. A J SAIKIA (R-2)<br>MR. B KAKATI (R-2)                                  |

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|----|--|---|---|--|
| 31 | I.A.(Civil)/1849/2021<br>in FAO/5/2021                           | PABITRA BORO<br><b>Versus</b><br>BALIN SAIKIA AND 4 ORS.  | MR. M KASHYAP   |  |
|    | <b>WITH</b><br>FAO/5/2021  | PABITRA BORO<br><b>Versus</b><br>BALIN SAIKIA AND 4 ORS.  | MR. M KASHYAP   | MR. D A KAIYUM (R-1,2,3,4,5)<br>MR. N ISLAM (R-1,2,3,4,5)<br>MR. M HUSSAIN (R-1,2,3,4,5) |
| 32 | FAO/3/2022   | DR. PRASENJIT KAKATI AND ANR<br><b>Versus</b><br>M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS | MS D BORGHAIN<br>MR. P GOHAIN<br>MS. M SARMAH                               | MR G RAHUL<br>MR. D M NATH   |
|    | <b>WITH</b><br>I.A.(Civil)/350/2022<br>in FAO/3/2022             | DR. PRASENJIT KAKATI AND ANR<br><b>Versus</b><br>M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS | MS D BORGHAIN<br>MR. P GOHAIN<br>MS. M SARMAH                               |  |
|    | <b>WITH</b><br>I.A.(Civil)/351/2022<br>in FAO/3/2022             | DR. PRASENJIT KAKATI AND ANR<br><b>Versus</b><br>M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS | MS D BORGHAIN<br>MR. P GOHAIN<br>MS. M SARMAH                               |  |
| 33 | MFA/16/2022<br>WITH LCR  | UNION OF INDIA AND ANR.<br><b>Versus</b><br>M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.                             | MRS. UMA CHAKRABORTY<br>MS. M CHATTERJEE<br>MS. M ACHARYYA<br>MR. K MALAKAR | MR. K P MAHESWARI<br>MS. M SHARMA<br>MS. C SAHA  |
|    | <b>WITH</b><br>I.A.(Civil)/255/2022<br>in MFA/16/2022            | UNION OF INDIA AND ANR.<br><b>Versus</b><br>M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.                             | MRS. UMA CHAKRABORTY<br>MS. M CHATTERJEE<br>MS. M ACHARYYA<br>MR. K MALAKAR |  |
| 34 | MFA/38/2022<br>WITH LCR  | UNION OF INDIA<br><b>Versus</b><br>SMTI. SANJUMONI GOGOI @ SANJUMONI BORDOLOI AND 2 ORS.                            | MRS. UMA CHAKRABORTY<br>MS. M CHATTERJEE<br>MS. M ACHARYYA<br>MR. K MALAKAR |  |
| 35 | FAO/41/2022  | LALMIYA HOQUE<br><b>Versus</b><br>M/S REJIBUL HOQUE AND ANR.  | MR M AHMED<br>MS. N CHOUDHURY<br>MR A. ALI<br>MS R P AHMED                  | MR. M A SHEIKH<br>MR M RAHMAN<br>MR. M HOSSAIN   |
|    | <b>WITH</b><br>I.A.(Civil)/2192/2022<br>in FAO/41/2022           | LALMIYA HOQUE<br><b>Versus</b><br>M/S REJIBUL HOQUE AND ANR.  | MR M AHMED<br>MR A. ALI<br>N. CHOUDHURY                                     |  |
| 36 | FAO/45/2022<br>CAVT. NO.06832/022,                               | ASSAM GOVERNMENT MARKETING CORPORATION LTD. AND 2 ORS.<br><b>Versus</b><br>KAUSTAV KUMAR DAS                        | MR. S CHAMARIA<br>MR. M ALI<br>MR A N SARMAH<br>MR. D DAS                   | MR. D NANDI<br>MS P SARMAH<br>FOR CAVEATOR   |
| 37 | MFA/82/2022<br>WITH LCR  | M/S BRAHMAPUTRA BIO-CHEM PVT. LTD. AND ANR.<br><b>Versus</b><br>MALATI DEVI AND ANR.                                | MR A DASGUPTA<br>MR S CHAKRABORTY<br>MS B DAS                               | MR. S DAS<br>FOR CAVEATOR  |
|    | <b>WITH</b><br>I.A.(Civil)/2408/2022<br>in MFA/82/2022           | M/S BRAHMAPUTRA BIO-CHEM PVT. LTD. AND ANR.<br><b>Versus</b><br>MALATI DEVI AND ANR.                                | MR A DASGUPTA<br>MR S CHAKRABORTY<br>MS B DAS                               | MR S DAS<br>FOR CAVEATOR   |
| 38 | I.A.(Civil)/2868/2022<br>in CRP/139/2013(D/O)<br>in CRP/139/2013 | MD. ABID HUSSAIN<br><b>Versus</b><br>M/S NATONAL INSURANCE CO. LTD.   | MR. A K PURKAYASTHA   | MS. R D MOZUMDAR   |
| 39 | I.A.(Civil)/2924/2022<br>in CRP(IO)/8/2022                       | NURUL ISLAM KHAN AND 15 ORS<br><b>Versus</b><br>RAJAB ALI KHAN AND ORS  | DR. B AHMED<br>MR. N HAQUE<br>MR. S R BARBHUIYA<br>MR M HUSSAIN             | MR. A SATTAR   |

WITH  
CRP(IO)/8/2022

NURUL ISLAM KHAN AND 15 ORS  
**Versus**  
RAJAB ALI KHAN AND ORS

DR. B AHMED  
MR. N HAQUE  
MR. S R BARBHUIYA  
MR M HUSSAIN

MR. A SATTAR (R-1 to 6  
and R-7.2 to 7.7)  
S CHOUDHURY (R-1 to 6  
and R-7.2 to 7.7)

**HEARING**

40 MACApp./101/2018  
WITH LCR, FIXED

NATIONAL INSURANCE CO. LTD.  
**Versus**  
SMTI DIPTI PATOWARY and 2 ORS,

MR. R GOSWAMI  
MS. M SAIKIA  
MS. P BORTHAKUR

MS N S THAKURIA  
MR. R BORUAH (r-1)  
MR. N DAS  
MS. L DEKA

**STAY MATTERS**

41 CRP(IO)/45/2019

NATIONAL INSURANCE CO. LTD.  
**Versus**  
DILIP MANDAL @ DILIP KUMAR MANDAL

MRS. S ROY  
MS. I DAS

MR. C M MAHANTA (R1)

42 CRP(IO)/64/2021  
WITH CrI. Rev Pet/131/2021(D/O)

MD. MAKBUL HUSSAIN AND 5 ORS.  
**Versus**  
MD. NOOR AHMED

MR. B K DAS  
MR H P GUWALA  
MR. H P NEOG

43 CRP(IO)/129/2021

MD. MILAN AHMED BHUYAN  
**Versus**  
MD. ABDULLAH

MR. P J SAIKIA  
MS D DUTTA

44 CRP(IO)/11/2022

SUSHMITA DEB  
**Versus**  
MANJUSHREE DUTTA ALIAS SAHA AND 3  
ORS

MR. B J MUKHERJEE  
MS R SAHA  
N CHAUDHURY

MR. R BARUAH (r-1)  
MS. A DAS (r-1)  
MR. A IKBAL (r-1)

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LEAVE NOTE OF ADVOCATES FOR 26/10/2022

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|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 1)  | MR S SARMA       | 02-09-2022 | To | 26-10-2022 |
| 2)  | MR. S K SAHARIAH | 19-10-2022 | To | 31-10-2022 |
| 3)  | MR I AHMED       | 18-09-2022 | To | 31-10-2022 |
| 4)  | MR. R HUSSAIN    | 30-09-2022 | To | 27-10-2022 |
| 5)  | MS. J PAUL       | 13-10-2022 | To | 30-10-2022 |
| 6)  | MR. V K CHOPRA   | 26-10-2022 | To | 01-11-2022 |
| 7)  | MR. N J GOGOI    | 19-10-2022 | To | 19-11-2022 |
| 8)  | MR. O P BHATI    | 20-10-2022 | To | 12-11-2022 |
| 9)  | MR. D SAHU       | 19-10-2022 | To | 30-10-2022 |
| 10) | MR M Z AHMED     | 20-10-2022 | To | 31-10-2022 |
| 11) | MR G BAISHYA     | 26-10-2022 | To | 28-10-2022 |